



Annual Report

2015-16

Central Information Commission

Annual Report 2015-16



Central Information Commission

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Chapter 1

Introduction

The right to know is the “sine qua non” of a democracy. The Constitution of India has enshrined the principles of democracy, especially by guaranteeing to its citizens Fundamental Rights which inter-alia include the people’s right to know everything done by the public functionaries. This right is implicit in Article 19(1)(a) and Article 21 of the Constitution of India.

The Central Information Commission was established in October 2005 under the Right to Information Act, 2005 (RTI Act). RTI Act provides for setting out the practical regime of Right to Information for citizens to secure the right to access to information held by or under the control of public authorities. The legislative intent behind the enactment of the RTI Act is to foster transparency and accountability in the working of every Public Authority, bridge the gap between the information provider and the information seeker, enhance efficiency in administration of public authorities, mitigate corruption and promote good governance.

Salient features of the RTI Act

1.2 Public Authority

As per **Section 2(h)** of the RTI Act, a ‘Public Authority’ means any authority or body or institution of self government established or constituted by or under the Constitution, any other law made by the Parliament, any law made by the State Legislature and notification or order made by the appropriate government. It includes any ‘body’ owned, controlled or substantially financed and non-government organizations substantially financed directly or indirectly by funds provided by the appropriate government.

1.3 “Right to Information”

As per **Section 2(j)** of the RTI Act, 2005, the ‘Right to Information’ means the right of a citizen to seek any information accessible under this Act, which is held by or under control of any Public Authority and entitles him to inspect work, documents, records which includes any document, manuscript and file and any electronic records, take notes, extracts or certified copies of documents or records, take certified samples of material and obtain information as stored in any electronic mode or through print outs wherein such information is stored in a computer or in any other device.

1.4 Exemption from Disclosure of Information

No right is unfettered and therefore while promoting institutional integrity and transparency, **Sections 8, 9, 10, 11 and 24** of the RTI Act enlist exemptions on disclosure of certain information. Essentially, as per the RTI Act such information is

exempt from disclosure which affect the sovereignty and integrity of the country in a prejudicial manner and also its security, strategic, scientific or economic interests, commercial confidence, trade secrets, or intellectual property, information causing breach of privilege of Parliament or the State Legislature, information forbidden to be published by any court of law. It also includes provisions for protecting the privacy of an individual. Furthermore, certain intelligence and security organizations have also been exempted from disclosure of information, except the information pertaining to the allegations of corruption and human rights violations. Moreover, wherever competent authority feels that larger public interest warrants disclosure, the information may be provided.

1.5 Suo-Motu Disclosure

Section 4 of the Act provides for obligations of public authorities regarding mandatory disclosure on various aspects of structure and functioning of Public Authorities and requires that they make suo-motu disclosure in public interest through various means of communication. This is an essential ingredient for broadening and deepening of the transparency regime brought into being by the RTI Act. The Section also emphasizes the need for using electronic means for record upkeep, management and dissemination of information in order to make information easily accessible. Indeed, a robust record management is at the very heart of a transparency regime.

1.6 Three tier System under RTI Act

The Act has established a three tier structure for enforcing the right to information.

The First tier is Central Assistant Public Information Officer/ State Assistant Public Information Officer-Central Public Information Officer / State Public Information Officer (CAPIO/CPIO) in a Public Authority designated as such under section 5 of the RTI Act. The CAPIO/CPIO is required to provide information to an RTI applicant as expeditiously as possible and in any case within 30 days of the receipt of a request as per section 7, unless it is exempt from disclosure or relates to a third party or held by another Public Authority, in which case it should be transferred to that Public Authority within 5 days of the receipt of the application as per section 6 (3).

The Second tier is designated as the First Appellate Authority (FAA). An RTI applicant who does not get the required information within the specified time or is aggrieved by the decision of CPIO may, within thirty days, address/prefer his first appeal to an officer senior in rank to CPIO and designated as First Appellate Authority in each Public Authority. Together, the CPIO and the FAA constitute the cutting edge of this 'practical regime of information' as envisaged in the preamble of the Right to Information Act.

At the third tier, the Central Information Commission has been established as the apex appellate authority under the RTI Act 2005. An information seeker can file a second appeal before the Central Information Commission against the order of FAA, if he is not satisfied or does not receive an order from FAA within the specified time as per section 19 (3) of the RTI Act.

1.6.2 Complaint

A complaint can also be filed before the Central Information Commission in certain circumstances envisaged in Section 18 of the RTI Act, such as (i) where the Public Authority has not appointed a CPIO or (ii) the CPIO has refused to accept an RTI application, or (iii) the CPIO has not given a response within the specified time limit or (iv) the CPIO has given incomplete, misleading or false information or (v) where unreasonable fee has been demanded by CPIO.

1.7 Powers and Functions of the Central Information Commission

The RTI Act 2005 through its **Sections –18, 19 and 20**, prescribes the powers and functions of the Commission in dealing with appeals, complaints and penalties respectively.

1.7.2 Preparation of Annual Report

As per section 25 of the RTI Act, the Commission is required to prepare an Annual Report after the end of each year on the implementation of the provisions of the Act during that year which is to be forwarded to the appropriate Government, which, in turn, is required to lay the report before each House of Parliament.

1.7.3 Section 25

Various clauses under Section 25 deal with preparation of the Annual Report and submission of information to the Commission by the Public Authorities for preparation of the Annual Reports, prescribing the contents of the Annual Report as well as bestowing power on the Commission to make recommendations to the Public Authority so as to bring practices of the Public Authority in consonance with the provisions and the spirit of the RTI Act.

As per section 25(3), each report shall state in respect of the year to which the report relates,-

- (a) the number of requests made to each Public Authority;
- (b) the number of decisions where applicants were not entitled to access to the documents pursuant to the requests, the provisions of this Act under which these decisions were made and the number of times such provisions were invoked;

- (c) the number of appeals referred to the Central Information Commission or State Information Commission, as the case may be, for review, the nature of the appeals and the outcome of the appeals;
- (d) particulars of any disciplinary action taken against any officer in respect of the administration of this Act;
- (e) the amount of charges collected by each Public Authority under this Act;
- (f) any facts which indicate an effort by the Public Authorities to administer and implement the spirit and intention of this Act;
- (g) Recommendations for reform, including recommendations in respect of the particular Public Authorities, for the development, improvement, modernization, reform or amendment to this Act or other legislation or common law or any other matter relevant for operationalising the right to access information.

Further, as per section 25(5), if it appears to Commission that the practice of a Public Authority in relation to the exercise of its functions under this Act does not conform with the provisions or spirit of this Act, it may give to the authority a recommendation specifying the steps which ought in its opinion to be taken for promoting such conformity.

The Annual Report of the Commission is based on the inputs received from the Public Authorities on the implementation of the RTI Act.

Chapter 2

Analysis of RTI Regime: Implementation of RTI Act by Public Authorities in 2015-16

2.1 Institutional Arrangements

2.1.1 To fulfill its mandate of preparing and submitting the Annual Report, the Commission invites online returns in a prescribed pro-forma from the Public Authorities in accordance with **Section 25(3)** of the RTI Act. All Public Authorities as defined under **Section 2(h)** of the RTI Act are required to be registered.

2.1.2 Registration of Public Authorities

It is expected that all entities qualifying as Public Authorities are registered by the Ministries/Departments. It is, however, possible some entities may not have been registered as Public Authorities. Whenever any complaint of this nature is received, the Commission can, after its deliberation, give directions to register an entity as a Public Authority. The Commission has also taken a pro-active role and directed that a uniform pattern be followed while registering Public Authorities by merging of similar type of Public Authorities. However, the right for inclusion and deletion of the Public Authorities vests with the controlling Ministries/ Departments.

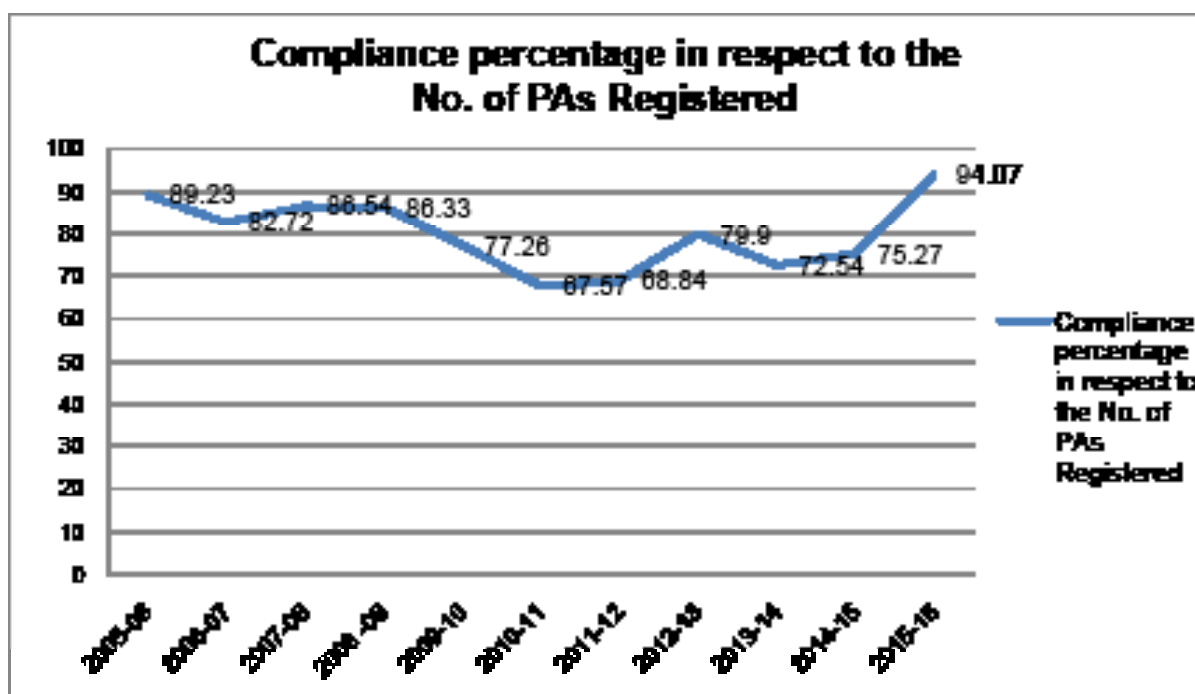
2.1.3 Trends in registration and return submission of Public Authorities

Table 2.1 and Figure 2.1 gives the trend of registration of Public Authorities during the last 11 years. The numbers undergo change for various reasons viz creation/ identification/deletion of Public Authorities, directions of the Commission or superior Courts etc.

Table 2.1
No. of Public Authorities registered with the Commission in last 11 years

Year	Total PAs	PAs who have submitted returns	PAs who have not submitted returns	Percentage Compliance
2005-06	938	837	101	89.23
2006-07	1412	1168	244	82.72
2007-08	1597	1382	215	86.54
2008 -09	1770	1528	242	86.33
2009-10	1847	1427	420	77.26
2010-11	2149	1452	697	67.57
2011-12	2314	1593	721	68.84
2012-13	2333	1864	469	79.9
2013-14	2276	1651	625	72.54
2014-15	2030	1528	502	75.27
2015-16	2023	1903	120	94.07

94.07% of Public Authorities submitted returns during the reporting year 2015-16. This is the highest compliance level achieved since inception. The graph below depicts the performance in this respect.



2.2 Submission of Quarterly Returns

The Commission requires every Public Authority to submit four quarterly returns for assessment of their performance during a year. Any Public Authority, which fails to submit their return even for a single quarter, is treated as defaulter for this purpose. The Commission in the present report has analyzed performance of only such Public Authorities who have submitted returns for all four quarters. The details of returns by Public Authorities is given in Table 2.2. As against 2023 registered Public Authorities, 1904 have submitted returns for all quarters.

Table 2.2
Summary of returns by the Public Authorities

S. No	Ministry/Independent Department	Total No. of PAs	No. of PAs who filed Annual Return	Percentage Compliance
1	Ministry of Drinking Water and Sanitation	1	0	0%
2	Ministry of Overseas Indian Affairs	1	0	0%
3	UT of Andaman & Nicobar	1	0	0%
4	UT of Dadar & Nagar Haveli	1	0	0%
5	UT of Lakshadweep	1	0	0%

S. No	Ministry/Independent Department	Total No. of PAs	No. of PAs who filed Annual Return	Percentage Compliance
6	Ministry of Road Transport & Highways	3	1	33%
7	Ministry of Rural Development	5	3	60%
8	Ministry of Mines	9	6	67%
9	Ministry of Minority Affairs	7	5	71%
10	Ministry of Tribal Affairs	4	3	75%
11	Ministry of Women & Child Development	8	6	75%
12	Ministry of Development of North Eastern Region	5	4	80%
13	Ministry of Health & Family Welfare	135	111	82%
14	Ministry of Civil Aviation	12	10	83%
15	Ministry of Youth Affairs & Sports	6	5	83%
16	Ministry of Communications & Information Tech.	19	16	84%
17	Ministry of Law & Justice	13	11	85%
18	Ministry of Finance	212	183	86%
19	Ministry of Petroleum & Natural Gas	23	20	87%
20	Ministry of Textiles	19	17	89%
21	Ministry of Personnel, Public Grievances & Pensions	11	10	91%
22	Ministry of Tourism	25	23	92%
23	Ministry of Coal	13	12	92%
24	Ministry of Consumer Aff., Food & Public Dist.	30	28	93%
25	Ministry of Steel	15	14	93%
26	Ministry of Chemicals & Fertilizers	32	30	94%
27	Ministry of Power	17	16	94%
28	Ministry of Science & Technology	88	83	94%
29	Ministry of Water Resources	19	18	95%
30	Ministry of Urban Development	21	20	95%
31	Ministry of Social Justice & Empowerment	23	22	96%
32	Ministry of Commerce & Industry	47	45	96%
33	UT of Puducherry	51	49	96%
34	Ministry of Corporate Affairs	54	52	96%
35	Ministry of Shipping	28	27	96%
36	Ministry of Micro, Small and Medium Enterprises	64	62	97%
37	Ministry of Heavy Industry & Public Enterprises	33	32	97%
38	Ministry of Home Affairs	33	32	97%
39	Ministry of Culture	43	42	98%
40	Ministry of Defence	52	51	98%
41	Ministry of Agriculture	196	193	98%
42	UT of Delhi	201	199	99%
43	Prime Minister's Office	1	1	100%
44	Cabinet Secretariat	1	1	100%
45	Comptroller & Auditor General	1	1	100%
46	Department of Atomic Energy	34	34	100%

S. No	Ministry/Independent Department	Total No. of PAs	No. of PAs who filed Annual Return	Percentage Compliance
47	Department of Space	1	1	100%
48	Election Commission of India	1	1	100%
49	Ministry of Earth Sciences	10	10	100%
50	Ministry of Environment & Forests	35	35	100%
51	Ministry of External Affairs	4	4	100%
52	Ministry of Food Processing Industries	1	1	100%
53	Ministry of Housing & Urban Poverty Alleviation	6	6	100%
54	Ministry of Human Resource Development	161	161	100%
55	Ministry of Information & Broadcasting	26	26	100%
56	Ministry of Labour & Employment	57	57	100%
57	Ministry of New & Renewable Energy	4	4	100%
58	Ministry of Panchayati Raj	1	1	100%
59	Ministry of Parliamentary Affairs	1	1	100%
60	Ministry of Railways	15	15	100%
61	Ministry of Statistics & Programme Implementation	2	2	100%
62	Niti Aayog	1	1	100%
63	President	1	1	100%
64	UT of Chandigarh	76	76	100%
65	UT of Daman & Diu	1	1	100%
66	Vice-President	1	1	100%
	Total	2023	1903	94.07%

2.3 Analysis of Annual Returns filed by the Public Authorities

The Public Authorities have to register themselves by providing various details including their category i.e. whether it is an attached office, subordinate office, government company etc. During the reporting year 2015-16, following types of Public Authorities have submitted Annual Returns:

- **Independent Ministry/Department**
- **Department under Ministry**
- **Attached Office**
- **Subordinate Office**
- **Corporation**
- **Government Company**
- **Board**
- **Society under Societies Act**
- **Government Co-operatives**
- **Others**

Table 2.3 presents the category wise registration of Public Authorities. It is seen that the Subordinate offices constitute the highest number (570) of Public Authorities, being 28.21% of the total. The Government Co-operatives constitute the lowest numbers (4), being 0.20 % of the total.

Table 2.3
Total number of Public Authorities Registered with the Commission,
the percentage of each to the total, those who have submitted
Annual Returns and their percentage

S. No.	Category	Number of PAs	% age to the total of PAs	Number of PAs who have submitted Annual Return	% age of PAs who have submitted Annual Return
1	Independent Ministry/ Department	52	2.57	46	88.46
2	Department under Ministry	42	2.08	42	100.00
3	Attached Office	287	14.18	275	95.82
4	Subordinate Office	570	28.18	519	91.05
5	Corporation	78	3.85	73	93.59
6	Government Company	154	7.61	149	96.75
7	Board	50	2.47	49	98.00
8	Society	293	14.48	272	92.83
9	Government Co-operatives	4	0.20	4	100.00
10	Others	493	24.36	474	96.15
	Grand Total	2023	100.00	1903	94.07

2.4 RTI applications - Data in a nutshell

2.4.1 Table 2.4 presents some key information on number of Public Authorities, viz:

- Number of registered with the Commission
- Opening balance of RTI returns
- Total number of RTI applications pending for disposal at the end of the reporting year
- Number of requests for information rejected
- The rejection percentage vis-a-vis number of applications received during the reporting year and the last 5 years.

It is seen that the percentage of rejection of RTI application has gone down during the reporting year by 2 percent point in comparison to the previous year. It is also observed that the rejection percentage of RTI applications has been going down continuously, except 2014-15, in last five years.

Figure 2.2 and Figure 2.3 describes total number of RTI requests pending for disposal at the end of the reporting year and Percentage of rejection viz-a-viz number of applications received during last five years respectively

Table 2.4
Disposal of RTI Applications by Public Authorities during 2011-12 to 2015-16

Key Aspects	2011-12	2012-13	2013-14	2014-15	2015-16
Number of Public Authorities registered with the Commission	2314	2333	2276	2030	2023
Opening Balance of RTI Request	76016	75331	128447	89785	188538
No. Of RTI Requests Received	629960	811350	834183	755247	976679
Total number of RTI requests pending for disposal at the end of the reporting year (Based on Annual Figures)	705976	886681	962630	845032	1165217
Number of requests for information rejected	52313	62231	60127	63351	64666
Percentage of rejection vis-a-vis number of applications received during the reporting year	8.30%	7.70%	7.21%	8.39%	6.62%

Figure:2.2

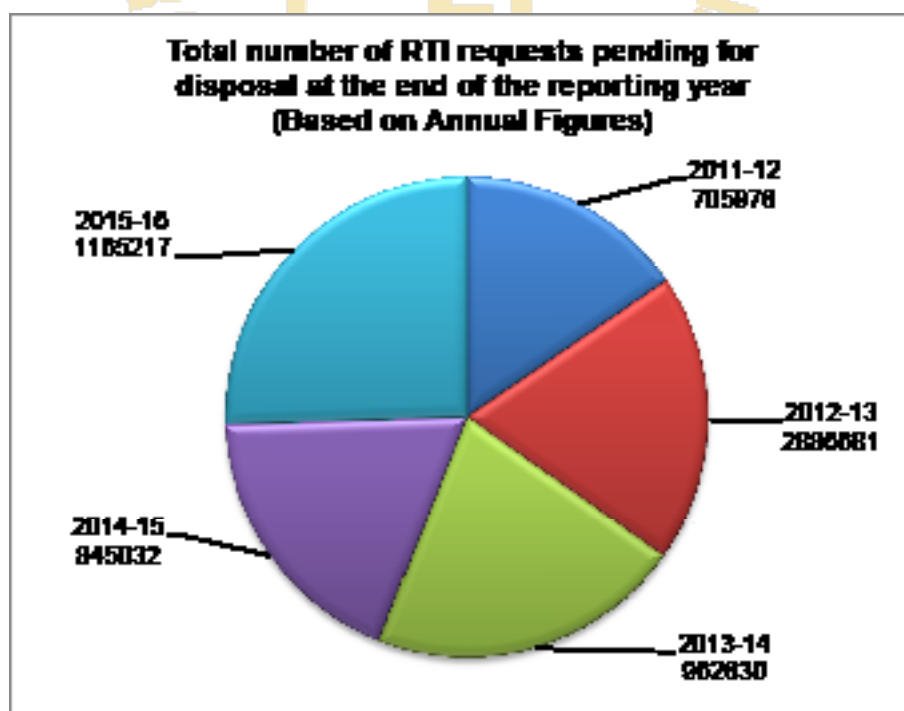
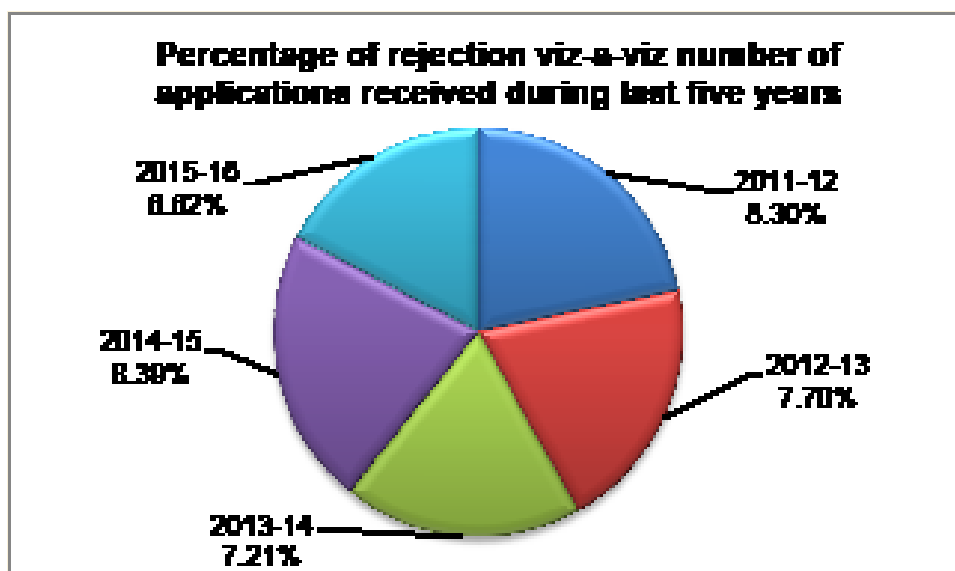


Figure:2.3



2.4.2 Increasing trend in the receipt of RTI applications over the years

It is observed that there is an increasing trend in receipt of RTI applications during last five years, except 2014-15, when it went down by 12.21% in comparison to 2013-14. During the reporting year 2015-16, receipt has increased by 3.8% in comparison to 2014-15 and by 2.1% in comparison to 2013-14.

2.4.3 Percentage rejection of RTI application by various categories of Public Authorities:

Table 2.5
Distribution of applications received and rejected by Public Authorities during the reporting year 2015-16

S. No.	Category	No. of Requests Received	No. of Requests Rejected	Percentage of Requests Rejected
1	Independent Ministry/Department*	162738	4572	2.81%
2	Government Co-operatives	158	2	1.27%
3	Attached Office	116694	9238	7.92%
4	Subordinate Office	124743	10255	8.22%
5	Corporation	78131	2677	3.43%
6	Government Company	124686	24614	19.74%
7	Board	32033	652	2.04%
9	Society	10700	352	3.29%
9	Department under Ministry	168422	3241	1.92%
10	Others	159048	9063	5.70%

The Table 2.6 presents the receipt of RTI applications and their rejections by the major Ministries/Departments/Independent Public Authority of the Government of India.

Table 2.6
RTI application and their rejections in top 20 (as per RTI request)
Ministries / Departments.

S. No	Ministry/Independent Department	No.of Requests Received	No.of Requests Rejected
1	Ministry of Finance	155308	28453
2	Ministry of Communications & Information Tech.	111314	3532
3	UT of Delhi	106252	433
4	Ministry of Railways	99371	972
5	Ministry of Human Resource Development	65869	809
6	Ministry of Home Affairs	57657	8060
7	Ministry of Defence	49961	5754
8	Ministry of Labour & Employment	46235	2817
9	Ministry of Personnel, Public Grievances & Pensions	33726	1133
10	Ministry of Petroleum & Natural Gas	28738	3101
11	Ministry of Health & Family Welfare	22350	373
12	Ministry of Urban Development	20693	100
13	Ministry of External Affairs	15477	2
14	Ministry of Coal	12407	974
15	Prime Minister's Office	11138	2234
16	Ministry of Agriculture	11027	324
17	UT of Chandigarh	10522	351
18	Ministry of Consumer Aff., Food, & Public Dist.	7933	265
19	Ministry of Commerce & Industry	7805	378
20	Ministry of Corporate Affairs	7460	614

2.4.4 Sections of RTI Act invoked for rejecting applications

Table 2.7 below gives the details of the various sections of the RTI Act which were invoked for rejecting applications:

Table 2.7
Sections invoked for Rejection of RTI Application

Sections Invoked for Rejection of RTI Application	2014-15	2015-16	% Decrease/Increase
8(1)*	53%	47%	-6%
9**	1%	1%	0 %
11*	2%	2%	0 %
24**	7%	7%	0%
Others	37%	43%	6%
Total	100%	100%	

***Section 8(1)**—Exempts such information from disclosure which affects, the sovereignty and integrity of the country as also its security and strategic, scientific or economic interest, commercial confidence, trade secrets, or intellectual property, or those which are expressly forbidden to be published by any court of law / tribunal or which may constitute contempt of court, as also such information causing breach of privilege of Parliament or the State Legislature, or those available to a person in his fiduciary relationship, or those received from foreign Government, those disclosures which would endanger the life of physical safety of a person, or those which would impede the process of investigation and finally Cabinet papers including deliberations of Council of Ministers, Secretaries, Officers.

****Section 9**—Exempts information from being disclosed where providing access would involve an infringement of copyright subsisting in a person other than the State

***Section 11**-Prescribes procedure to be followed for third party information being disclosed or otherwise

****Section 24** -Exempts information from being disclosed in respect to specified intelligence and security organizations

2.5 Number of First Appeals under section 19(1) of RTI Act and their disposal

A person who is aggrieved by the decision of CPIO can file an appeal to the officer who is designated as First Appellate Authority by the Public Authority

During the reporting year, a total of 1,10,095 first appeals were filed under **Section 19 (1)** of RTI Act and 1,06,626 appeals (97%) were disposed by the designated Appellate Authorities. In comparison to the previous year 2013-14, there is a decrease by 26.55% in total number of appeals received by the Public Authorities and an increase by 27.73% in their disposal.

Table 2.8
Number of RTI request, First Appeal and Second Appeal/Complaints received in top 20 (as per RTI request) Ministries/Departments

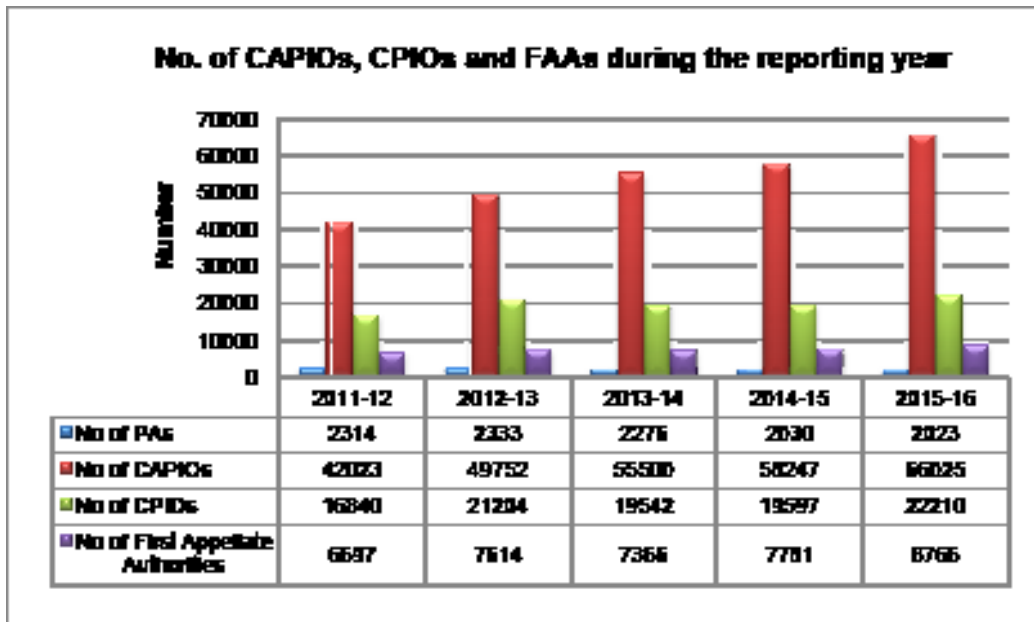
S. No.	Ministry/Independent Department	No. of Requests Received	No of First Appeal Received	% of RTI request converted into First Appeal	No of Second Appeals / Complaints Received	% of RTI converted into second Appeal/ Complaint
1	Ministry of Finance	155308	22958	15%	4978	3%
2	Ministry of Communications & Information Tech.	111314	11048	10%	1926	2%
3	UT of Delhi	106252	12967	12%	3356	3%

S. No.	Ministry/Independent Department	No. of Requests Received	No of First Appeal Received	% of RTI request converted into First Appeal	No of Second Appeals / Complaints Received	% of RTI converted into second Appeal/ Complaint
4	Ministry of Railways	99371	10285	10%	2061	2%
5	Ministry of Human Resource Development	65869	7106	11%	1408	2%
6	Ministry of Home Affairs	57657	7559	13%	923	2%
7	Ministry of Defence	49961	4384	9%	3429	7%
8	Ministry of Labour & Employment	46235	3577	8%	429	1%
9	Ministry of Personnel, Public Grievances & Pensions	33726	4224	13%	537	2%
10	Ministry of Petroleum & Natural Gas	28738	2736	10%	445	2%
11	Ministry of Health & Family Welfare	22350	2537	11%	492	2%
12	Ministry of Urban Development	20693	1066	5%	545	3%
13	Ministry of External Affairs	15477	1155	7%	157	1%
14	Ministry of Coal	12407	2347	19%	665	5%
15	Prime Minister's Office	11138	1478	13%	223	2%
16	Ministry of Agriculture	11027	731	7%	118	1%
17	UT of Chandigarh	10522	743	7%	145	1%
18	Ministry of Consumer Aff., Food & Public Dist.	7933	857	11%	153	2%
19	Ministry of Commerce & Industry	7805	872	11%	172	2%
20	Ministry of Corporate Affairs	7460	666	9%	133	2%

2.6 Officials designated as CAPIOs, CPIOs and Appellate Authorities (AAs) u/s 5 (1) and 5 (2) of the RTI Act during 2011-12, 2012-13, 2013-14, 2014-15 and 2015-16.

The designation process of CAPIOs, CPIOs and First Appellate Authorities by the Public Authorities has followed an overall increasing trend over the year.

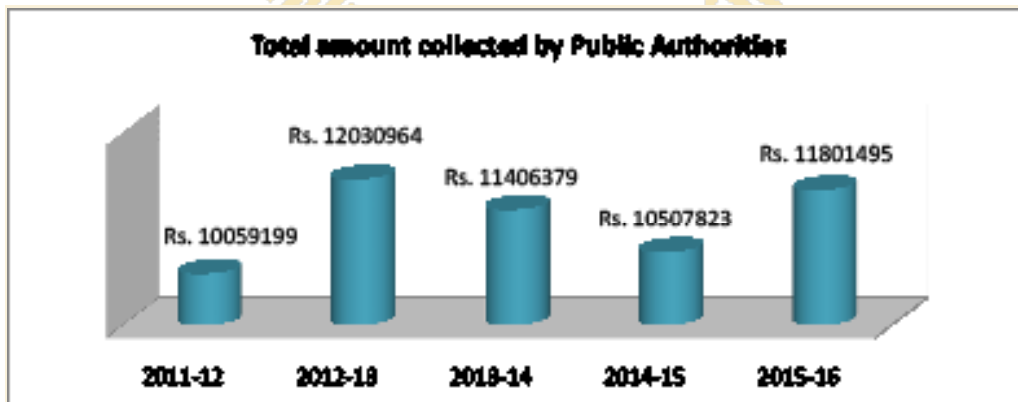
Figure 2.4
No of designated CAPIOs, CPIOs and Appellate Authorities
by Public Authorities over last 5 years



2.7 Details of amount collected by the Public Authorities as application fee, additional charges and penalty.

Total amount collected by the Public Authorities as application fees, additional charges and penalty during last five years are as follows:-

Figure 2.5
Total Amount (in Rs.) collected by the Public Authorities over last 5 years



During 2015-16 there has been an increase of around 12.31% in the collection of application fee, additional fee and the penalty amount reported by the Public Authorities as against the previous year.

2.8 Summary of Annual Returns 2015-16

The table below gives in a nutshell the total number of Public Authorities, the RTI applications received and disposed of, the number of CPIOs/ FAAs and the number of times information denied under the **Section 8** of the RTI Act.

Table 2.9
Summary of Annual Returns 2015-16.

Sr. No	Name				Grand Total
1	Total number of Public Authorities				2023
2	Total number of Public Authorities who have not submitted Annual Returns				120
3	Total number of Public Authorities who submitted Annual Returns				1903
4	Opening balance of Requests Received under RTI (as on 1st April 2015)				188538
5	Number of RTI requests received during year				976679
6	Total number of RTI requests (Rows 3+4)				1165217
7	Number of RTI requests transferred to other Public Authorities				167129
8	Total Number of Appeals Received				110034
9	Total Number of Appeals Disposed				106556
10	Decisions where Applications for Information rejected				64666 (6.62%)
11	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				2
12	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				11800135
13	Number of CAPIOs appointed by Public Authorities				66025
14	Number of CPIOs appointed by Public Authorities				22210
15	Number of AAs appointed by Public Authorities				8766
16	Total of (13+14+15)				97001
17	No. of times various Provisions were invoked while Rejecting Requests	Relevant Sections of RTI Act 2005	Section 8(1)	(a)	433
18				(b)	182
19				(c)	34
20				(d)	8796
21				(e)	8559
22				(f)	421
23				(g)	969
24				(h)	3094
25				(i)	954
26				(j)	16795
27			Other Sections	9	540
28				11	1352
29				24	5939
30				(Others)	36913
Total (From 17 to 30)					84981

Chapter 3

Central Information Commission 2015-16

This chapter presents an overview of activities undertaken by the Central Information Commission in disposal of Appeals and Complaints, utilization of Plan & Non-Plan Budget as well as other important events during 2015-16

3.1 Incumbents during 2015-16

During the reporting year the Commission was headed by Shri Vijay Sharma from 01/04/2015 to 01/12/2015 and Shri Radha Krishna Mathur from 02/01/2016. The Information Commissioners in position were:-

	Name of IC	Term of Office
(i)	Shri Basant Seth	- (01.03.2012 to 15.02.2017)
(ii)	Shri Yashovardhan Azad	- (22.11.2013 to 21.11.2018)
(iii)	Shri Sharat Sabharwal	- (22.11.2013 to 22.09.2017)
(iv)	Smt. Manjula Prasher	- (22.11.2013 to 15.01.2018)
(v)	Shri M.A. Khan Yusufi	- (22.11.2013 to 31.12.2016)
(vi)	Prof Madabhushanam Sridhar Acharyulu	- (22.11.2013 to 21.11.2018)
(vii)	Shri Sudhir Bhargava	- (17.06.2015 to 11.01.2020)
(viii)	Shri Bimal Julka	- (25.02.2016 to 26.08.2020)
(ix)	Shri Divya Prakash Sinha	- (25.02.2016 to 25.09.2020)
(x)	Shri Amitava Bhattacharya	- (25.02.2016 to 01.12.2018)

3.2 Disposal of Appeals / Complaints - Automatic Generation of Data

- 3.2.1** To facilitate reporting of pendency and disposal figures on real time basis, the workflow system was modified. This resulted in automatic generation of opening balances of pending cases also indicating figures on registration, disposal and closing balance of cases at the end of a particular reference period. The system now provides expandable hyperlink for details of the cases in all four categories i.e opening balance, registration, disposal and closing balance. Particulars of file number, name of appellant/complainant, Public Authority, date of registration, date of hearing and the date of disposal are shown against each of the above category. The details can also be seen for cases allocated to each Information Commissioner, unlike earlier manual arrangements which provided details in respect of the Commission as a whole. The reconciliation process resulted in generating the reporting figures on real time basis. The details can be seen under the hyperlink "Monthly Progress Report" at <http://cic.gov.in>

Registration/Disposal

3.2.2 The database regarding registration/disposal of the cases during the reporting year in the Commission is as follows:

Registration of the cases during 2015-16	25960
Disposal of the cases during 2015-16	28188
Pending cases for disposal as on 1st April 2016	34982

3.3 Imposition and realization of penalty by the Commission during 2015-2016

3.3.1 The Central Information Commission imposed penalties amounting to Rs. 10,52,500/- under Section 20(1) of the RTI Act during the reporting year and an amount of Rs. 9,41,250/- has been received against the penalties imposed by the Commission. It may be explained here that the penalties realized may not be of the year being reported upon. During the year, High Courts have stayed the penalty order of the Commission in various cases with penalty of Rs. 1,25,000/-.

3.4 Plan Schemes of Central Information Commission

3.4.1 Construction of CIC Office Building

- The Central Information Commission was allotted land measuring 2879 sq mtrs and 4653 sq mtrs adjacent to each other in the JNU Old Campus on 29th August, 2010 and 9th September, 2012 respectively.
- The Niti Aayog 'in principle' approved the allocation of funds for construction of the CIC Headquarters building and the SFC for the proposed building was approved by the Government at a cost of Rs.42.54 crores vide their letter dated 30.07.2014.
- National Building Construction Corporation (NBCC) has been engaged for project management of the construction work as well as the design of the proposed building.
- The requisite clearances from all the concerned local authorities have been obtained for construction of CIC Building during September-October, 2015.
- The architect and the contractor for the construction of Building have been finalized by NBCC and the construction work has commenced in October 2015. The progress of construction work as on 31st March, 2016 was 14.24%, which was higher than the schedule. The targeted completion period of the building project is two years.

3.4.2 Appeal, Complaints Management and Locator System (AppCoMS – Locator)

The Planning Commission conveyed 'in-principle' approval for the Centrally Sponsored Scheme on 'Project Locator' under the Plan Revenue Scheme during the 12th Five Year Plan at an estimated cost of Rs.16.00 crores. However, due to some shortcomings in the proposed scheme, it was decided by the Commission in consultation with NIC,

to revamp the existing IT system including the module for archiving the decisions of the Commission which was the main component of the Project Locator.

- A revised proposal for development of Appeal, Complaints Management and Locator System (AppCoMS-Locator) had been submitted to DoPT for approval. DoP&T conveyed the approval for development of Appeals / Complaints Management and Locator System (AppCoMs-Locator) at a total cost of Rs. 1.73 Cr. and a sum of Rs. 55 lakhs was allocated for 2015-2016. The amount has been released to the Implementing Agency, M/s NICSI. Who, in turn have issued work order in March, 2015 to M/s Silver Touch Technologies Ltd for implementing the project.

3.4.3 Preparation of Publicity Material

This Plan Scheme for effective implementation of RTI Act, 2005 had been carried forward to the 12th Five Year Plan after approval by the Niti Aayog. The activities under this Scheme are as follows:-

- a) Holding of Annual Convention
- b) Publicity and Advertisement of themes and Issues related to the Conventions through audio-visual and print media.

Since 2006 the Commission has been organizing Annual Conventions, as a major publicity event. These Conventions not only provide an opportunity and a forum for stake holders to meet and discuss critical issues related to transparency, governance, information rights and other related issues but also contribute significantly toward the broadening and deepening of the RTI regime.

During the last 3 years in the 12th Five Year Plan, an expenditure of Rs. 153.12 lakhs was incurred against an allocation of Rs. 181.20 lakhs as per details given below:-

Preparation of Publicity Material	2013-14	2014-15	2015-16	Total (Rs. in lakhs)
Allocation	18.20	25.00	50.00	93.20
Utilization	17.51	3.13	29.78	50.42

3.5 Initiatives of the Commission

3.5.1 e-Court

The Central Information Commission has decided to implement an e-Court system, launching a new software for appeals and complaints management and introducing a paperless system for hearing in the Commission, enabling quicker disposal of cases and efficient record management.

3.5.2 DIGITIZATION OF OLD RECORDS

The Commission has approximately 1.50 lakhs physical files of cases in its record room and in its various offices. The Commission has decided to digitize all these files. Thereafter, physical files will be weeded out in accordance with the policy adopted by the Commission.

3.5.3 Internship Programme

The Commission encourages law students to do an internship with the Commission wherein they get hands-on exposure to the adjudicatory process in the Commission. The internship program of the Commission has been designed for 4-7 weeks, during which interns are exposed to the fundamental concepts of the RTI Act and its implementation. During 2015-16, Central Information Commission accepted internship requests from 15 candidates in the winter session.

3.6 Status of RTI applications and first appeals in the Commission

3.6.1 The RTI Cell of the Central Information Commission received a total of 2133 RTI applications seeking various information from the Central Public Information Officer, CIC during 2015-16. 118 of these RTI applications were closely related to the functioning of other public authorities and were transferred. The Commission did not reject any request either under section 8 or 9 of the Act. The CPIO of the Central Information Commission received a total of Rs. 20351 as fee for the reporting year.

3.6.2 During the reporting year, 571 appeals were filed before the First Appellate Authority of the Commission u/s 19(1) of the Act. The total appeals filed before the First Appellate authority of the Commission u/s 19(1) thus, comprise around 27% of total RTI applications received. The First Appellate Authority of the Central Information Commission disposed of 274 first appeals during the reporting year.

3.7 10th Annual Convention of the Central Information Commission

3.7.1 The tenth Annual Convention of the Central Information Commission was organized on 16th -17th October, 2015 at Vigyan Bhawan, New Delhi. The theme of the 10th Annual Convention of the Central Information Commission was “ RTI: Outlook for the Future-Trust through Transparency” .

Hon'ble Prime Minister Shri Narendra Modi inaugurated the 10th Annual Convention on 16th October, 2015. Other dignitaries who participated were Shri Arun Jaitely, Hon'ble Finance Minister, Dr. Jitendra Singh, Minister of State, Prime Minister's Office & Ministry of Personnel, Public Grievances and Pensions. Representatives

of State Information Commissions, officials of the Central Government ,including Public Information Officers and First Appellate Authorities from Public Authorities, representatives of Media and Civil Society Organizations and other stakeholders participated in the Convention.

3.7.2 During this convention following five sub-themes were discussed by the participants with a view to highlight the areas of concern as well as to chart the future road map for greater transparency and accountability in governance.

- Session-I - *‘Translating RTI into Citizen Welfare – The expanding horizon in Digital India’*.
- Session-II - *‘Rationalising the nature and scope of the Act: gaps, implications for use and misuse’*.
- Session-III - *‘The RTI Act seeks a ‘Practical Regime’; are we doing enough for transparency in governance’*.
- Session-IV - *‘Privacy in Times of RTI’*.
- Session-V - *‘Making RTI work better: Experience from the States’*.

3.7.3 Recommendations of the Convention: The 10th convention concluded with following recommendations:

- Digital technology shall be used to enable the filing of RTI request and its reply in an efficient manner.
- All information should also be made available by creating digital records, so that it is easy to transmit and receive .
- Ensure making available information with respective offices website under Section 4 (1) of RTI Act.
- Need to translate the RTI as an instrument of good governance.
- The RTI requests received should be analyzed and assessed to decide whether a particular policy needs to be reviewed/revised.
- There is need to balance the right to know and the right to privacy.
- There is need for improvement in the capacity building including training at all levels.
- All records should be maintained in the digital form and placed in public domain so that these can be accessed from any place. Public can then get information without filing RTI application.



Annual Convention – 2015



Annual Convention- 2015

3.8 Allocation of Budget and Expenditure

3.8.1 Non-Plan (Revenue) - Establishment

Non – Plan Revenue

(Figures Rupees in Lakhs)

S. No	Head of Account	2014-15		2015-16	
		Final Allocation	Expenditure	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Salaries	500.00	498.70	543.20	539.75
2	Wages	175.00	171.63	183.00	179.97
3	Over Time Allowance	1.00	1.00	1.00	0.65
4	Medical Treatment	12.00	8.28	8.00	7.40
5	Domestic Travel Expenses	9.00	8.72	10.00	9.98
6	Foreign Travel Expenses	2.00	1.85	1.00	0.09
7	Office Expenses	299.00	298.61	266.00	265.98
8	R.R. & T	508.00	505.69	655.00	655.00
9	Publication	0	0	10.00	9.91
10	OAE	4.00	3.59	4.00	3.37
11	Minor Works	9.00	8.59	10.00	9.97
12	Prof. Services	74.00	73.28	48.00	47.44
13	Information Technology	20.00	19.99	15.00	15.00
	Total:	1613.00	1599.93	1750.20	1744.51

3.8.2 Plan Revenue

Table 3.3: Non-Plan (Revenue)- Establishment(I.B.E.: Interim Budget Estimates)

Plan Revenue

(Rupees in Lakhs)

S. No	Head of Account	2014-15		2015-16	
		Final Allocation	Expenditure	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Effective Implementation of RTI Act, 2005.	63.03	63.03	92.00	91.84

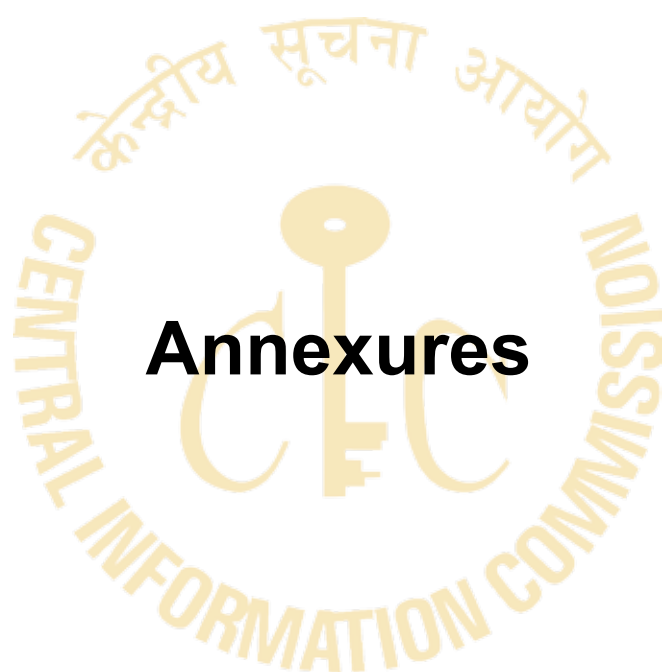
3.8.3 Plan Capital

(Rupees in Lakhs)

S. No	Head of Account	2014-15		2015-16	
		Final Allocation	Expenditure	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Construction of Head Office Building for CIC.	403.21	403.26	683.00	683.00
Grand Total					2519.35

List of Abbreviations

Acronym	Definition
AA	Appellate Authorities
AppCoMS	Appeal, Complaints Management and Locator System
CAPIO	Central Assistant Public Information Officer
CIC	Central Information Commission
CPIO	Central Public Information Officer
Cr	Crore
DoPT	Department of Personnel and Training
FAA	First Appellate Authority
GOI	Government of India
IC	Information Commissioner
IT	Information Technology
NBCC	National Building Construction Corporation
NIC	National Informatic Centre
NICSI	National Informatic Centre Services Incorporated
No.	Number
OAE	Other Administrative Expenses
PA	Public Authority
R.R. & T	Rent, Rate and Taxes
Rs.	Rupees
RTI	Right to Information
S.No	Serial Number
SFC	Standing Finance Committee
u/s	Under Section
UT	Union Territory



Annexures



Annexure-1

Ministry wise and Public Authority-wise Abstract of online Annual Returns

Sr. No	Name				Grand Total
1	Total number of public authorities				2023
2	Total number of public authorities who have not submitted Annual Returns				120
3	Total number of Public Authorities who submitted Annual Returns				1903
4	Opening balance of Requests Received under RTI (as on 1st April 2015)				188538
5	Number of RTI requests received during year				976679
6	Total number of RTI requests (Rows 4+5)				1165217
7	Number of RTI requests transferred to other Public Authorities				167129
8	Total Number of Appeals Received				110034
9	Total Number of Appeals Disposed				106556
10	Decisions where Applications for Information rejected				64666 (6.62%)
11	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				2
12	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				11800135
13	Number of CAPIOs appointed by Public Authorities				66025
14	Number of CPIOs appointed by Public Authorities				22210
15	Number of AAs appointed by Public Authorities				8766
16	Total of (13+14+15)				97001
17	No. of times various Provisions were invoked while Rejecting Requests	Relevant Sections of RTI Act 2005	Section 8(1)	(a)	433
18				(b)	182
19				(c)	34
20				(d)	8796
21				(e)	8559
22				(f)	421
23				(g)	969
24				(h)	3094
25				(i)	954
26				(j)	16795
27			Other Sections	9	540
28				11	1352
29				24	5939
30				(Others)	36913
Total (From 17 to 30)					84981

Sr. No.			6.1.33	6.1.34	6.1.35	6.1.36	6.1.37	6.1.38	6.1.39	6.1.40	6.1.41	6.1.42	6.1.43	6.1.44	6.1.45	6.1.46	6.1.47	6.1.48	6.1.49	6.1.50	6.1.51	6.1.52		
1	Ministry/Department/Organisation		Directorate of Floricultural Research (ICAR)	Directorate of Maize Research (ICAR)	Directorate of Medicinal and Aromatic Plants Research (ICAR)	Directorate of Mushroom Research (ICAR)	Directorate of Oil Palm Research (ICAR)	Directorate of Oilseeds Research (ICAR)	Directorate of Onion and Garlic Research (ICAR)	Directorate of Rapeseed Mustard Research (ICAR)	Directorate of Research on Women in Agriculture (ICAR)	Directorate of Rice Research (ICAR)	Directorate of Water Management (ICAR)	Directorate of Weed Science Research (ICAR)	Directorate of Wheat Research (ICAR)	ICAR Indian Institute of Millets Research (ICAR IIMR)	ICAR Directorate of Groundnut Research	ICAR Indian Institute of Soyabean Research	ICAR Research Complex for Eastern Region (ICAR)	ICAR Research Complex for Goa (ICAR)	ICAR Research Complex for NEH Region (ICAR)	Indian Agricultural Research Institute (ICAR)		
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0		
3	No.of Requests Received during year		8	4	1	0	7	5	7	5	9	0	3	20	0	4	16	0	4	8	8	226		
4	Total no.of Requests (Column 2+3)		8	4	1	0	7	5	7	5	9	0	3	20	0	4	16	0	5	8	8	226		
5	No.of Requests transferred to other PAs		0	0	0	0	0	1	0	0	0	0	0	1	0	0	0	0	0	0	0	3		
6	Total No. of Appeal Received		0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	7	0	0	13		
7	Total No. of Appeal Disposed		0	0	0	1	0	0	0	0	0	0	0	0	0	0	1	0	7	0	0	16		
8	Decisions where Applications for Information rejected		0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	4 (57.1%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (25%)	0 (0%)	0 (0%)	0 (0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		0	0	0	0	50	10	1514	30	0	0	30	1300	39	90	286	0	40	70	158	3698		
11	No.CAPIOs appointed (A)		0	0	1	0	0	1	0	1	0	0	1	0	0	4	0	0	3	1	7	0		
12	No.CPIOs appointed (B)		3	0	1	1	1	1	1	1	0	0	1	1	0	4	0	1	1	1	1	64		
13	No.AAs appointed (C)		1	0	1	0	0	1	1	1	0	0	0	1	0	1	0	1	1	1	1	7		
14	Total (A+B+C)		4	0	3	1	1	3	2	3	0	0	2	2	0	9	0	2	5	3	9	71		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0
			Total		0	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	2	0	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1			Ministry/Department/Organisation	6.1.75	6.1.76	6.1.77	6.1.78	6.1.79	6.1.80	6.1.81	6.1.82	6.1.83	6.1.84	6.1.85	6.1.86	6.1.87	6.1.88	6.1.89	6.1.90	6.1.91	6.1.92	6.1.93	6.1.94
2	Opening balance of Requests Received under RTI (as on 1st April 2015)			0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1	2	93	0	0	0
3	No.of Requests Received during year			1	4	4	1	30	7	17	0	4	4	17	3	3	8	2	9	15	2	0	0	
4	Total no.of Requests (Column 2+3)			1	4	4	1	30	7	17	0	4	4	17	4	3	8	3	11	108	2	0	0	
5	No.of Requests transferred to other PAs			0	0	0	0	1	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	
6	Total No. of Appeal Received			0	0	0	0	18	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Total No. of Appeal Disposed			0	0	0	0	17	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	
8	Decisions where Applications for Information rejected			0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			10	40	40	40	442	90	60	0	10	0	1412	340	28	0	30	402	70	20	110	110	
11	No.CAPIOs appointed (A)			0	1	1	1	1	0	0	1	0	0	0	1	0	1	1	1	1	1	1	0	
12	No.CPIOs appointed (B)			1	1	1	2	1	0	0	1	1	0	0	0	0	1	1	4	1	1	1	1	
13	No.AAs appointed (C)			1	1	1	1	1	0	0	1	0	0	0	0	0	1	1	3	0	1	0	1	
14	Total (A+B+C)			2	3	3	4	3	0	0	3	1	0	0	1	2	3	5	5	3	2	3	1	
15	*	**	Section 8(I)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation	6.2.18	6.2.19	6.2.20	6.2.21	6.2.22	6.2.23	6.2.24	6.2.25	6.2.26	6.2.27	6.2.28	6.2.29	6.2.30	6.2.31	6.2.32	6.2.33	6.2.34	6.2.35	6.2.36	6.2.37	6.2.38	Department Total
1	Directorate of Pulses Development																						
	Directorate of Rice Development																						
	Directorate of Sugarcane Development																						
	Directorate of Wheat Development																						
	Mahalanobis National Crop Forecast Centre																						
	National Centre for Cold Chain Development																						
	National Centre of Organic Farming																						
	National Cooperative Development Corporation																						
	National Horticulture Board(NHB)																						
	National Institute of Agricultural Extension Mgmt. (MANAGE)																						
	National Institute of Agricultural Marketing(NIAM)																						
	National Institute of Plant Health Management																						
	National Oilseeds and Vegetable Oils Development Board (NOVOD Board)																						
	National Seeds Corporation Ltd.																						
	National Seeds Research & Traing Centre (NSRTC)																						
	North Eastern Regional Farm Machinery Training & Testing Instt.																						
	Northern Region Farm Machinery Training & Testing Institute																						
	Protection of Plant Varieties and Farmers Rights Authority																						
	Small Farmers Agri Business Consortium																						
	Southern Region Farm Machinery Training and Testing Institute																						
	State Farms Corpn. of India																						
	Opening balance of Requests Received under RTI (as on 1st April 2015)	0	0	0	0	0	0	0	0	8	0	0	0	0	0	0	0	5	0	0	0	0	54
3	No.of Requests Received during year	1	9	0	14	0	0	32	33	69	11	32	0	3	3	3	16	42	8	2	16	0	5601
4	Total no.of Requests (Column 2+3)	1	9	0	14	0	0	32	33	77	11	32	0	3	3	3	16	47	8	2	16	0	5655
5	No.of Requests transferred to other PAs	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	540
6	Total No. of Appeal Received	0	0	0	1	0	0	2	0	6	2	0	0	0	0	1	0	3	0	0	9	0	223
7	Total No. of Appeal Disposed	0	0	0	1	0	0	2	0	5	1	0	0	0	0	1	0	2	0	0	9	0	207
8	Decisions where Applications for Information rejected	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	8 (266.7%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	17 (0.3%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	0	0	0	10	0	0	51	486	2904	930	20	0	40	2545	70	30	160	80	20	404	0	36602
11	No.CAPIOs appointed (A)	1	1	0	0	0	0	1	0	1	0	0	0	1	0	0	0	0	1	0	0	0	20
12	No.CPIOs appointed (B)	2	1	1	1	1	1	7	1	24	1	0	1	1	1	1	1	1	1	1	1	0	201
13	No.AAs appointed (C)	1	1	1	1	0	1	7	1	1	0	0	1	0	1	1	1	0	0	0	1	0	48
14	Total (A+B+C)	4	3	2	2	1	2	15	2	26	1	0	2	2	2	2	2	1	1	2	2	0	269
15	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	(d)	0	0	0	0	0	0	0	1	0	0	0	0	0	3	0	0	0	0	0	0	0	4
19	(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
23	(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	(j)	0	0	0	0	0	0	0	1	0	0	0	0	2	0	0	0	0	0	0	0	0	4
25	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	8	0	0	0	0	0	0	0	14
	Total	0	0	0	0	0	0	0	2	0	0	0	0	2	11	0	0	0	0	0	0	0	23

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.	Ministry/Department/Organisation	6.3.30	6.3.31	6.3.32	6.3.33	6.3.34	6.3.35	6.3.36	6.3.37	6.3.38	6.3.39	6.3.40	6.3.41	6.3.42	6.3.43	6.3.44	6.3.45	6.3.46	6.3.47	6.3.48	6.3.49	Department Total	Total
1		Fisheries Survey of India, Mumbai Base	Fisheries Survey of India, Porbandar Base	Fishery Survey of India, Bogda	Fishery Survey of India, Kochi	Fishery Survey of India, Chennai	Fishery Survey of India, Mumbai	Fishery Survey of India, Port Blair	Fishery Survey of India, Vishakhapatnam	National Dairy Development Board	NIAH, Bagpat	NIFPHATT, Kochi	NIFPHATT, Vishakhapatnam	Reginal Fodder Station, Gandhinagar	Reginal Fodder Station, Hyderabad	Reginal Fodder Station, Jammu	Reginal Fodder Station, Kalyani	Reginal Fodder Station, Sriranganagar	Reginal Fodder Station, Chennai	Reginal Fodder Station, Hissar	Reginal Fodder Station, Hissar	52	335
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	0	0	0	0	0	7	0	0	3	0	2	0	0	1	0	0	0	0	0	0	52	335
3	No. of Requests Received during year	0	0	13	12	9	33	1	5	45	28	39	0	0	5	0	0	3	5	0	10	1396	11027
4	Total no. of Requests (Column 2+3)	0	0	13	12	9	40	1	5	48	28	41	0	0	6	0	0	3	5	0	10	1448	11362
5	No. of Requests transferred to other PAs	0	0	0	0	0	4	1	0	9	0	0	0	0	0	0	6	0	0	0	0	146	1413
6	Total No. of Appeal Received	0	0	0	0	0	7	0	0	10	0	0	0	0	0	0	0	0	0	0	0	117	731
7	Total No. of Appeal Disposed	0	0	0	0	0	7	0	0	10	0	0	0	0	0	0	0	0	0	0	0	69	669
8	Decisions where Applications for Information rejected	0 (0%)	0 (0%)	0 (0%)	3 (25%)	0 (0%)	3 (9.1%)	0 (0%)	0 (0%)	8 (17.8%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	23 (1.6%)	324 (2.9%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	86	0	45	102	10	406	10	30	680	10	510	0	0	0	0	0	170	0	0	0	11358	121999
11	No. CAPIOs appointed (A)	0	0	0	1	0	1	1	0	0	1	2	0	0	0	0	0	1	0	0	1	20	169
12	No. CPIOs appointed (B)	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	80	614
13	No. AAs appointed (C)	0	0	0	0	0	1	1	0	1	0	0	0	0	0	0	0	1	0	1	0	34	205
14	Total (A+B+C)	1	1	1	2	1	3	3	1	2	2	3	1	1	1	1	1	3	1	2	2	134	988
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6
19			(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9
22			(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	20
23			(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
24			(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	69
25	Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26		11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27		24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		(Others)	0	0	0	3	0	3	0	10	0	0	0	0	0	0	0	0	0	0	0	33	338
	Total		0	0	0	3	0	3	0	10	0	0	0	0	0	0	0	0	0	0	0	33	456

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Ministry of Coal														9
Bharat Coking Coal Limited.				180	0	82	0	0	18	418	6	62	0	9.1
Central Coalfield Limited				2693	497	69	18	1110	438	417	388	547	1173	9.2
Central Mine Planning and Design Institute				2873	497	151	18	1110	456	835	394	609	1173	9.3
Coal Controller Organisation				0	155	2	2	4	1	4	118	6	2	9.4
Coal Mines Provident Fund Organisation				423	63	6	2	91	171	76	20	342	269	9.5
Eastern Coalfields Limited				394	47	6	2	91	158	88	21	351	263	9.6
Maharadi Coalfields Limited				0	0	0	0	0	0	0	0	0	0	9.7
Ministry of Coal				0	0	0	0	0	0	0	0	0	0	9.8
Neyveli Lignite Corporation Limited				0	0	0	0	0	0	0	0	0	0	9.9
Northern Coalfield Ltd.				1	0	0	0	0	0	0	0	0	0	9.10
South Eastern Coalfields Ltd.				0	0	0	0	0	0	0	0	0	0	9.11
Western Coalfields Limited				211	0	0	0	0	0	0	0	0	0	9.12
Total				1213	2693	497	69	18	438	417	388	547	1173	
				2873	497	151	18	1110	456	835	394	609	1173	
				0	155	2	2	4	1	4	118	6	2	
				423	63	6	2	91	171	76	20	342	269	
				394	47	6	2	91	158	88	21	351	263	
				153 (5.7%)	0	0	0	0	0	0	0	0	0	
				0	0	0	0	0	0	0	0	0	0	
				30694	7481	1419	152	10834	4070	9880	7649	6248	8520	
				4	1	1	0	0	0	1	0	18	14	
				16	12	1	1	24	25	1	11	1	17	
				16	12	1	1	1	1	6	2	1	17	
				36	25	3	2	25	26	3	17	21	16	
				0	0	0	0	0	0	1	0	0	0	
				0	0	0	0	0	0	0	0	0	0	
				0	0	0	0	0	0	0	0	0	0	
				1	0	2	0	0	3	0	3	0	0	
				1	0	0	0	0	0	0	0	0	15	
				0	0	0	0	0	0	0	0	0	2	
				0	0	0	0	0	0	0	0	0	12	
				11	0	0	0	0	0	0	6	0	20	
				0	0	0	0	0	0	0	0	0	10	
				32	0	0	0	0	3	5	2	12	30	
				0	0	0	0	0	0	0	0	0	1	
				8	0	0	0	0	0	0	0	0	9	
				0	0	0	0	0	0	0	0	0	0	
				100	0	0	0	5	16	3	27	286	271	
				153	0	2	0	5	22	9	38	298	310	
				192	49	1078								
Ministry of Commerce & Industry														10
Department of Commerce														10.1
Agricultural and Processed Food Products Export Development Authority				0	0	0	0	0	0	0	0	0	0	10.1.1
Cochin Special Economic Zone				86	27	107	1353	31	894	179	103	159	17	10.1.2
Coffee Board				86	27	113	1372	31	1011	202	107	159	18	10.1.3
Department of Commerce				7	0	0	600	3	198	6	0	0	0	10.1.4
Directorate General of Commercial Intelligence and Statistics				1	1	9	373	3	99	0	12	59	0	10.1.5
Directorate General of Foreign Trade				1	0	8	376	3	77	0	12	59	1	10.1.6
Directorate General of Supplies & Disposals				0	0	0	0	0	0	0	0	0	0	10.1.7
ECCG LIMITED				0	0	0	0	0	0	0	0	0	0	10.1.8
Export Inspection Council of India				0	0	0	0	0	0	0	0	0	0	10.1.9
Falta Special Economic Zone				0	0	0	0	0	0	0	0	0	0	10.1.10
Footwear Design and Development Institute				0	0	0	0	0	0	0	0	0	0	10.1.11
Hindustan Diamond Company Pvt. Ltd.				0	0	0	0	0	0	0	0	0	0	10.1.12

Sr. No.	Ministry/Department/Organisation	10.1.13	10.1.14	10.1.15	10.1.16	10.1.17	10.1.18	10.1.19	10.1.20	10.1.21	10.1.22	10.1.23	10.1.24	10.1.25	10.1.26	10.1.27	10.1.28	10.1.29	10.1.30	10.1.31	10.1.32	
1	India Trade Promotion Organisation Indian Institute of Foreign Trade Indian Institute of Packaging Kandla Special Economic Zone MEPZ Special Economic Zone & HEOUs MMTC Limited National Centre For Trade Information (NCTI) Noida Special Economic Zone PEC Ltd. Rubber Board SEEPZ Special Economic Zone Spices Board STCL Limited Tea Board Tea Research Association The Marine Products Export Development Authority The State Trading Corporation of India Ltd. Tobacco Board UPASI Tea Research Foundation Vishakhapatnam Special Economic Zone Department Total																					
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	11	0	0	5	6	0	0	0	0	42	7	3	0	5	0	7	2	3	0	0	268
3	No. of Requests Received during year	83	157	17	80	31	101	0	4	17	408	42	68	2	61	7	40	25	87	0	63	4279
4	Total no. of Requests (Column 2+3)	94	157	17	85	37	101	0	4	17	450	49	71	2	66	7	47	27	90	0	63	4547
5	No. of Requests transferred to other PAs	0	0	0	0	1	8	0	1	0	0	4	0	0	0	0	0	1	0	0	0	829
6	Total No. of Appeal Received	6	0	8	7	9	5	0	0	2	40	2	8	0	3	0	8	12	8	0	0	680
7	Total No. of Appeal Disposed	5	0	7	7	9	5	0	0	2	40	2	8	0	4	0	8	11	8	0	0	659
8	Decisions where Applications for Information rejected	4 (4.8%)	0 (0%)	0 (0%)	0 (0%)	1 (3.2%)	23 (22.8%)	0 (0%)	0 (0%)	5 (29.4%)	0 (0%)	3 (7.1%)	8 (11.8%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	107 (42.8%)	8 (9.2%)	0 (0%)	0 (0%)	365 (8.5%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	1742	680	694	2190	70	600	0	430	280	4967	1680	370	10	1638	0	425	280	2430	0	1130	72936
11	No. CAPIOs appointed (A)	0	1	0	1	0	24	1	2	3	0	0	1	0	0	3	25	0	46	0	2	278
12	No. CPIOs appointed (B)	5	1	1	1	0	1	1	2	3	17	2	7	0	3	2	1	25	17	0	2	420
13	No. AAs appointed (C)	1	1	1	1	0	10	0	1	1	1	1	1	0	3	2	1	1	1	0	1	219
14	Total (A+B+C)	6	3	2	3	0	35	2	5	7	18	3	9	0	6	7	27	26	64	0	5	917
15	* ** Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4
16		(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17		(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18		(d)	0	0	0	0	1	0	0	3	0	0	0	0	0	0	1	2	0	0	0	73
19		(e)	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	23
20		(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21		(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
22		(h)	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	11
23		(i)	0	0	0	0	11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	13
24		(j)	3	0	0	0	1	8	0	1	0	3	0	0	0	0	3	1	0	0	0	26
25	Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26		11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7
27		24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		(Others)	1	0	0	0	0	0	0	2	0	0	8	0	0	0	0	104	8	0	0	228
	Total	4	0	0	0	1	23	0	0	7	0	3	8	0	0	0	4	107	8	0	0	387

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.		Ministry/Department/Organisation	13	13.1	13.2	13.3	13.4	13.5	13.6	13.7	13.8	13.9	13.10	13.11	13.12	13.13	13.14	13.15	13.16	13.17	13.18	13.19	13.20	13.21	13.22	13.23
1		Ministry/Department/Organisation	13	Assistant Official Liquidator, Andhra Pradesh	Company Law Board	Competition Appellate Tribunal	Competition Commission of India	Institute of Chartered Accountant of India	Institute of Companies Secretaries of India	Institute of Cost Accountants of India	Ministry of Corporate Affairs	Official Liquidator, Jodhpur	Official Liquidator, Chandigarh	Official Liquidator, Delhi and Haryana	Official Liquidator, Goa	Official Liquidator, Gujarat	Official Liquidator, Guwahati	Official Liquidator, Jharkhand	Official Liquidator, Karnataka	Official Liquidator, Kerala	Official Liquidator, Madhya Pradesh and Chhatis- garh	Official Liquidator, Maharashtra	Official Liquidator, Nagpur	Official Liquidator, Rajasthan	Official Liquidator, Tamil Nadu	Official Liquidator, Uttar Pradesh and Uttarakhand
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		1	0	0	3	27	1	2	29	0	2	23	1	7	0	0	0	0	0	6	0	0	0	8	0
3	No.of Requests Received during year		47	112	12	63	474	119	58	2028	1	64	164	0	57	0	4	0	30	30	368	6	18	116	232	
4	Total no.of Requests (Column 2+3)		48	112	12	66	501	120	60	2057	1	66	187	1	64	0	4	0	30	36	368	6	18	124	232	
5	No.of Requests transferred to other PAs		1	18	0	7	1	0	8	1545	0	0	1	0	0	0	4	0	0	2	9	0	0	0	0	
6	Total No. of Appeal Received		0	13	1	21	82	9	16	130	0	0	24	0	1	0	0	0	1	3	33	0	0	2	6	
7	Total No. of Appeal Disposed		0	13	1	12	77	9	15	133	0	0	26	0	1	0	0	0	1	0	33	0	0	2	6	
8	Decisions where Applications for Information rejected		21 (44.7%)	3 (2.7%)	0 (0%)	10 (15.9%)	125 (26.4%)	0 (0%)	3 (5.2%)	162 (8%)	1 (100%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		482	1180	262	5767	19346	3134	3621	22431	0	2000	2985	0	950	0	0	870	1520	198	3080	156	230	2047	1680	
11	No.CAPIOs appointed (A)		1	0	0	0	7	5	1	0	1	1	1	1	0	2	1	1	90	1	1	0	1	1	1	1
12	No.CPIOs appointed (B)		1	7	1	1	1	1	1	0	1	1	1	1	1	2	1	1	0	1	1	1	1	0	1	1
13	No.AAs appointed (C)		1	4	1	1	1	1	1	0	1	1	1	1	1	0	1	1	0	1	1	1	1	0	1	1
14	Total (A+B+C)		3	11	2	2	9	7	3	0	3	3	3	3	2	4	3	3	90	3	3	2	3	1	3	3
15	Section 8(1)	(a)	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16		(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17		(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18		(d)	0	1	0	6	4	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19		(e)	0	0	0	0	18	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20		(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21		(g)	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22		(h)	0	2	0	5	20	1	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23		(i)	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24		(j)	0	0	0	0	30	10	3	2	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26		11	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27		24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28		(Others)	21	0	0	0	48	6	0	142	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total		21	11	0	11	125	19	5	162	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation	14	14.1	14.2	14.3	14.4	14.5	14.6	14.7	14.8	14.9	14.10	14.11	14.12	14.13	14.14	14.15	14.16	14.17	14.18	14.19	14.20	14.21	14.22	14.23	14.24	14.25	14.26
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		0	1	988	0	0	0	221	2	0	2	0	0	0	5	4	0	0	4	5	0	14	0	4	0	1	19	5
3	No.of Requests Received during year		3	68	1870	14	0	4	12	6	41	37	7	37	29	18	51	12	21	29	16	1270	83	52	3	5	0	21	
4	Total no.of Requests (Column 2+3)		3	69	2858	14	0	4	233	8	41	39	7	37	34	22	51	12	25	34	16	1284	83	56	3	6	19	26	
5	No.of Requests transferred to other PAs		0	0	297	0	0	0	0	0	0	0	0	5	0	0	0	0	0	2	0	529	0	3	0	0	0	0	
6	Total No. of Appeal Received		0	6	147	0	0	0	0	3	3	13	0	0	0	1	0	0	4	0	2	151	18	24	0	1	0	1	
7	Total No. of Appeal Disposed		0	6	48	0	0	0	0	3	3	13	0	0	0	2	0	0	3	0	2	98	35	24	0	0	0	1	
8	Decisions where Applications for Information rejected		0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	4 (25%)	1 (0.1%)	0 (0%)	1 (1.9%)	0 (0%)	0 (0%)	2 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		230	1156	25159	20	0	0	150	164	80	632	0	40	340	390	826	0	1010	366	40	5156	390	410	0	60	1036	210	
11	No.CAPIOs appointed (A)		1	0	0	1	0	0	1	0	1	0	1	1	1	1	0	1	1	0	8	0	1	0	18	0	0	0	1
12	No.CPIOs appointed (B)		1	1	83	2	1	1	1	1	1	1	1	1	1	1	1	1	1	0	6	1	19	0	5	1	1	2	1
13	No.AAs appointed (C)		1	0	40	3	1	0	0	1	1	1	1	0	0	1	1	1	1	0	1	1	12	0	1	1	1	2	0
14	Total (A+B+C)		3	1	123	6	2	1	2	2	3	2	3	2	2	2	3	3	0	15	2	32	0	24	2	2	4	2	
15	* **	Section 8(I)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19			(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22			(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23			(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0	0
25	Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26		11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0		
27		24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
28		(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	2	0	
	Total		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	1	0	1	0	0	2	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation	15.1.11	15.1.12	15.1.13	15.1.14	15.1.15	15.1.16	15.1.17	15.1.18	15.1.19	15.1.20	15.1.21	15.1.22	15.1.23	15.1.24	15.1.25	15.1.26	15.1.27	15.1.28	
		Directorate of Public Relations																			
		Headquarters Integrated Defence Staff																			
		Himachal Mountaineering Institute (HMI)																			
		History Division																			
		Indian Air Force																			
		Indian Army																			
		Indian Coast Guard																			
		Indian Navy																			
		Institute for Defence Studies and Analyses																			
		Jawahar Institute of Mountaineering & Winter Sports (JIM)																			
		Military Engineer Services																			
		National Defence College																			
		Nehru Institute of Mountaineering (NIM)																			
		Office of Chief Administrative Officer (CAO)																			
		School of Foreign Languages																			
		Security Office																			
		Services Sports Control Board (SSCB)																			
		Weapons and Electronics Systems Engineering Establishment																			
		Department Total																			
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	0	3	0	0	0	67535	0	0	0	0	9	0	0	8	0	0	0	0	0	67916
3	No. of Requests Received during year	1	8	0	0	4826	17230	138	751	7	0	504	0	10	517	7	9	0	3	3	39219
4	Total no. of Requests (Column 2+3)	1	11	0	0	4826	84765	138	751	7	0	513	0	10	525	7	9	0	3	3	107135
5	No. of Requests transferred to other PAs	4	37	0	9	375	3388	12	372	0	0	150	0	0	161	2	1	0	3	3	16522
6	Total No. of Appeal Received	0	3	0	0	925	950	44	308	0	0	56	0	0	64	2	1	1	0	0	3093
7	Total No. of Appeal Disposed	0	3	0	0	925	950	52	308	0	0	41	0	0	64	2	1	0	0	0	3099
8	Decisions where Applications for Information rejected	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1754 (36.3%)	1531 (8.9%)	12 (8.7%)	139 (18.5%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	78 (15.1%)	1 (14.3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	3859 (9.8%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	0	250	20	0	38795	255753	1180	1655	70	150	9220	0	220	1572	10	40	20	10	0	418448
11	No. CPIOs appointed (A)	1	2	1	0	72	0	5	0	0	1	0	0	0	0	0	0	0	6	6	234
12	No. CPIOs appointed (B)	1	9	0	1	8	890	1	0	0	1	523	1	1	10	1	1	0	1	1	1710
13	No. AAs appointed (C)	1	5	0	0	8	890	1	0	0	1	113	0	1	2	1	1	0	1	1	1151
14	Total (A+B+C)	3	16	1	1	88	1780	7	0	0	3	636	1	2	12	2	2	0	8	8	3095
15	(a)	0	0	0	0	50	59	1	23	0	0	0	0	0	0	0	0	0	0	0	133
16	(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	(d)	0	0	0	0	12	6	0	0	0	0	0	0	0	0	0	0	0	0	0	23
19	(e)	0	0	0	0	52	41	0	15	0	0	0	0	0	0	2	0	0	0	0	208
20	(f)	0	0	0	0	2	0	0	42	0	0	0	0	0	0	0	0	0	0	0	44
21	(g)	0	0	0	0	0	41	0	0	0	0	0	0	0	0	2	0	0	0	0	43
22	(h)	0	0	0	0	8	48	0	1	0	0	0	0	0	0	1	0	0	0	0	102
23	(i)	0	0	0	0	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0	5
24	(j)	0	0	0	0	117	498	14	66	0	0	0	0	0	0	2	0	0	0	0	773
25	9	0	0	0	0	0	149	0	0	0	0	0	0	0	0	0	0	0	0	0	149
26	11	0	0	0	0	4	180	0	7	0	0	0	0	0	0	0	0	0	0	0	194
27	24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	73
28	(Others)	0	0	0	0	1509	504	4	0	0	0	0	0	0	78	0	0	0	0	0	2223
	Total	0	0	0	0	1754	1531	19	154	0	0	0	0	0	78	7	0	0	0	0	3970

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation	17	17.1	17.2	17.3	17.4	17.5	17.6	17.7	17.8	17.9	17.10	18	18.1	18.2	18.3	18.4	18.5	18.6	18.7	18.8	18.9	18.10	18.11	18.12	18.13
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		0	0	0	0	0	0	0	0	0	0	0		0	0	0	14	1	0	0	0	2	11	4	0	0
3	No.of Requests Received during year		6	316	13	9	6	255	9	5	18	3	640		5	118	0	328	30	29	8	7	15	237	25	9	7
4	Total no.of Requests (Column 2+3)		6	316	13	9	6	255	9	5	18	3	640		5	118	0	342	31	29	8	7	17	248	29	9	7
5	No. of Requests transferred to other PAs		1	37	1	1	0	161	0	2	2	5	210		0	5	0	111	5	0	6	0	2	7	0	0	0
6	Total No. of Appeal Received		0	30	0	3	0	4	1	1	0	0	39		0	4	0	46	1	2	0	0	0	13	1	0	0
7	Total No. of Appeal Disposed		0	30	0	3	0	4	1	1	0	0	39		0	4	0	43	1	0	0	0	0	12	1	0	0
8	Decisions where Applications for Information rejected		0 (0%)	19 (6%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (5.6%)	0 (0%)		0 (0%)	0 (0%)	0 (0%)	1 (3.3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		14	2388	20	1130	0	1210	280	20	366	10	5438		441	7633	50	5775	1921	2526	500	760	150	4058	1108	30	261
11	No.CAPIOs appointed (A)		0	11	3	0	0	1	0	0	0	0	15		7	1	15	0	0	0	1	0	11	0	2	0	
12	No.CPIOs appointed (B)		1	12	1	1	1	1	0	1	1	0	19		2	1	1	34	2	1	5	1	1	11	1	2	1
13	No.AAs appointed (C)		0	12	1	1	0	0	0	1	1	0	16		1	1	1	1	2	1	5	5	1	9	1	2	1
14	Total (A+B+C)		1	35	5	2	1	2	0	2	2	0	50		10	3	17	35	4	2	10	7	2	31	2	6	2
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
(b)			0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
(c)			0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
(d)			0	0	0	0	0	0	0	0	0	0	1	0	1		0	0	0	1	0	0	0	0	0	0	0
(e)			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0
(f)			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0
(g)			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0
(h)			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0
(i)			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0
(j)			0	5	0	0	0	0	0	0	0	0	0	0	5		0	0	0	0	0	0	0	0	0	0	0
9		0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
11		0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
24	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	
28	(Others)	0	16	0	1	0	0	0	0	0	0	0	17		0	0	0	0	0	0	0	0	0	0	0	0	
Total			0	21	0	1	0	0	0	0	1	0	23		0	0	0	0	1	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation	20.2	20.2.1	20.2.2	20.2.3	20.2.4	20.2.5	20.2.6	20.2.7	20.2.8	20.2.9	20.2.10	20.2.11	20.2.12	20.2.13	20.2.14	20.2.15	20.2.16	20.3
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		24	16	0	32	0	0	0	22	4	0	0	0	5	1	0	0	11	25
3	No. of Requests Received during year		654	89	25	1056	24	17	33	75	42	29	93	212	40	9	65	178	2641	820
4	Total no. of Requests (Column 2+3)		678	105	25	1088	24	17	33	97	46	29	93	217	41	9	65	189	2756	820
5	No. of Requests transferred to other PAs		693	0	3	19	0	21	0	0	0	7	3	0	2	0	1	2	751	186
6	Total No. of Appeal Received		125	0	0	302	0	0	0	32	8	7	21	0	16	0	10	25	546	39
7	Total No. of Appeal Disposed		126	0	0	292	0	0	0	11	7	7	18	0	16	0	10	24	511	39
8	Decisions where Applications for Information rejected		0 (0%)	0 (0%)	0 (0%)	9 (0.9%)	0 (0%)	0 (0%)	1 (3%)	0 (0%)	2 (4.8%)	0 (0%)	13 (14%)	0 (0%)	20 (50%)	0 (0%)	12 (18.5%)	35 (19.7%)	92 (3.5%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		15408	920	1280	11865	250	218	170	410	817	470	980	1120	580	90	1590	1999	38167	5647
11	No. CAPIOs appointed (A)		0	0	0	18	1	0	0	0	1	1	1	0	0	0	0	0	22	0
12	No. CPIOs appointed (B)		72	0	10	1	1	1	0	0	1	1	1	1	0	0	1	1	91	0
13	No. AAs appointed (C)		44	0	1	1	0	1	0	0	1	1	1	1	0	0	1	1	53	0
14	Total (A+B+C)		116	0	11	20	2	2	0	0	3	3	3	2	0	0	2	2	166	0
15	Section 8(1)	(a)	0	0	0	36	0	0	0	0	0	0	2	0	6	0	0	0	44	0
16		(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17		(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18		(d)	0	0	0	75	0	0	0	0	0	0	0	0	0	0	1	0	76	0
19		(e)	0	0	0	102	0	0	0	0	0	0	0	0	0	0	1	0	103	0
20		(f)	0	0	0	0	0	0	0	0	0	0	2	0	0	0	2	0	4	0
21		(g)	0	0	0	51	0	0	0	0	0	0	2	0	0	0	0	0	53	0
22		(h)	0	0	0	101	0	0	0	0	0	0	2	0	0	0	1	0	104	0
23		(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24		(j)	0	0	0	64	0	0	0	0	0	0	2	0	6	0	5	35	112	0
25	Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26		11	0	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0	8	0
27		24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		(Others)	0	0	0	6	24	0	1	0	2	0	3	0	22	0	4	0	62	0
	Total		0	0	0	443	24	0	1	0	2	0	13	0	34	0	14	35	566	0
	Department of Economic Affairs																			
	Department of Expenditure																			
	Central Pension Accounting Office																			
	Controller General of Accounts																			
	Department of Expenditure																			
	Department Total																			

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Department of Financial Services																				20.4
AAIFR																				20.4.1
Agriculture Insurance Company of India Ltd.																				20.4.2
Allahabad Bank																				20.4.3
Andhra Bank																				20.4.4
Bank of Baroda																				20.4.5
Bank of India																				20.4.6
Bank of Maharashtra																				20.4.7
Bharatiya Mahila Bank Ltd.																				20.4.8
BIFR																				20.4.9
Canara Bank																				20.4.10
Central Bank of India																				20.4.11
Corporation Bank																				20.4.12
Debts Recovery Tribunal Chandigarh II																				20.4.13
Debts Recovery Tribunal, Ahmedabad II																				20.4.14
Dena Bank																				20.4.15
Department of Financial Services																				20.4.16
DRAT, Allahabad																				20.4.17
DRAT, Chennai																				20.4.18
DRAT, Delhi																				20.4.19
DRAT, Kolkata																				20.4.20
DRAT, Mumbai																				20.4.21
DRT Cuttack																				20.4.22
DRT II Mumbai																				20.4.23
DRT III Kolkata																				20.4.24
DRT, Ahmedabad																				20.4.25
DRT, Allahabad																				20.4.26
DRT, Aurangabad																				20.4.27
DRT, Bangalore																				20.4.28
DRT, Chandigarh																				20.4.29
DRT, Chennai																				20.4.30
DRT, Coimbatore																				20.4.31
DRT, Delhi																				20.4.32

Sr. No.																										
1	Ministry/Department/Organisation	DRT, Ernakulam	DRT, Guwahati	DRT, Hyderabad	DRT, Jaipur	DRT, Kolkata	DRT, Lucknow	DRT, Madurai	DRT, Nagpur	DRT, Patna	DRT, Pune	DRT, Ranchi	DRT, Vishakhapatnam	DRT-II Chennai	DRT-II Delhi	DRT-III, Chennai	DRT-III, Delhi	DRT-Jabalpur	Export Import Bank of India (EXIM Bank)	General Insurance Corporation of India	IDBI Bank Ltd.	IFCI Limited (IFCI)	India Infrastructure Finance Co. Ltd. (IIFCL)	Indian Bank	Indian Overseas Bank	
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	0	63	0	0	0	4	0	0	0	2	2	0	0	0	0	0	0	1	3	37	5	0	66	43	
3	No.of Requests Received during year	14	0	8	16	9	16	6	7	5	31	13	1	11	37	13	10	9	68	39	1230	98	5	2456	1822	
4	Total no.of Requests (Column 2+3)	14	63	8	16	9	20	6	7	5	33	15	1	11	37	13	10	9	69	42	1267	103	5	2522	1865	
5	No.of Requests transferred to other PAs	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	17	5	0	97	90	
6	Total No. of Appeal Received	0	0	0	7	1	2	1	0	0	11	3	0	0	15	1	1	1	8	8	175	40	0	311	194	
7	Total No. of Appeal Disposed	0	0	0	7	1	3	0	0	0	11	3	0	0	15	1	1	1	4	8	175	38	0	305	193	
8	Decisions where Applications for Information rejected	0 (0%)	0 (0%)	0 (0%)	2 (12.5%)	0 (0%)	0 (0%)	5 (83.3%)	0 (0%)	0 (0%)	15 (48.4%)	9 (69.2%)	0 (0%)	4 (36.4%)	0 (0%)	0 (0%)	1 (10%)	1 (11.1%)	10 (14.7%)	4 (10.3%)	334 (27.2%)	0 (0%)	0 (0%)	240 (9.8%)	800 (43.9%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	200	130	80	264	60	200	60	1370	90	560	90	10	140	520	400	120	130	130	390	12408	1684	50	10682	13737	
11	No.CAPIOs appointed (A)	0	0	0	1	0	0	0	1	1	0	0	0	0	0	0	1	1	0	1	1846	17	0	38	49	
12	No.CPIOs appointed (B)	1	1	0	0	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	24	1	1	1	1	
13	No.AAs appointed (C)	1	0	0	1	0	1	1	2	1	1	0	0	1	1	1	1	1	1	1	1	1	1	1	1	
14	Total (A+B+C)	2	1	0	2	1	2	2	4	3	2	1	1	2	2	2	3	3	2	3	1871	19	2	40	51	
15	* **	Section 8(I)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	
16			(b)	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18			(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6	2	230	29	0	7	506	
19			(e)	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	4	1	228	3	0	183	504	
20			(f)	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	27
22			(h)	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	1	2	1	3	2	0	6	54
23			(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6
24			(j)	0	0	0	1	0	0	0	0	1	0	0	0	0	0	0	0	1	1	43	8	0	44	190
25		Other Sections	9	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26			11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	13	0	0	0	14	
27			24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28			(Others)	0	0	0	2	0	0	0	0	23	9	0	4	0	0	1	1	4	0	61	1	0	0	82
	Total	0	0	0	6	0	5	0	0	25	9	0	8	0	0	1	2	17	5	578	44	0	240	1383		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation	20.4.83	20.4.84	20.4.85	Department Total	20.5
1		United Bank of India	United India Insurance Co. Ltd.	Vijaya Bank		CDDT Director (ITCC) CBEC Central Revenues Control Laboratory Chief Commissioner Central Excise, Cochin Zone Chief Commissioner of Central Excise & Customs, Pune Zone Chief Commissioner of Central Excise, Ranchi Zone, Patna Chief Commissioner of Customs & Central Excise, Lucknow Zone Chief Commissioner of Customs & Central Excise, Nagpur Zone Chief Commissioner of Customs & Central Excise, Vadodara Zone Chief Commissioner of Customs & Central Excise, Shillong Zone Chief Commissioner of Customs & Central Excise, Vishakhapatnam Zone Chief Commissioner of Customs (Preventive), Trichirapalli Chief Commissioner of Customs and Central Excise Hyderabad Zone Chief Commissioner of Customs and Central Excise, Bhopal Zone Chief Commissioner of Customs and Central Excise, Meerut Zone Chief Commissioner of Customs Preventive, Delhi Zone
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	0	52	25	49353	106
3	No. of Requests Received during year	135	2262	798	124900	2357
4	Total no. of Requests (Column 2+3)	135	2314	823	174253	2463
5	No. of Requests transferred to other PAs	0	4	45	9891	1247
6	Total No. of Appeal Received	184	301	136	19938	97
7	Total No. of Appeal Disposed	184	275	136	20008	74
8	Decisions where Applications for Information rejected	88 (65.2%)	244 (10.8%)	381 (47.7%)	24582 (19.7%)	78 (3.3%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	5535	41218	10190	1360748	0
11	No. CPIOs appointed (A)	35	1860	1895	52997	38
12	No. CPIOs appointed (B)	35	35	32	2771	38
13	No. AAs appointed (C)	1	35	32	879	28
14	Total (A+B+C)	71	1930	1959	56647	104
15	(a)	0	0	0	53	0
16	(b)	0	0	4	12	0
17	(c)	0	0	6	10	0
18	(d)	26	17	24	6450	0
19	(e)	27	37	178	6052	0
20	(f)	0	6	44	145	0
21	(g)	0	1	3	243	0
22	(h)	1	6	0	735	0
23	(i)	0	0	4	165	0
24	(j)	28	76	52	8697	0
25	9	0	0	0	93	0
26	11	0	26	12	460	0
27	24	0	0	0	63	0
28	(Others)	6	139	55	9189	99
	Total	88	308	382	32367	99
						20
						55
						61
						42
						7
						17
						13
						6
						26
						37
						23
						14
						62
						38

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation																																			
1																																				
	Chief Commissioner, Central Excise, Chennai Zone	20.5.40	Chief Commissioner, Central Excise, Coimbatore Zone	20.5.41	Chief Commissioner, Central Excise, Delhi Zone	20.5.42	Chief Commissioner, Central Excise, Jaipur Zone	20.5.43	Chief Commissioner, Central Excise, Kolkata Zone	20.5.44	Chief Commissioner, Central Excise, Mumbai-I Zone	20.5.45	Chief Commissioner, Central Excise, Mumbai-II Zone	20.5.46	Chief Commissioner, Central Excise, Mysore Zone	20.5.47	Department of Revenue	20.5.48	Director General of Income Tax (Inv.) Lucknow	20.5.49	Director General of Income Tax (Inv.), Ahmedabad	20.5.50	Director General of Income Tax (Admn.) New Delhi	20.5.51	Director General of Income Tax (Inv.) Bangalore	20.5.52	Director General of Income Tax (Inv.) Jaipur	20.5.53	Director General of Income Tax (Legal and Research)	20.5.54	Director general of Income Tax (Logistics)	20.5.55	Director General of Income Tax (Systems) ,New Delhi	20.5.56	Director General of Income Tax(Inv.) Kochi	20.5.57
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	20	34	39	13	0	69	18	16	1	0	0	2	0	4	0	4	26	0																	
3	No.of Requests Received during year	186	160	212	220	799	231	50	65	1548	29	126	104	54	37	24	5	130	39																	
4	Total no.of Requests (Column 2+3)	206	194	251	233	799	300	68	81	1549	29	126	106	54	41	24	9	156	39																	
5	No.of Requests transferred to other PAs	124	358	229	130	799	326	107	69	1203	107	194	101	46	163	0	1	909	7																	
6	Total No. of Appeal Received	9	30	21	30	0	67	4	8	73	0	0	29	7	0	0	0	25	13																	
7	Total No. of Appeal Disposed	9	33	23	30	0	68	4	7	27	0	0	27	5	0	0	0	22	13																	
8	Decisions where Applications for Information rejected	8 (4.3%)	87 (54.4%)	22 (10.4%)	12 (5.5%)	0 (0%)	42 (18.2%)	6 (12%)	1 (1.5%)	0 (0%)	0 (0%)	81 (64.3%)	2 (1.9%)	32 (59.3%)	0 (0%)	0 (0%)	0 (0%)	217 (166.9%)	23 (59%)																	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	2170	3316	8240	11365	3845	5538	1620	1798	19065	290	0	2519	560	20	30	20	1260	320																	
11	No.CAPIOs appointed (A)	14	23	9	0	75	10	29	29	2	0	73	0	0	0	0	0	0	0																	
12	No.CPIOs appointed (B)	33	43	31	34	71	29	29	24	15	0	73	14	62	33	1	4	9	16																	
13	No.AAs appointed (C)	6	9	14	7	12	8	6	5	13	0	16	12	17	10	1	4	9	6																	
14	Total (A+B+C)		53	75	54	41	158	47	64	58	30	0	162	26	79	43	2	8	18	22																
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
18			(d)	0	7	5	2	0	4	1	0	0	0	0	0	0	0	0	0																	
19			(e)	0	4	0	0	0	1	0	0	0	0	0	2	0	0	0	52																	
20			(f)	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0																	
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
22			(h)	0	4	3	1	0	8	0	1	0	0	0	0	0	0	0	0																	
23			(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																	
24			(j)	0	8	7	1	0	16	0	0	0	6	1	9	0	0	0	159																	
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0																	
26			11	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0																	
27			24	0	0	0	0	0	0	0	0	0	48	0	20	0	0	0	9																	
28			(Others)	8	85	7	12	0	16	5	0	0	27	1	0	0	0	0	6	2																
	Total			8	108	23	16	0	46	6	1	0	0	81	2	32	0	0	0	217	29															

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation										22.2																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																													
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2	Opening balance of Requests Received under RTI (as on 1st April 2015)										10	0	7	0	0	0	147	0	0	0	0																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																			
3	No.of Requests Received during year										200	88	102	0	88	24	749	1023	24	19	91																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																			
4	Total no.of Requests (Column 2+3)										210	88	109	0	88	24	896	1023	24	19	91																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																			
5	No.of Requests transferred to other PAs										23	49	9	0	0	0	59	0	0	0	0																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																			
6	Total No. of Appeal Received										15	17	0	0	21	8	79	110	0	0	0																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																			
7	Total No. of Appeal Disposed										15	17	0	0	21	0	110	35	0	0	0																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																			
8	Decisions where Applications for Information rejected										0 (0%)										0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.		22.3.21	22.3.22	22.3.23	22.3.24	22.3.25	22.3.26	22.3.27	22.3.28	22.3.29	22.3.30	22.3.31	22.3.32	22.3.33	22.3.34	22.3.35	22.3.36	22.3.37	22.3.38
1	Ministry/Department/Organisation	CENTRAL DRUGS TESTING LABORATORY, CHENNAI	CENTRAL DRUGS TESTING LABORATORY, THANE, MUMBAI	CENTRAL FOOD LABORATORY, KOLKATA	CENTRAL INSTITUTE OF PSYCHIATRY, RANCHI	CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE, CHENGALPATTU	CENTRAL RESEARCH INSTITUTE, KASAUJI	CGHS, Delhi	Chintrajan National Cancer Institute,	Dental Council of India	Department of Health & Family Welfare	DEPUTY DRUGS CONTROLLER (INDIA), HYDERABAD	Directorate of General of Health Services	DR. R. M. L. HOSPITAL, NEW DELHI	Food Safety and Standard Authority of India	GOVERNMENT MEDICAL STORE DEPOT, GUWAHATI	GOVERNMENT MEDICAL STORE DEPOT, HYDERABAD	GOVERNMENT MEDICAL STORE DEPOT, KARNAL	GOVERNMENT MEDICAL STORE DEPOT, MUMBAI
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	0	0	1	59	0	0	4	0	24	0	0	2	0	7	0	0	0	0
3	No. of Requests Received during year	4	9	19	67	20	28	606	6	433	6091	10	161	728	537	0	3	21	8
4	Total no. of Requests (Column 2+3)	4	9	20	126	20	28	610	6	457	6091	10	163	728	544	0	3	21	8
5	No. of Requests transferred to other PAs	0	0	6	0	0	3	166	0	29	898	3	83	0	283	0	0	0	0
6	Total No. of Appeal Received	0	1	0	32	3	0	212	0	81	578	0	3	103	56	0	0	0	0
7	Total No. of Appeal Disposed	0	1	0	2	0	0	211	0	83	578	0	3	103	56	0	0	0	0
8	Decisions where Applications for Information rejected	0 (0%)	0 (0%)	0 (0%)	9 (13.4%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	3 (30%)	0 (0%)	16 (2.2%)	85 (15.8%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	30	110	130	1020	1563	892	6100	60	12596	63469	30	1510	3704	5279	0	0	685	106
11	No. CAPIOs appointed (A)	1	0	0	2	0	0	0	1	0	0	0	0	0	0	0	2	9	0
12	No. CPIOs appointed (B)	1	1	1	1	1	1	104	1	1	55	1	33	0	16	2	1	2	2
13	No. AAs appointed (C)	1	1	1	1	1	1	6	0	1	26	0	14	0	13	1	0	1	1
14	Total (A+B+C)	3	2	2	4	2	2	110	2	2	81	1	47	0	29	3	3	12	3
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
19			(e)	0	0	0	9	0	0	0	0	0	0	0	0	0	0	0	0
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22			(h)	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0
23			(i)	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0
24			(j)	0	0	0	9	0	0	0	0	0	0	10	0	0	0	0	0
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26			11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27			24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			(Others)	0	0	0	0	0	0	0	0	2	0	0	83	0	0	0	0
	Total		0	0	0	18	0	0	0	0	0	3	0	16	85	0	0	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation			PORT HEALTH ORGANISATION,VISHAKHAPATNAM		22.3.68	REGIONAL LEPROSY TRAINING AND RE-SEARCH INSTITUTE ,GANJAM,ASKA		22.3.69	REGIONAL LEPROSY TRAINING AND RE-SEARCH INSTITUTE ,RAIPUR		22.3.70	REGIONAL LEPROSY TRAINING AND RE-SEARCH INSTITUTE,BANKURA		22.3.71	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE,KOLKATA		22.3.72	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA		22.3.73	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE ,THIRUVANTHAPURAM		22.3.74	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE		22.3.75	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHILLONG		22.3.76	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,AHMDABAD		22.3.77	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHOPAL		22.3.78	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHUBANESWAR		22.3.79	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHANDIGARH		22.3.80	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHENNAI		22.3.81	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,HYDERABAD		22.3.82	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,JAIPUR		22.3.83	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,LUCKNOW		22.3.84	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,PUNE		22.3.85	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SHIMLA		22.3.86	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SRINAGAR		22.3.87	SAFDARJUNG HOSPITAL,NEW DELHI		22.3.88																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																												
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 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation										23.1.24	23.1.25	23.1.26	23.1.27	23.1.28	23.1.29	23.1.30	23.1.31						
1											Instrumentation Ltd.	National Automotive Training and RandD Infra-structure Project		NEPA Ltd.	Rajasthan Electronics & Instruments Ltd.	Richardson Cruddas Ltd.	Sambhar Salts Ltd	Scooters India Ltd.	Tungbhadra Steel Products Ltd.	Department Total				
2	Opening balance of Requests Received under RTI (as on 1st April 2015)										0	0	0	0	10	0	0	10	195					
3	No.of Requests Received during year										70	0	76	30	14	15	14	26	3365					
4	Total no.of Requests (Column 2+3)										70	0	76	30	24	15	14	36	3560					
5	No.of Requests transferred to other PAs										0	0	0	0	0	0	0	0	129					
6	Total No. of Appeal Received										10	0	0	7	1	0	3	0	446					
7	Total No. of Appeal Disposed										10	0	0	7	1	0	3	0	445					
8	Decisions where Applications for Information rejected										1 (1.4%)	0 (0%)	0 (0%)	0 (0%)	2 (14.3%)	0 (0%)	3 (21.4%)	0 (0%)	135 (4%)	Department of Public Enterprises				
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act										0	0	0	0	0	0	0	0	0	Department of Home Affairs				
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)										765	170	1188	150	170	522	140	310	34974	Department of Home				
11	No.CAPIOs appointed (A)										1	0	4	1	1	1	0	0	26	13				
12	No.CPIOs appointed (B)										1	0	1	1	1	1	1	0	87	1				
13	No.AAs appointed (C)										1	0	1	1	1	1	1	0	68	1				
14	Total (A+B+C)										3	0	6	3	3	3	2	0	181	15				
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	18	0		0	18	0					
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0				
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0				
18			(d)	0	0	0	0	1	0	0	0	0	0	53	0		0	53	0					
19			(e)	0	0	0	0	0	0	0	0	0	0	46	0		0	46	0					
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0				
21			(g)	0	0	0	0	0	0	0	0	0	0	5	0		0	5	0					
22			(h)	0	0	0	0	2	0	0	0	0	0	17	0		0	17	0					
23			(i)	0	0	0	0	0	0	0	0	0	0	2	0		0	2	0					
24			(j)	2	0	0	0	0	0	0	0	0	0	136	0		0	136	0					
25			9	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0					
26			11	0	0	0	0	0	0	0	0	0	0	2	0		0	2	0					
27	24	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0							
28	(Others)	0	0	0	0	6	0	3	0	194	0		0	194	0		0	194	0					
Total			2	0	0	0	9	0	3	0	473	0		0	473	0		0	473	0				
													Department of Public Enterprises		23.2		23.2.1							
													Department of Public Enterprises		0		0		195					
													Department of Public Enterprises		1271		1271		4636					
													Department of Public Enterprises		1271		1271		4831					
													Department of Public Enterprises		293		293		422					
													Department of Public Enterprises		65		65		511					
													Department of Public Enterprises		0		0		445					
													Department of Public Enterprises		0 (0%)		0 (0%)		135 (2.9%)					
													Department of Public Enterprises		0		0		0					
													Department of Public Enterprises		8549		8549		43523					
													Department of Public Enterprises		0		0		26					
													Department of Public Enterprises		7		7		94					
													Department of Public Enterprises		5		5		73					
													Department of Public Enterprises		12		12		193					
													Department of Public Enterprises		0		0		18					
													Department of Public Enterprises		0		0		0					
													Department of Public Enterprises		0		0		0					
													Department of Public Enterprises		0		0		53					
													Department of Public Enterprises		0		0		46					
													Department of Public Enterprises		0		0		0					
													Department of Public Enterprises		0		0		5					
													Department of Public Enterprises		0		0		17					
													Department of Public Enterprises		0		0		2					
													Department of Public Enterprises		0		0		136					
													Department of Public Enterprises		0		0		0					
													Department of Public Enterprises		0		0		0					
													Department of Public Enterprises		0		0		0					
													Department of Public Enterprises		0		0		6		3		0	
													Department of Public Enterprises		0		0		0		473			
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					
													Department of Public Enterprises		0		0		473					

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1		Ministry/Department/Organisation										26											
2	Opening balance of Requests Received under RTI (as on 1st April 2015)												26.1											
3	No.of Requests Received during year												26.1.1											
4	Total no.of Requests (Column 2+3)												26.1.2											
5	No.of Requests transferred to other PAs												26.1.3											
6	Total No. of Appeal Received												26.1.4											
7	Total No. of Appeal Disposed												26.1.5											
8	Decisions where Applications for Information rejected												26.1.6											
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act												26.1.7											
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)												26.1.8											
11	No.CAPIOs appointed (A)												26.1.9											
12	No.CPIOs appointed (B)												26.1.10											
13	No.AAs appointed (C)												26.1.11											
14	Total (A+B+C)												26.1.12											
15	* **	Section 8(I)	(a)										26.1.13											
16			(b)										26.1.14											
17			(c)										26.1.15											
18			(d)										26.1.16											
19			(e)										26.1.17											
20			(f)										26.1.18											
21			(g)										26.1.19											
22			(h)										26.1.20											
23			(i)										26.1.21											
24			(j)										26.1.22											
25	Other Sections	9										26.1.1												
26		11										26.1.2												
27		24										26.1.3												
28	(Others)										26.1.4													
Total			0	0	0	0	2	8	0	2	3	0	0	0	0	0	0	0	0	0	0	0	0	3

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.		Ministry/Department/Organisation	Indian Institute of Management Indore	26.1.55	Indian Institute of Management, Bangalore	26.1.56	Indian Institute of Management, Lucknow	26.1.57	Indian Institute of Science Education & Research (IISER), Pune	26.1.58	Indian Institute of Science Education and Research (IISER) Bhopal	26.1.59	Indian Institute of Science Education And Research (IISER) Mohali	26.1.60	Indian Institute of Science Education and Research Kolkata	26.1.61	Indian Institute of Science Education and Research Thiruvananthapuram	26.1.62	Indian Institute of Science, Bangalore	26.1.63	Indian Institute of Technology (BHU), Varanasi	26.1.64	Indian Institute of Technology (IIT) Patna	26.1.65	Indian Institute of Technology (IIT), Bhubaneswar	26.1.66	Indian Institute of Technology (IIT), Indore	26.1.67	Indian Institute of Technology (IIT), Mandi	26.1.68	Indian Institute of Technology (IIT), ROORKEE	26.1.69	Indian Institute of Technology , Madras	26.1.70	Indian Institute of Technology , Mumbai	26.1.71	Indian Institute of Technology Delhi	26.1.72	Indian Institute of Technology Gandhinagar	26.1.73	Indian Institute of Technology Guwahati	26.1.74	Indian Institute of Technology Jodhpur	26.1.75	Indian Institute of Technology, Kanpur	26.1.76	Indian Institute of Technology, Kharagpur	26.1.77	Indira Gandhi National Open University (IGNOU)	26.1.78	Indira Gandhi National Tribal University, Amarkantak	26.1.79																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																											
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* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

		JAMIA MILLIA ISLAMIA	26.1.80
		Jawaharlal Nehru University, New Delhi	26.1.81
		Kendriya Hindi Sansthan, Agra	26.1.82
		Maharshi Sandeepani Rashtriya Ved Vidy Pratishthan	26.1.83
		Mahatma Gandhi Antarashtriya Hindi Vishwavidyalaya	26.1.84
		Malavya National Institute of Technology, Jaipur	26.1.85
		Manipur University	26.1.86
		Maulana Azad National Institute of Technology, Bhopal	26.1.87
		Maulana Azad National Urdu University (MANUU)	26.1.88
		Mizoram University	26.1.89
		Motilal Nehru National Institute of Technology Allahabad	26.1.90
		Nagaland University	26.1.91
		National Book Trust	26.1.92
		National Commission for Minority Educational Institutions,	26.1.93
		National Council for Promotion of Sindhi Language,	26.1.94
		National Council for Promotion of Urdu Language (NCPUL)	26.1.95
		National Council of Rural Institutes (NCRI), Hyderabad	26.1.96
		National Institute of Foundry and Forge Technology (NIFFT)	26.1.97
		National Institute of Industrial Engineering (NIITE), Mumbai	26.1.98
		National Institute of Technical Teachers Training and Research Chennai	26.1.99
		National Institute of Technical Teachers' Training and Research, Bhopal	26.1.100
		National Institute of Technical Teachers' Training and Research, Chandigarh	26.1.101
		National Institute of Technical Teachers Training and Research, Kolkata	26.1.102
		National Institute of Technology, Agartala	26.1.103
		National Institute of Technology, Arunachal Pradesh	26.1.104
		National Institute of Technology, Calicut	26.1.105
		National Institute of Technology, Delhi	26.1.106

Sr. No.	1	Ministry/Department/Organisation	26.1.107	26.1.108	26.1.109	26.1.110	26.1.111	26.1.112	26.1.113	26.1.114	26.1.115	26.1.116	26.1.117	26.1.118	26.1.119	26.1.120	26.1.121	26.1.122	26.1.123	26.1.124	26.1.125	26.1.126	26.1.127	26.1.128
			National Institute of Technology, Durgapur	National Institute of Technology, Goa	National Institute of Technology, Hamirpur	National Institute of Technology, Jamshedpur	National Institute of Technology, Kurukshetra	National Institute of Technology, Manipur	National Institute of Technology, Meghalaya	National Institute of Technology, Mizoram	National Institute of Technology, Nagaland	National Institute of Technology, Patna	National Institute of Technology, Puducherry	National Institute of Technology, Raipur	National Institute of Technology, Rourkela	National Institute of Technology, Sikkim	National Institute of Technology, Silchar	National Institute of Technology, Srinagar	National Institute of Technology, Surbhal	National Institute of Technology, Tiruchirappalli	National Institute of Technology, Uttarakhand	National Institute of Technology, Warangal	National University of Educational Planning and Administration (NUEPA)	North Eastern Hill University
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		8	21	0	7	0	0	0	44	0	3	1	0	0	0	38	7	0	0	0	0	0	11
3	No. of Requests Received during year		43	0	101	42	128	10	3	50	26	120	23	148	129	21	62	125	155	34	142	110	18	101
4	Total no. of Requests (Column 2+3)		51	21	101	49	128	10	3	94	26	123	24	148	129	21	100	132	155	34	142	110	18	112
5	No. of Requests transferred to other PAs		0	0	1	0	0	4	0	0	0	0	0	3	10	0	0	72	2	1	0	0	0	0
6	Total No. of Appeal Received		0	0	13	8	7	2	0	0	0	12	0	28	34	0	0	0	12	4	8	0	4	0
7	Total No. of Appeal Disposed		0	0	13	0	6	0	0	0	0	12	0	28	33	0	0	0	12	4	5	0	3	0
8	Decisions where Applications for Information rejected		0 (0%)	0 (0%)	3 (3%)	0 (0%)	0 (0%)	1 (10%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	10 (6.8%)	3 (2.3%)	0 (0%)	0 (0%)	0 (0%)	2 (1.3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		430	190	686	490	3170	240	420	230	0	0	100	4480	1878	40	650	430	692	657	1080	330	330	7130
11	No. CAPIOs appointed (A)		0	0	0	0	7	0	0	1	0	0	4	0	0	0	0	11	1	29	0	22	0	1
12	No. CPIOs appointed (B)		0	1	1	0	1	1	1	1	0	1	4	1	6	0	17	1	1	1	0	1	0	0
13	No. AAs appointed (C)		0	1	1	0	1	1	0	1	0	0	1	1	1	0	1	11	1	1	0	1	0	0
14	Total (A+B+C)		0	2	2	0	9	2	1	3	0	1	9	2	7	0	18	23	3	31	0	24	0	1
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0
19			(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22			(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
23			(i)	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			(j)	0	4	3	0	0	0	0	0	0	0	1	2	0	0	0	1	0	0	0	0	0
25	Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26		11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27		24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		(Others)	0	0	0	0	0	1	0	0	0	0	0	9	0	0	0	0	0	0	0	0	0	0
	Total		0	8	3	0	0	1	0	0	0	0	0	10	3	0	0	0	2	0	0	0	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation	28.17	28.18	28.19	28.2	28.21	28.22	28.23	28.24	28.25	28.26	28.27	28.28	28.29	28.3	28.31	28.32	28.33	28.34	28.35	28.36	28.37	28.38	28.39	28.40
		CGIT no. I, Dhanbad																								
		CGIT no. I, Mumbai																								
		CGIT no. I, Delhi																								
		CGIT no. II, Dhanbad																								
		CGIT no. II, Chandigarh																								
		CGIT no. II, Delhi																								
		CGIT no. I I, Mumbai																								
		CGIT, Hyderabad																								
		Directorate General Factory Advice Service and Labour Institutes																								
		Directorate General of Employment and Training																								
		Directorate General of Labour & Welfare, Head Quarter																								
		Directorate General of Mines Safety																								
		Employees Provident Fund Organisation																								
		Employees State Insurance Corporation																								
		ESIC Model Hospital Industrial Area II Chandigarh																								
		Labour Bureau																								
		Ministry of Labour & Employment																								
		Office of Dy. CLC(C), Bangalore																								
		Office of RLC(C) Raipur																								
		Office of The Chief Labour Commissioner (Central)																								
		Office of the DY. CLC(C), Chennai																								
		Office of the DY. CLC(C), Jabalpur																								
		Office of the Dy. CLC(C), Kanpur																								
		Office of the DY. CLC(C), Mumbai																								
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		0	0	0	1	0	0	0	0	7	375	0	0	1288	38	0	13	0	1	0	78	0	0	1	1
3	No. of Requests Received during year		0	10	22	0	0	3	2	3	46	970	275	473	37054	1012	18	93	4275	213	25	879	57	31	72	61
4	Total no. of Requests (Column 2+3)		0	10	22	1	0	3	2	3	53	1345	275	473	38342	1050	18	106	4275	214	25	957	57	31	73	62
5	No. of Requests transferred to other PAs		0	0	0	1	0	0	0	0	1	237	63	10	1739	450	5	0	814	0	6	262	0	1	18	1
6	Total No. of Appeal Received		0	2	0	0	0	0	1	0	11	29	31	50	3007	24	2	7	293	7	1	51	0	5	22	10
7	Total No. of Appeal Disposed		0	2	0	0	0	0	1	1	12	29	0	47	3055	24	2	7	293	8	1	39	0	5	21	11
8	Decisions where Applications for Information rejected		0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (50%)	0 (0%)	2 (4.3%)	0 (0%)	0 (0%)	12 (2.5%)	2641 (7.1%)	132 (1.3%)	0 (0%)	0 (0%)	2 (0%)	0 (0%)	1 (4%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	20 (32.8%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		20	50	0	20	0	1	82	0	1026	1390	0	7125	296340	17340	240	855	27058	2566	845	1320	340	725	936	622
11	No. CAPIOs appointed (A)		0	1	0	0	1	0	0	0	15	0	0	9	66	0	0	1	0	1	3	55	0	3	9	3
12	No. CPIOs appointed (B)		1	1	1	1	1	1	1	1	4	5	9	117	1	1	1	27	1	1	51	1	2	2	3	
13	No. AAs appointed (C)		1	1	1	1	1	1	1	1	3	0	1	46	2	1	1	13	1	1	23	1	1	1	0	
14	Total (A+B+C)		2	3	2	2	3	2	2	2	17	7	5	19	229	3	2	3	40	3	5	129	2	6	12	6
15	* **	Section 8(I)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	0	0	0	0	0	13	0	0	0	0	0	0	0	0	0	0
19			(e)	0	0	0	0	0	0	0	0	0	0	0	267	0	0	0	0	0	0	0	0	0	0	0
20			(f)	0	0	0	0	0	0	0	0	0	0	0	27	0	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0	0	16	0	0	0	0	0	0	0	0	0	0	0
22			(h)	0	0	0	0	0	0	0	0	0	0	0	25	0	0	0	1	0	0	0	0	0	0	0
23			(i)	0	0	0	0	0	0	0	0	0	0	0	26	0	0	0	0	0	0	0	0	0	0	0
24			(j)	0	0	0	0	0	0	0	0	0	0	0	298	0	0	0	0	0	0	0	0	0	0	0
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	85	0	0	0	0	0	0	0	0	0	0	0
26			11	0	0	0	0	0	0	0	0	0	0	0	14	0	0	0	0	0	1	0	0	0	0	0
27			24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			(Others)	0	0	0	0	0	1	0	7	0	0	12	1900	132	0	0	1	0	0	0	0	0	0	20
	Total		0	0	0	0	0	1	0	7	0	0	12	2671	132	0	0	2	0	1	0	0	0	0	0	20

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation	30.50	30.51	30.52	30.53	30.54	30.55	30.56	30.57	30.58	30.59	30.60	30.61	30.62		
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	PPDC Meerut	0	0	0	0	1	0	0	0	0	0	2	0	4	63	
3	No.of Requests Received during year	RTC-Mumbai	8	3	0	15	7	0	2	15	2	1	4	5	90	2447	
4	Total no.of Requests (Column 2+3)	SISI Agartala	8	3	0	15	8	0	2	15	2	1	6	5	94	2510	
5	No.of Requests transferred to other PAs	SISI Allahabad	0	0	0	0	0	0	0	1	2	0	1	1	0	399	
6	Total No. of Appeal Received	SISI Goa	0	0	0	1	0	0	2	1	1	0	4	0	22	215	
7	Total No. of Appeal Disposed	SISI-Imphal	0	0	0	1	0	0	2	1	1	0	4	0	21	209	
8	Decisions where Applications for Information rejected	SISI-Jammu	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	3 (20%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	21 (23.3%)	148 (6%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	SISI-Mumabi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	SISI-Nagpur	33	30	0	40	0	0	20	130	40	30	110	0	1000	37036	
11	No.CAPIOs appointed (A)	SISI-New Delhi	0	1	0	2	0	0	1	0	1	0	0	0	75	99	
12	No.CPIOs appointed (B)	SISI-Raipur	1	0	1	2	1	0	1	1	1	1	1	1	78	253	
13	No.AAs appointed (C)	SISI-Ranchi	1	0	1	0	1	0	2	1	1	0	1	0	21	109	
14	Total (A+B+C)	The National Small Industries Corporation Ltd	2	1	2	4	2	0	4	2	3	1	2	1	174	461	
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	2	0	0	0	0	3	5
19			(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	1
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22			(h)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
23			(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			(j)	0	0	0	0	0	0	0	0	0	0	0	0	11	16
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26			11	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27			24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			(Others)	0	0	0	0	0	0	0	1	0	0	0	0	15	137
		Total	0	0	0	0	0	0	0	3	0	0	0	0	30	160	
			31														
			Ministry of Mines														
		Hindustan Copper Ltd.	5	12	0											31.1	
		Indian Bureau of Mines	237	242	2											31.2	
		Jawaharlal Nehru Aluminium Research Development and Design Centre.	242	254	2											31.3	
		Mineral Exploration Corporation Ltd.	1	153	0											31.4	
		Ministry of Mines	28	18	1											31.5	
		National Aluminium Company Ltd.	28	19	1											31.6	
		Total															
			32														
			Ministry of Minority Affairs														
		Central Wakf Council	0	0												32.1	
		Maulana Azad Education Foundation	27	68												32.2	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	Ministry/Department/Organisation		36.3.5	36.3.6	36.3.7	36.3.8		
1			ISTM	LBSNAA	Staff Selection Commission	Union Public Service Commission	Department Total	Total
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		2	0	0	173	1924	1953
3	No. of Requests Received during year		52	66	11510	5274	32107	33726
4	Total no. of Requests (Column 2+3)		54	66	11510	5447	34031	35679
5	No. of Requests transferred to other PAs		7	0	623	123	2693	3297
6	Total No. of Appeal Received		4	0	919	629	3971	4224
7	Total No. of Appeal Disposed		4	0	904	631	3638	3896
8	Decisions where Applications for Information rejected		0 (0%)	0 (0%)	5 (0%)	627 (11.9%)	971 (3%)	1133 (3.4%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		450	1548	72622	44584	320540	330618
11	No. CPIOs appointed (A)		0	1	0	0	33	33
12	No. CPIOs appointed (B)		1	1	16	32	180	203
13	No. AAs appointed (C)		1	0	1	12	68	77
14	Total (A+B+C)		2	2	17	44	281	313
15	* **	Section 8(I)	(a)	0	0	0	0	0
16			(b)	0	0	1	0	1
17			(c)	0	0	0	16	16
18			(d)	0	0	0	94	94
19			(e)	0	0	0	141	141
20			(f)	0	0	0	4	23
21			(g)	0	0	0	68	70
22			(h)	0	0	0	9	62
23			(i)	0	0	0	7	40
24			(j)	0	0	0	146	190
25	Other Sections	9	0	0	2	0	3	3
26		11	0	0	0	0	1	1
27		24	0	0	0	0	0	0
28		(Others)	0	0	2	282	472	634
	Total		0	0	5	767	1113	1275

37								
37.1	Balmer Lawrie & Co. Ltd.							
37.2	Bharat Petroleum Corporation Limited (BPCL)	12	201	0	0	5	42	13
37.3	Biecco Lawrie Limited	44	2848	22	18	84	105	313
37.4	Chennai Petroleum Corporation Limited (CPCL)	56	3049	22	18	89	147	326
37.5	Directorate General of Hydrocarbons	0	1	0	0	2	0	10
37.6	Engineers India Limited (EIL)	4	434	0	0	6	41	85
37.7	GAIL (India) Limited	3	325	0	0	6	29	90
37.8	GAIL Gas Limited	0	0	0	0	0	0	0
37.9	Hindustan Petroleum Corporation Limited (HPCL)	980	27529	0	120	966	1130	4880
37.10	Indian Oil Corporation Limited (IOCL)	4	0	1	0	1	0	40
37.11	Mangalore Refinery and Petrochemicals Limited (MRPL)	1	88	1	1	1	1	194
37.12	Ministry of Petroleum & Natural Gas	1	11	1	2	1	7	33
37.13	Numaligarh Refinery Limited (NRL)	6	99	3	3	3	2	48
37.14	Oil & Natural Gas Corporation Limited (ONGC)	1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	0
		0	5	0	0	3	0	0
		0	1	0	0	0	0	0
		0	23	0	3	0	30	0
		1	451	0	3	4	47	0
		980	27529	0	120	966	1130	4880
		4	0	1	0	1	0	40
		1	88	1	1	1	1	194
		1	11	1	2	1	7	33
		6	99	3	3	3	2	48
		1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	0
		0	5	0	0	3	0	0
		0	1	0	0	0	0	0
		0	23	0	3	0	30	0
		1	451	0	3	4	47	0
		980	27529	0	120	966	1130	4880
		4	0	1	0	1	0	40
		1	88	1	1	1	1	194
		1	11	1	2	1	7	33
		6	99	3	3	3	2	48
		1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	0
		0	5	0	0	3	0	0
		0	1	0	0	0	0	0
		0	23	0	3	0	30	0
		1	451	0	3	4	47	0
		980	27529	0	120	966	1130	4880
		4	0	1	0	1	0	40
		1	88	1	1	1	1	194
		1	11	1	2	1	7	33
		6	99	3	3	3	2	48
		1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	0
		0	5	0	0	3	0	0
		0	1	0	0	0	0	0
		0	23	0	3	0	30	0
		1	451	0	3	4	47	0
		980	27529	0	120	966	1130	4880
		4	0	1	0	1	0	40
		1	88	1	1	1	1	194
		1	11	1	2	1	7	33
		6	99	3	3	3	2	48
		1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	0
		0	5	0	0	3	0	0
		0	1	0	0	0	0	0
		0	23	0	3	0	30	0
		1	451	0	3	4	47	0
		980	27529	0	120	966	1130	4880
		4	0	1	0	1	0	40
		1	88	1	1	1	1	194
		1	11	1	2	1	7	33
		6	99	3	3	3	2	48
		1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	0
		0	5	0	0	3	0	0
		0	1	0	0	0	0	0
		0	23	0	3	0	30	0
		1	451	0	3	4	47	0
		980	27529	0	120	966	1130	4880
		4	0	1	0	1	0	40
		1	88	1	1	1	1	194
		1	11	1	2	1	7	33
		6	99	3	3	3	2	48
		1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	0
		0	5	0	0	3	0	0
		0	1	0	0	0	0	0
		0	23	0	3	0	30	0
		1	451	0	3	4	47	0
		980	27529	0	120	966	1130	4880
		4	0	1	0	1	0	40
		1	88	1	1	1	1	194
		1	11	1	2	1	7	33
		6	99	3	3	3	2	48
		1	1	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	0	0	0	0	0	0
		0	166	0	0	1	0	3
		0	79	0	0	0	8	0
		0	1	0	0	0	0	0
		0	1	0	0	0	0	0
		0	40	0	0	0	2	0
		0	14	0	0	0	0	0
		0	119	0	0	0	7	0
		0	1	0	0	0	0	

Ministry of Science & Technology		Department of Bio-Technology																			42
		Department of Bio-Technology																			42.1
	Bharat Immunologicals & Biologicals Corp. Ltd. (BIBCOL)	0	4	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.1
	Center of Innovative and Applied Bioprocessing Mohali	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.2
	Centre for DNA Fingerprinting and Diagnostics(CDFD)	0	26	26	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.3
	Department of Bio-Technology	6	314	320	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.4
	Institute of Life Sciences(ILS)	0	3	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.5
	Natinal Institute of Animal Biotechnology(NIAB)	0	4	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.6
	National Agri Food Biotechnology Institute (NABI)	0	3	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.7
	National Brain Research Centre(NBRC)	0	12	12	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.8
	National Centre for Cell Science(NCCS)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.9
	National Institute of Immunology (NII)	188	0	188	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.10
	National Institute of Plant Genome Research (NIPGR)	2	13	15	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.11
	Translational Health Science and Technology Institute	0	12	12	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.1.12
	Department Total	196	392	588	6	28	18	2 (0.5%)	0	0	0	0	0	0	0	0	0	0	0	0	
		Department of Science & Technology																			42.2
	Aghakar Research Institute	2	12	14	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.1
	Aryabhata Research Institute of Observational Sciences	0	48	48	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.2
	Birbal Sahni Institute of Palaeosciences (BSIP)	1	9	10	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.3
	Bose Institute	69	27	96	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.4
	Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research)	0	7	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.5
	Department of Science & Technology	445	1682	2127	302	120	129	178 (10.6%)	0	0	0	0	0	0	0	0	0	0	0	0	42.2.6
	Indian Academy of Sciences	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.7
	Indian Association for the cultivation of Science	0	17	17	0	0	0	3 (17.6%)	0	0	0	0	0	0	0	0	0	0	0	0	42.2.8
	Indian Institute of Astro Physics	0	16	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.9
	Indian Institute of Geomagnetism	0	12	12	0	0	0	4 (33.3%)	0	0	0	0	0	0	0	0	0	0	0	0	42.2.10
	Indian National Science Academy	1	13	14	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.11
	Indian National Academy of Engg.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	42.2.12

Sr. No.	1	Ministry/Department/Organisation	42.2.13	42.2.14	42.2.15	42.2.16	42.2.17	42.2.18	42.2.19	42.2.20	42.2.21	42.2.22	42.2.23	42.2.24	42.2.25	42.2.26	
			Indian Science Congress Association	International Advanced Research Centre for Powder Metallurgy	Jawahar Lal Nehru Centre for Advanced Scientific Research	National Academy of Sciences	National Accreditation Board for Testing and Calibration Laboratories	National Atlas & Thematic Mapping Organisation	Raman Research Institute	S.N. Bose National Centre for Basic Sciences	Shree Chitra Triumal Institute for Medical Sciences and Technology	Survey of India	Technology Development Board	Technology Information, Forecasting and Assessment Council	Vignyan Prasara	Wadia Institute of Himalayan Geology	Department Total
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	2	0	0	0	5	1	0	0	9	41	0	4	0	2	582	
3	No. of Requests Received during year	3	7	14	2	55	31	4	17	130	384	6	25	0	7	2530	
4	Total no. of Requests (Column 2+3)	5	7	14	2	60	32	4	17	139	425	6	29	0	9	3112	
5	No. of Requests transferred to other PAs	1	0	0	0	1	0	0	4	0	74	2	1	0	0	385	
6	Total No. of Appeal Received	0	0	0	0	20	0	0	2	3	54	0	4	2	0	217	
7	Total No. of Appeal Disposed	0	0	0	0	22	0	0	2	0	54	0	4	2	0	222	
8	Decisions where Applications for Information rejected	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (5.9%)	0 (0%)	5 (1.3%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	203 (8%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	130	30	160	20	1542	82	10	282	1800	12301	808	440	40	40	37840	
11	No. CAPIOs appointed (A)	1	0	1	0	2	0	0	0	3	0	1	1	1	1	67	
12	No. CPIOs appointed (B)	0	1	1	0	2	1	0	1	1	22	0	1	1	1	68	
13	No. AAs appointed (C)	0	1	1	0	1	1	0	0	1	22	0	0	0	1	37	
14	Total (A+B+C)	1	2	3	0	5	2	0	1	5	44	1	2	2	3	172	
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	1	
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	
18			(d)	0	0	0	0	3	0	1	0	0	0	1	0	5	
19			(e)	0	0	0	0	0	0	1	0	0	0	3	0	4	
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	
22			(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	
23			(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	
24			(j)	0	0	0	0	1	0	0	0	0	0	0	0	1	
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	
26			11	0	0	0	0	0	0	0	0	0	0	0	0	0	
27			24	0	0	0	0	0	0	0	0	0	0	0	0	0	
28			(Others)	0	0	0	0	0	0	0	5	0	0	0	0	203	
	Total		0	0	0	0	4	0	2	0	5	0	4	0	0	214	
Department of Scientific & Industrial Research																	
42.3																	
42.3.1		Academy of Scientific and Innovative Research	0	0													
42.3.2		Advanced Materials and Process Research Institute (AMPRI), Bhopal	22	15													
			22	15													
			6	0													
			0	1													
			0	1													
			0 (0%)	0 (0%)													
			0	0													
			70	150													
			1	2													
			1	1													
			1	1													
			3	4													
			0	0													
			0	0													
			0	0													
			0	0													
			0	0													
			0	0													
			0	0													
			0	1													

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.		Ministry/Department/Organisation								
1										
</										

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.		44.13	44.14	44.15	44.16	44.17	44.18	44.19	44.20	44.21	44.22		45
1	Ministry/Department/Organisation	National Institute for Orthopaedically Handicapped	National Institute for Social Defence	National Institute for the Mentally Handicapped	National Institute for the Visually Handicapped	National Safai Karmacharis Finance and Development Corporation	National Scheduled Castes Finance and Development Corporation	National Trust for the Persons with Cerebral Palsy, Autism, Mental Retardation & Multiple Disability	Office of the Chief Commissioner for Persons with Disabilities	Rehabilitation Council of India	Swami Vivekanand National Institute of Rehabilitation Training and Research	Total	Indian Statistical Institute
2	Opening balance of Requests Received under RTI (as on 1st April 2015)	7	0	0	0	0	4	1	5	0	3	228	12
3	No. of Requests Received during year	18	18	32	97	16	49	12	97	280	75	2165	75
4	Total no. of Requests (Column 2+3)	25	18	32	97	16	53	13	102	280	78	2393	87
5	No. of Requests transferred to other PAs	1	0	1	0	0	0	0	7	9	2	135	0
6	Total No. of Appeal Received	0	0	3	0	0	0	0	6	0	6	91	20
7	Total No. of Appeal Disposed	0	0	3	0	0	2	0	10	0	6	93	17
8	Decisions where Applications for Information rejected	1 (5.6%)	0 (0%)	2 (6.2%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	7 (0.3%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)	210	230	734	530	150	223	30	900	4067	391	19151	3036
11	No. CAPIOs appointed (A)	1	1	5	0	1	1	1	0	0	1	15	0
12	No. CPIOs appointed (B)	1	1	1	0	1	1	0	2	1	1	44	1
13	No. AAs appointed (C)	1	1	1	0	1	1	0	1	1	1	34	1
14	Total (A+B+C)	3	3	7	0	3	3	1	3	2	3	93	2
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0
16			(b)	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	0	2	0
19			(e)	0	0	2	0	0	0	0	0	2	0
20			(f)	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0
22			(h)	0	0	0	0	0	0	0	0	0	0
23			(i)	1	0	0	0	0	0	0	0	1	0
24			(j)	0	0	0	0	0	0	0	0	2	0
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0
26			11	0	0	0	0	0	0	0	0	1	0
27			24	0	0	0	0	0	0	0	0	0	0
28			(Others)	0	0	0	0	0	0	0	0	0	0
	Total		1	0	2	0	0	0	0	0	0	8	0
Ministry of Statistics & Programme Implementation													45.1
													45.2
													Total
													72
													976
													1048
													200
													165
													161
													0
													80 (8.9%)
													80 (8.2%)
													0
													26794
													25
													30
													15
													70
													0
													0
													0
													1
													0
													0
													25
													1
													20
													0
													0
													0
													33
													80

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

	No. of times various Provisions were invoked while Rejecting Requests
* Relevant Sections of RTI Act 2005	

Sr. No.	1	Ministry/Department/Organisation	51	51.1	51.2	51.3	51.4	51.5	51.6	51.7	51.8	51.9	51.10	51.11	51.12	51.13	51.14	51.15	51.16	51.17	51.18	Total
2	Opening balance of Requests Received under RTI (as on 1st April 2015)			0	0	6	0	7	65	0	0	11	0	0	0	9	0	6	0	0	4	108
3	No. of Requests Received during year			13	16	676	19	60	1074	27	50	1084	9	41	118	44	19	0	19	20	50	3339
4	Total no. of Requests (Column 2+3)			13	16	682	19	67	1139	27	50	1095	9	41	118	53	19	6	19	20	54	3447
5	No. of Requests transferred to other PAs			0	1	229	0	2	116	0	0	235	2	0	0	12	0	0	6	4	0	607
6	Total No. of Appeal Received			0	0	14	9	5	85	2	0	39	5	1	0	11	4	0	0	1	8	184
7	Total No. of Appeal Disposed			0	0	14	9	6	91	2	0	39	5	1	0	11	4	0	0	0	8	190
8	Decisions where Applications for Information rejected			0 (0%)	0 (0%)	16 (2.4%)	0 (0%)	0 (0%)	19 (1.8%)	0 (0%)	0 (0%)	9 (0.8%)	2 (22.2%)	0 (0%)	0 (0%)	4 (9.1%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	8 (16%)	58 (1.7%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			150	360	9193	140	648	10908	1930	1856	5117	448	260	3434	5014	260	0	190	110	474	40492
11	No. CAPIOs appointed (A)			0	16	0	1	0	0	1	1	0	1	7	23	0	0	1	7	0	0	58
12	No. CPIOs appointed (B)			0	1	48	1	1	0	14	1	31	1	1	1	13	6	1	10	0	1	131
13	No. AAs appointed (C)			0	1	1	1	1	0	4	0	24	1	1	1	3	1	1	1	0	1	42
14	Total (A+B+C)			0	18	49	3	2	0	19	2	55	3	9	25	16	7	3	18	0	2	231
15	Section 8(1)	(a)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16		(b)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17		(c)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18		(d)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3
19		(e)		0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	2	4
20		(f)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21		(g)		0	0	0	0	0	0	0	0	1	2	0	0	0	0	0	0	0	0	3
22		(h)		0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	3
23		(i)		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24		(j)		0	0	0	0	0	0	0	0	1	2	0	3	0	0	0	0	0	3	9
25	Other Sections	9		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26		11		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27		24		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		(Others)		0	0	16	0	0	19	0	0	4	0	0	0	4	0	0	0	0	0	43
		Total		0	0	16	0	0	19	0	0	9	6	0	3	4	0	0	0	0	8	65

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation					58					59																
								UT of Daman & Diu					A and U Tibbia College and Hospital															
													Acharayashree Bhikshu Government Hospital															
													Acharya Narendra Dev College															
													Aditi Mahavidyalaya															
													Administrative Reforms Department															
													Ambedkar University Delhi															
													Art, Culture and Language Department															
													Aruna Asaf Ali Government Hospital															
													Aryabhat Institute of Technology															
													Attar Sain Jain Eye and General Hospital															
													Babu Jagjivan Ram Memorial Hospital															
													Bhagini Nivedita College															
													Bhagwan Mahavir Hospital															
													Bhaskaracharya College of Applied Science															
													Bhim Rao Ambedkar College															
													Board of Homoeopathic System of Medicine Delhi															
													Board of Technical Education															
													Central Jail Tihar															

Sr. No.																												
	1	Ministry/Department/Organisation	Delhi Pollution Control Committee	Delhi Sanskrit Academy	Delhi SC ST OBC Minority Handicapped Finance and Dev Corp	Delhi State AIDS Control Society	Delhi State Civil Supplies Corporation Limited	Delhi State Consumer Disputes Redressal Commission	Delhi State Haj Committee	Delhi State Industrial and Infrastructure Development Corporation Limited	Delhi State Legal Services Authority	Delhi Subordinate Services Selection Board	Delhi Technological University	Delhi Tourism and Transportation Development Corporation Limited	Delhi Transco Limited	Delhi Transport Corporation	Delhi Waikf Board	Department for the Welfare of SC, ST, OBC and Minorities	Department of Archaeology	Department of Delhi Archives	Department of Environment	Department of Food Safety	Department of Forest and Wild Life	Department of Industries	Department of Law, Justice and Legislative Affairs	Department of Power		
2		Opening balance of Requests Received under RTI (as on 1st April 2015)	28	0	0	2	0	0	0	14	4	176	21	76	0	0	0	13	2	2	0	10	2	23	2	23		
3		No. of Requests Received during year	319	16	46	19	113	186	4	544	176	3363	234	96	249	1200	30	213	2	51	228	110	243	1257	228	204		
4		Total no. of Requests (Column 2+3)	347	16	46	21	113	186	4	558	180	3539	255	172	249	1200	30	226	4	53	228	120	245	1280	230	227		
5		No. of Requests transferred to other PAs	34	0	0	4	7	40	0	16	2	210	1	6	8	36	0	37	3	1	137	6	17	280	103	146		
6		Total No. of Appeal Received	55	0	1	1	23	33	0	0	12	682	68	22	63	369	43	0	0	17	2	15	0	73	35	13		
7		Total No. of Appeal Disposed	43	0	1	1	23	33	0	0	12	442	69	23	63	397	43	0	0	17	2	15	0	73	30	16		
8		Decisions where Applications for Information rejected	8 (2.5%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	33 (18.8%)	0 (0%)	1 (0.4%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)		
9		Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10		Total Amount Collected (fee+addl. charges+penalty) (Rs.)	6086	60	480	240	1814	1340	40	6240	1273	37404	3706	2489	11760	25926	4616	720	10	18616	690	1305	2854	121540	1998	1470		
11		No.CAPIOs appointed (A)	0	1	0	1	1	0	0	0	2	0	1	15	1	0	0	1	0	0	0	1	0	2	1	0		
12		No.CPIOs appointed (B)	0	1	0	1	1	0	0	0	1	0	1	15	4	0	0	1	0	0	0	1	3	5	1	0		
13		No.AAs appointed (C)	0	1	0	1	1	0	0	0	1	0	1	1	4	0	0	1	0	0	0	1	1	2	1	0		
14		Total (A+B+C)	0	3	0	3	3	0	0	0	4	0	3	31	9	0	0	3	0	0	0	3	4	9	3	0		
15	*	**	Section 8(I)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
26			11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
27			24	0	0	0	0	0	0	0	13	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28			(Others)	33	0	0	0	0	0	0	20	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Total	33	0	0	0	0	0	0	0	33	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

59.71	Department of Social Welfare GNCT of Delhi	7	1113	1951	583	325	75	65	120	12	17	5781	51	181	12	1585	106	238	87	5	70	2	5	592	1	12	335	40	13	148	18
59.72	Department of Trade and Taxes	18	1120	1969	583	325	83	77	120	12	17	6268	56	187	12	1585	116	259	87	5	76	2	5	628	2	55	335	44	19	148	18
59.73	Department of Training and Technical Education	0	338	0	40	635	259	61	12	3	2	2859	0	51	2	482	103	23	14	1	21	1	0	169	14	0	30	1	2	36	7
59.74	Department of Urban Development	0	119	185	99	0	77	14	10	0	0	1291	0	0	2	70	0	0	4	0	14	1	0	117	0	0	17	12	0	18	0
59.75	Department of Women and Child Development	8	119	183	99	0	65	14	7	0	0	1270	0	0	1	70	0	1	4	0	14	1	0	115	0	0	12	0	18	0	0
59.76	Development Department	12	6 (0.5%)	0	0	0	0	0	2 (3.1%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	37 (6.2%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.77	Directorate General of Home Guards GNCTD	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
59.78	Directorate of Agricultural Marketing	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
59.79	Directorate of Audit	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
59.80	Directorate of Education	487	126595	0	0	0	0	0	3 (0.1%)	3 (0.1%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.81	Directorate of Employment	5	420	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.82	Directorate of Family Welfare	6	1394	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.83	Directorate of Gurudwara Election	0	8400	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.84	Directorate of Health Services Head Quarter	0	11740	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.85	Directorate of Higher Education	10	1586	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.86	Directorate of Indian System of Medicine and Homoeopathy	21	364	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.87	Directorate of Information and Publicity	0	1619	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.88	Directorate of Prohibition	0	0	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.89	Directorate of Prosecution Delhi	6	972	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.90	Directorate of Small Savings and Lotteries	0	20	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.91	Directorate of Training UTCS	0	50	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.92	Directorate of Vigilance and Anti Corruption	36	7926	0	0	0	0	0	37 (6.2%)	37 (6.2%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.93	Dr. Goswami Giridhari Lal Shastri Prachya Vidya Pratishthan	1	0	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.94	Dr. B.R. Sur Homoeopathic Medical College and Hospital	43	250	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.95	Dr. Baba Saheb Ambedkar Hospital	0	1811	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.96	Dr. Hedgewar Arogya Sansthan	4	996	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.97	Dr. N.C. Joshi Memorial Hospital	6	312	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.98	Drug Control Department	0	3590	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)
59.99	Dte. of Economics and Statistics	0	170	0	0	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0	0	0	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)

Sr. No.				Ministry/Department/Organisation	59.100	59.101	59.102	59.103	59.104	59.105	59.106	59.107	59.108	59.109	59.110	59.111	59.112	59.113	59.114	59.115	59.116	59.117	59.118	59.119
1				Ministry/Department/Organisation	East Delhi Municipal Corporation Engineering Deptt	East Delhi Municipal Corporation HQ	East Delhi Municipal Corporation Shahdara North Zone	East Delhi Municipal Corporation Shahdara South Zone	Excise Entertainment and Luxury Tax	Finance Department	Food Supply and Consumers Affairs	G.B. Pant Hospital	General Administration Department	Guru Gobind Singh Government Hospital	Guru Gobind Singh Indraprastha University	Guru Nanak Eye Centre	Guru Teg Bahadur Hospital	Health and Family Welfare Department	Hindi Academy Delhi	Home Department GNCTD	Human Rights Committee for Arrestees Delhi	Indira Gandhi Institute of Physical Education and Sports Sciences	Information and Technology Department	Institute of Human Behaviour and Allied Sciences
2	Opening balance of Requests Received under RTI (as on 1st April 2015)			2	167	1004	398	0	0	0	0	26	8	0	0	75	0	4	15	0	3	0	9	
3	No.of Requests Received during year			811	2659	7427	2269	282	294	1246	112	184	56	458	25	312	585	6	210	0	26	16	210	
4	Total no.of Requests (Column 2+3)			813	2826	8431	2667	282	294	1246	112	210	64	458	25	387	585	10	225	0	29	16	219	
5	No.of Requests transferred to other PAs			531	1841	611	496	3	144	94	2	100	3	1	0	25	907	1	361	0	5	0	6	
6	Total No. of Appeal Received			0	0	897	230	55	0	317	22	34	8	58	0	57	57	2	17	0	0	2	47	
7	Total No. of Appeal Disposed			0	0	1103	229	36	3	324	22	34	8	58	0	60	57	2	17	0	0	2	43	
8	Decisions where Applications for Information rejected			0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	46 (3.7%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	28 (9%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	50 (23.8%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			3917	6668	3072	0	470	470	23640	1655	2820	634	9722	250	3810	7354	60	8185	0	394	212	2828	
11	No.CAPIOs appointed (A)			0	6	0	0	0	8	72	0	1	1	0	0	0	0	1	5	1	0	1	0	
12	No.CPIOs appointed (B)			0	9	0	0	8	1	25	0	1	1	1	0	1	0	1	4	1	0	1	1	
13	No.AAs appointed (C)			0	6	0	0	1	1	4	0	1	1	0	0	1	0	1	3	1	0	1	1	
14	Total (A+B+C)			0	21	0	0	9	10	101	0	3	3	1	0	2	0	3	12	3	0	3	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	34	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	21	0	0	0	0	0	36
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	46	0	0	0	0	0	5902	0	0	0	0	0	0	0	23
Total				0	0	0	0	0	0	46	0	0	0	0	0	5923	0	0	0	0	0	0	104	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.	1	Ministry/Department/Organisation	59.150	59.151	59.152	59.153	59.154	59.155	59.156	59.157	59.158	59.159	59.160	59.161	59.162	59.163	59.164	59.165	59.166	59.167	59.168	59.169	59.170	59.171	59.172	59.173
			Office of the Chief Secretary Delhi	Office of the Deputy Chief Minister	Office of the Deputy Commissioner Central	Office of the Deputy Commissioner East	Office of the Deputy Commissioner New Delhi	Office of the Deputy Commissioner North	Office of the Deputy Commissioner North East	Office of the Deputy Commissioner North West	Office of the Deputy Commissioner South	Office of the Deputy Commissioner West	Office of the Lokayukta Delhi	Office of the Minister of Food and Civil Supplies	Office of the Minister of Home Power Health PWD and Industries	Office of the Minister of Transport Development GAD Employment and Labour	Office of the Registrar Cooperative Societies	Planning Department	Principal Account Office	Pt Madan Mohan Malviya Hospital	Public Grievance Commission	Public Works Department Delhi	Punjab Academy Delhi	Rajiv Gandhi Super Speciality Hospital	Rajya Sainik Board Delhi	Rao Tula Ram Memorial Hospital
2	Opening balance of Requests Received under RTI (as on 1st April 2015)		6	12	0	16	0	118	101	126	40	97	0	1	0	0	0	4	44	0	14	0	0	2	0	8
3	No. of Requests Received during year		882	395	482	286	313	889	322	756	497	648	13	0	154	169	1557	32	248	25	285	679	6	12	0	100
4	Total no. of Requests (Column 2+3)		888	407	482	302	313	1007	423	882	537	745	13	1	154	169	1557	36	292	25	299	679	6	14	0	108
5	No. of Requests transferred to other PAs		1123	354	8	471	18	154	409	657	230	573	5	83	156	209	73	34	77	0	29	0	0	0	0	4
6	Total No. of Appeal Received		53	31	131	110	69	286	63	181	178	205	0	0	3	5	510	0	54	4	37	96	0	1	0	11
7	Total No. of Appeal Disposed		52	28	131	103	87	146	64	198	179	205	0	0	3	5	510	0	60	4	37	100	0	1	0	11
8	Decisions where Applications for Information rejected		0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	1 (3.1%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	0 (0%)	2 (16.7%)	0 (0%)	0 (0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)		9130	3004	4800	2860	2920	9195	2960	14933	4960	9120	90	0	1550	1440	46576	380	2454	250	14019	18137	144	90	0	1592
11	No. CAPIOs appointed (A)		0	1	0	0	4	0	0	1	0	2	0	0	1	0	0	0	26	1	1	101	1	0	0	1
12	No. CPIOs appointed (B)		0	1	1	0	7	0	0	9	4	1	0	1	1	1	10	0	2	1	1	112	1	1	0	1
13	No. AAs appointed (C)		0	1	1	0	0	0	0	1	0	1	0	1	1	1	5	0	1	1	1	39	1	1	0	1
14	Total (A+B+C)		0	3	2	0	11	0	0	11	4	4	0	2	3	2	15	0	29	3	3	252	3	2	0	3
15	* **	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16			(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17			(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18			(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19			(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20			(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21			(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22			(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23			(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26			11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27			24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	2	0	0
	Total		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	2	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				Ministry/Department/Organisation																									
1																													
2	Opening balance of Requests Received under RTI (as on 1st April 2015)																												
3	No.of Requests Received during year																												
4	Total no.of Requests (Column 2+3)																												
5	No.of Requests transferred to other PAs																												
6	Total No. of Appeal Received																												
7	Total No. of Appeal Disposed																												
8	Decisions where Applications for Information rejected																												
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act																												
10	Total Amount Collected (fee+addl . charges+penalty) (Rs.)																												
11	No.CAPIOs appointed (A)																												
12	No.CPIOs appointed (B)																												
13	No.AAs appointed (C)																												
14	Total (A+B+C)																												
15	* **	Section 8(I)	(a)																										
16			(b)																										
17			(c)																										
18			(d)																										
19			(e)																										
20			(f)																										
21			(g)																										
22			(h)																										
23			(i)																										
24			(j)																										
25	Other Sections	9																											
26		11																											
27		24																											
28		(Others)																											
Total																													

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Annexure-2

Status Report on the Submission of RTI Annual Return

S. No	Ministry/Independent Department	Total No. of PAs	No. of PAs for whom Annual Return is filed	No. of PAs for whom Annual Return is not filed
1	Cabinet Secretariat	1	1	0
2	Comptroller & Auditor General	1	1	0
3	Department of Atomic Energy	34	34	0
4	Department of Space	1	1	0
5	Election Commission of India	1	1	0
6	Ministry of Agriculture	196	193	3
7	Ministry of Chemicals & Fertilizers	32	30	2
8	Ministry of Civil Aviation	12	10	2
9	Ministry of Coal	13	12	1
10	Ministry of Commerce & Industry	47	45	2
11	Ministry of Communications & Information Tech.	19	16	3
12	Ministry of Consumer Aff., Food, & Public Dist.	30	28	2
13	Ministry of Corporate Affairs	54	52	2
14	Ministry of Culture	43	42	1
15	Ministry of Defence	52	51	1
16	Ministry of Development of North Eastern Region	5	4	1
17	Ministry of Drinking Water and Sanitation	1	0	1
18	Ministry of Earth Sciences	10	10	0
19	Ministry of Environment & Forests	35	35	0
20	Ministry of External Affairs	4	4	0
21	Ministry of Finance	212	183	29
22	Ministry of Food Processing Industries	1	1	0
23	Ministry of Health & Family Welfare	135	111	24
24	Ministry of Heavy Industry & Public Enterprises	33	32	1
25	Ministry of Home Affairs	33	32	1
26	Ministry of Housing & Urban Poverty Alleviation	6	6	0
27	Ministry of Human Resource Development	161	161	0
28	Ministry of Information & Broadcasting	26	26	0
29	Ministry of Labour & Employment	57	57	0
30	Ministry of Law & Justice	13	11	2
31	Ministry of Micro, Small and Medium Enterprises	64	62	2
32	Ministry of Mines	9	6	3
33	Ministry of Minority Affairs	7	5	2

S. No	Ministry/Independent Department	Total No. of PAs	No. of PAs for whom Annual Return is filed	No. of PAs for whom Annual Return is not filed
34	Ministry of New & Renewable Energy	4	4	0
35	Ministry of Overseas Indian Affairs	1	0	1
36	Ministry of Panchayati Raj	1	1	0
37	Ministry of Parliamentary Affairs	1	1	0
38	Ministry of Personnel, Public Grievances & Pensions	11	10	1
39	Ministry of Petroleum & Natural Gas	23	20	3
40	Ministry of Power	17	16	1
41	Ministry of Railways	15	15	0
42	Ministry of Road Transport & Highways	3	1	2
43	Ministry of Rural Development	5	3	2
44	Ministry of Science & Technology	88	83	5
45	Ministry of Shipping	28	27	1
46	Ministry of Social Justice & Empowerment	23	22	1
47	Ministry of Statistics & Programme Implementation	2	2	0
48	Ministry of Steel	15	14	1
49	Ministry of Textiles	19	17	2
50	Ministry of Tourism	25	23	2
51	Ministry of Tribal Affairs	4	3	1
52	Ministry of Urban Development	21	20	1
53	Ministry of Water Resources	19	18	1
54	Ministry of Women & Child Development	8	6	2
55	Ministry of Youth Affairs & Sports	6	5	1
56	Niti Ayog	1	1	0
57	President	1	1	0
58	Prime Minister's Office	1	1	0
59	UT of Andaman & Nicobar	1	1	0
60	UT of Chandigarh	76	76	0
61	UT of Dadar & Nagar Haveli	1	0	1
62	UT of Daman & Diu	1	1	0
63	UT of Delhi	201	199	2
64	UT of Lakshadweep	1	0	1
65	UT of Puducherry	51	49	2
66	Vice-President	1	1	0
Total		2023	1903	120

Annexure-3

Ministry-wise List of Public Authorities who have not submitted Annual Return

S.No.	Ministry/Department	PA's who have not submitted Annual Return
1	Ministry of Agriculture	
1.1	Department of Agriculture & Cooperation	
1.1.1		National Rainfed Area Authority
1.2	Department of Animal Husbandry, Dairying and Fisheries	
1.2.1		AQCS, Bangalore
1.2.2		AQCS, Hyderabad
2	Ministry of Chemicals & Fertilizers	
2.1	Department of Chemicals & Petrochemicals	
2.1.1		Hindustan Insecticide Ltd.
2.2	Department of Fertilisers	
2.2.1		Fertilizer Industry Co-ordination Committee (FICC)
3	Ministry of Civil Aviation	
3.1		Aero Club of India
3.2		Hotel Corp. Of India
4	Ministry of Coal	
4.1		Coal India Limited
5	Ministry of Commerce & Industry	
5.1	Department of Industrial Policy & Promotion	
5.1.1		National Manufacturing Competitiveness Council
5.1.2		Office of the Controller General of Patents, Designs and Trade Marks
6	Ministry of Communications & Information Tech.	
6.1	Department of Information Technology	
6.1.1		Centre for Materials for Electronics Technology (C MET)
6.1.2		Controller of Certifying Authorities (CCA)
6.1.3		ERNET India
7	Ministry of Consumer Aff., Food, & Public Dist.	
7.1	Department of Consumer Affairs	
7.1.1		Forward Markets Commission
7.2	Department of Food & Public Distribution	
7.2.1		Indian Grain Storage Management & Research Institute, Field Station, Jorhat
8	Ministry of Corporate Affairs	
8.1		Regional Director(NER), Shillong
8.2		Registrar of Companies, Jammu
9	Ministry of Culture	
9.1		National Research Laboratory for Conservation of Cultural Property.

S.No.	Ministry/Department	PAs who have not submitted Annual Return
10	Ministry of Defence	
10.1	Department of Defence	
10.2		Controller General of Defence Accounts (CGDA)
11	Ministry of Development of North Eastern Region	
11.1		North Eastern Handicrafts and Handlooms Development Corporation (NEHHDC)
12	Ministry of Drinking Water and Sanitation	
12.1		Ministry of Drinking Water and Sanitation
13	Ministry of Finance	
13.1	Department of Economic Affairs	
13.1.1		Forward Market Commission (FMC)
13.2	Department of Financial Services	
13.2.1		Department of Financial Services
13.3	Department of Revenue	
13.3.1		Chief Commissioner of Income Tax (CCA), Hyderabad
13.3.2		Chief Commissioner of Income Tax (CCA), Jaipur
13.3.3		Chief Commissioner of Income Tax (CCA), Lucknow
13.3.4		Chief Commissioner of Income Tax (CCA), Nagpur
13.3.5		Chief Commissioner of Income Tax (CCA), Ahmedabad
13.3.6		Chief Commissioner of Income Tax (CCA), Bhubaneswar
13.3.7		Chief Commissioner of Income Tax (CCA), Chandigarh
13.3.8		Chief Commissioner of Income Tax (CCA), Guwahati
13.3.9		Chief Commissioner of Income Tax (CCA), Chennai
13.3.10		Chief Commissioner of Income Tax (CCA), Delhi
13.3.11		Chief Commissioner, Central Excise & Service Tax, Ranchi Zone, Patna
13.3.12		Customs Commissionerate, Tiruchirapalli
13.3.13		Director General of Income Tax (Inv.) New Delhi
13.3.14		Director General of Income Tax (Exemption) New Delhi
13.3.15		Director General of Income Tax (HRD), New Delhi
13.3.16		Director General of Income Tax (Intelligence)
13.3.17		Director General of Income Tax (International taxation) New Delhi
13.3.18		Director General of Income Tax (Inv). Patna
13.3.19		Director General of Income Tax (Inv.) Bhopal
13.3.20		Director General of Income Tax (Inv.) Kolkata
13.3.21		Director General of Income Tax (Inv.) Mumbai
13.3.22		Director General of Income Tax (Inv.) Pune
13.3.23		Director General of Income Tax (Inv.), Hyderabad
13.3.24		Director General of Income Tax (Inv.), Chennai
13.3.25		Director General of Income Tax, NADT
13.3.26		Director General of Income Tax, Vigilance
13.3.27		Directorate of Housing & Welfare

S.No.	Ministry/Department	PAs who have not submitted Annual Return
14	Ministry of Health & Family Welfare	
14.1	Department of Health & Family Welfare	
14.1.1		AIRPORT HEALTH ORGANISATION, TIRUCHIRAPALLI
14.1.2		ASSTT. DRUGS CONTROLLER(I), CHENNAI
14.1.3		Central Council for Homeopathy
14.1.4		Central Council for Research in Ayurveda & Siddha
14.1.5		Central Council for Research in Homoeopathy
14.1.6		Central Council for Research in Yoga & Naturopathy
14.1.7		Central Council for Resrch in Unani Medicine
14.1.8		Central Council of Indian Medicine
14.1.9		CENTRAL DRUGS LABORATORY, KOLKATA
14.1.10		CENTRAL DRUGS STANDARD CONTROL ORGANISZATION, GHAZIABAD.
14.1.11		FOOD RESEARCH AND STANDARDISATION LABORATORY, GHAZIABAD
14.1.12		Indian Medicines Pharmaceutical Corporation Ltd.
14.1.13		Morarji Desai Institute of Yoga.
14.1.14		National Institute of Ayurveda
14.1.15		National Institute of Homeopathy
14.1.16		National Institute of Naturopahty
14.1.17		National Institute of Unani Medicine
14.1.18		PORT HEALTH ORGANISATION SHEVA NAVI, MUMBAI
14.1.19		PORT HEALTH ORGANISATION, MARMAGOA
14.1.20		PORT HEALTH ORGANISATION, CHENNAI
14.1.21		Rashtriya Ayurveda Vidyapeeth
14.1.22		REGIONAL DRUG TESTING LABORATORY, GUWAHATI
14.1.23		Regional Drugs Testing Lab
14.1.24		Regional Office for Health and Family Welfare
15	Ministry of Heavy Industry & Public Enterprises	
15.1	Department of Heavy Industries	
15.1.1		BHEL, Electrical Machines Limited
16	Ministry of Home Affairs	
16.1	Department of Home	
16.1.1		National Foundation for Communal Harmony
17	Ministry of Law & Justice	
17.1	Department of Legal Affairs	
17.1.1		Litigation (Lower Court)
17.1.2		Litigation(High Court) Section
18	Ministry of Micro, Small and Medium Enterprises	
18.1		Indian Institute of Entrepreneurship
18.2		The National Institute for Entrepreneurship and Small Business Development (NIESBUD)

S.No.	Ministry/Department	PAs who have not submitted Annual Return
19	Ministry of Mines	
19.1		Geological Survey of India
19.2		National Institute of Miners Health
19.3		National Institute of Rock Mechanics
20	Ministry of Minority Affairs	
20.1		Dargah Committee, Dargah Khwaja Saheb
20.2		National Minorities Development and Finance Corporation
21	Ministry of Overseas Indian Affairs	
21.1		Ministry of Overseas Indian Affairs
22	Ministry of Personnel, Public Grievances & Pensions	
22.1	Department of Personnel & Training	
22.2		CBI
23	Ministry of Petroleum & Natural Gas	
23.1		Bongaigaon Refinery & Petrochemicals Ltd. (BRPL)
23.2		Centre for High Technology (CHT)
23.3		Oil India Limited (OIL)
24	Ministry of Power	
24.1		Power Grid Corporation of India Ltd.
25	Ministry of Road Transport & Highways	
25.1		Indian Academy of Highway Engineers (IAHE)
25.2		National Highways Authority of India (NHAI)
26	Ministry of Rural Development	
26.1	Department of Rural Development	
26.1.1		National Rural Roads Development Agency
26.1.2		NIRD
27	Ministry of Science & Technology	
27.1	Department of Bio-Technology	
27.1.1		Indian Vaccines Corporation Limited (IVCOL)
27.1.2		Institute of Bioresources & Sustainable Development (IBSD)
27.1.3		National Institute of Biomedical Genomics
27.1.4		Rajiv Gandhi Centre for Biotechnology
27.2	Department of Science & Technology	
27.2.1		National Agri Food Biotechnology Institute (NABI)
28	Ministry of Shipping	
28.1		Indian Maritime University, Chennai
29	Ministry of Social Justice & Empowerment	
29.1		National Commission for Scheduled Castes
30	Ministry of Steel	
30.1		Birla Group of Companies
31	Ministry of Textiles	
31.1		British India corporation
31.2		National Textiles Corporation Ltd.

S.No.	Ministry/Department	PAs who have not submitted Annual Return
32	Ministry of Tourism	
32.1		IHM Goa
32.2		IHM Shillong
33	Ministry of Tribal Affairs	
33.1		TRIFED
34	Ministry of Urban Development	
34.1		DDG(HQ), o/o spl.DG(SR)
35	Ministry of Water Resources	
35.1		Bansagar Control Board
36	Ministry of Women & Child Development	
36.1		Ministry of Women and Child Development
36.2		National Commission for Women (NCW)
37	Ministry of Youth Affairs & Sports	
37.1		Nehru Yuva Kendra Sangathan
38	UT of Andaman & Nicobar	
38.1		UT of Andaman & Nicobar
39	UT of Dadar & Nagar Haveli	
39.1		UT of Dadar & Nagar Haveli
40	UT of Delhi	
40.1		Office of the Deputy Commissioner South West
40.2		Office of the Minister of Home, Health, Power, PWD, Industries and Transport.
40.3		UT of Delhi
41	UT of Lakshadweep	
41.1		UT of Lakshadweep
42	UT of Puducherry	
42.1		Local Administration
42.2		Registration Department

Annexure-4

Ministry-wise List of Public Authorities who have submitted Annual Return

S.No.	Ministry/Department	PAs who have submitted Annual Return
1	Cabinet Secretariat	
1.1		Cabinet Secretariat
2	Comptroller & Auditor General	
2.1		Comptroller & Auditor General
3	Department of Atomic Energy	
3.1		Atomic Energy Education Society
3.2		Atomic Energy Regulatory Board
3.3		Atomic Minerals Directorate for Exploration and Research
3.4		BARC Facilities, Kalpakkam
3.5		Bhabha Atomic Research Centre (Tarapur)
3.6		Bhabha Atomic Research Centre
3.7		Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI)
3.8		Board of Radiation and Isotope Technology
3.9		Department of Atomic Energy
3.10		Directorate of Construction, Services & Estate Management
3.11		Directorate of Purchase and Stores
3.12		Electronics Corporation of India Ltd.
3.13		General Services Organisation, Kalpakkam
3.14		Harish Chandra Research Institute
3.15		Heavy Water Plant (Manuguru)
3.16		Heavy Water Board (CO), HWP (Thal) and HWP (Hazira)
3.17		Heavy Water Plant (Kota)
3.18		Heavy Water Plant (Talcher)
3.19		Heavy Water Plant (Tuticorin)
3.2		Heavy Water Plant (Baroda)
3.21		Indian Rare Earth Ltd.
3.22		Indira Gandhi Centre for Atomic Research
3.23		Institute for Plasma Research
3.24		Institute of Mathematical Sciences,
3.25		Institute of Physics (IOP)
3.26		Nuclear Fuel Complex
3.27		Nuclear Power Corporation of India
3.28		Raja Ramanna Centre for Advanced Technology
3.29		Rare Materials Project (Mysore)
3.30		Saha Institute of Nuclear Physics
3.31		Tata Institute of Fundamental Research
3.32		Tata Memorial Centre
3.33		Uranium Corporation of India Ltd.

S.No.	Ministry/Department	PAs who have submitted Annual Return
3.34		Variable Energy Cyclotron Centre
4	Department of Space	
4.1		Department of Space
5	Election Commission of India	
5.1		Election Commission of India
6	Ministry of Agriculture	
6.1	Department of Agricultural Research & Education	
6.1.1		Central Agricultural Research Institute (ICAR)
6.1.2		Central Agricultural University, Imphal
6.1.3		Central Arid Zone Research Institute (ICAR)
6.1.4		Central Avian Research Institute (ICAR)
6.1.5		Central Inland Fisheries Research Institute (ICAR)
6.1.6		Central Institute for Arid Horticulture (ICAR)
6.1.7		Central Institute for Cotton Research (ICAR)
6.1.8		Central Institute for Research on Buffaloes (ICAR)
6.1.9		Central Institute for Research on Cotton Technology (ICAR)
6.1.10		Central Institute for Research on Goats (ICAR)
6.1.11		Central Institute for Subtropical Horticulture (ICAR)
6.1.12		Central Institute of Agricultural Engineering (ICAR)
6.1.13		Central Institute of Brackishwater Aquaculture (ICAR)
6.1.14		Central Institute of Fisheries Education (ICAR)
6.1.15		Central Institute of Fisheries Technology (ICAR)
6.1.16		Central Institute of Freshwater Aquaculture (ICAR)
6.1.17		Central Institute of Post Harvest Engineering and Technology (ICAR)
6.1.18		Central Institute of Temperate Horticulture (ICAR)
6.1.19		Central Marine Fisheries Research Institute (ICAR)
6.1.20		Central Plantation Crops Research Institute (ICAR)
6.1.21		Central Potato Research Institute (ICAR)
6.1.22		Central Research Institute for Dryland Agriculture (ICAR)
6.1.23		Central Research Institute for Jute and Allied Fibre (ICAR)
6.1.24		Central Rice Research Institute (ICAR)
6.1.25		Central Sheep and Wool Research Institute (ICAR)
6.1.26		Central Soil and Water Conservation Research and Training Institute (ICAR)
6.1.27		Central Soil Salinity Research Institute (ICAR)
6.1.28		Central Tobacco Research Institute (ICAR)
6.1.29		Central Tuber Crops Research Institute (ICAR)
6.1.30		Department of Agricultural Research & Education
6.1.31		Directorate of Cashew Research (ICAR)
6.1.32		Directorate of Coldwater Fisheries Research (ICAR)
6.1.33		Directorate of Floricultural Research (ICAR)

S.No.	Ministry/Department	PAs who have submitted Annual Return
6.1.34		Directorate of Maize Research (ICAR)
6.1.35		Directorate of Medicinal and Aromatic Plants Research (ICAR)
6.1.36		Directorate of Mushroom Research (ICAR)
6.1.37		Directorate of Oil Palm Research (ICAR)
6.1.38		Directorate of Oilseeds Research (ICAR)
6.1.39		Directorate of Onion and Garlic Research (ICAR)
6.1.40		Directorate of Rapeseed Mustard Research (ICAR)
6.1.41		Directorate of Research on Women in Agriculture (ICAR)
6.1.42		Directorate of Rice Research (ICAR)
6.1.43		Directorate of Water Management (ICAR)
6.1.44		Directorate of Weed Science Research (ICAR)
6.1.45		Directorate of Wheat Research (ICAR)
6.1.46		ICAR Indian Institute of Millets Research (ICAR IIMR)
6.1.47		ICAR Directorate of Groundnut Research
6.1.48		ICAR Indian Institute of Soyabean Research
6.1.49		ICAR Research Complex for Eastern Region (ICAR)
6.1.50		ICAR Research Complex for Goa (ICAR)
6.1.51		ICAR Research Complex for NEH Region (ICAR)
6.1.52		Indian Agricultural Research Institute (ICAR)
6.1.53		Indian Agricultural Statistics Research Institute (ICAR)
6.1.54		Indian Council of Agricultural Research (ICAR) Hqrs.
6.1.55		Indian Grassland and Fodder Research Institute (ICAR)
6.1.56		Indian Institute of Horticultural Research (ICAR)
6.1.57		Indian Institute of Natural Resins and Gums (ICAR)
6.1.58		Indian Institute of Pulses Research (ICAR)
6.1.59		Indian Institute of Seed Science (ICAR)
6.1.60		Indian Institute of Soil Science (ICAR)
6.1.61		Indian Institute of Spices Research (ICAR)
6.1.62		Indian Institute of Sugarcane Research (ICAR)
6.1.63		Indian Institute of Vegetable Research (ICAR)
6.1.64		Indian Veterinary Research Institute (ICAR)
6.1.65		National Academy of Agricultural Research Management (ICAR)
6.1.66		National Bureau of Agriculturally Important Insects (ICAR)
6.1.67		National Bureau of Agriculturally Important Microorganisms (ICAR)
6.1.68		National Bureau of Animal Genetic Resources (ICAR)
6.1.69		National Bureau of Fish Genetic Resources (ICAR)
6.1.70		National Bureau of Plant Genetic Resources (ICAR)
6.1.71		National Bureau of Soil Survey and Land Use Planning (ICAR)

S.No.	Ministry/Department	PAs who have submitted Annual Return
6.1.72		National Centre for Agricultural Economics and Policy Research (ICAR)
6.1.73		National Centre for Integrated Pest Management (ICAR)
6.1.74		National Dairy Research Institute (ICAR)
6.1.75		National Institute of Abiotic Stress Management (ICAR)
6.1.76		National Institute of Animal Nutrition and Physiology (ICAR)
6.1.77		National Institute of Research on Jute and Allied Fibre Technology (ICAR)
6.1.78		National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI)
6.1.79		National Research Centre for Agroforestry (ICAR)
6.1.80		National Research Centre for Banana (ICAR)
6.1.81		National Research Centre for Citrus (ICAR)
6.1.82		National Research Centre for Grapes (ICAR)
6.1.83		National Research Centre for Litchi (ICAR)
6.1.84		National Research Centre for Orchids (ICAR)
6.1.85		National Research Centre on Camel (ICAR)
6.1.86		National Research Centre on Equines (ICAR)
6.1.87		National Research Centre on Meat (ICAR)
6.1.88		National Research Centre on Mithun (ICAR)
6.1.89		National Research Centre on Pig (ICAR)
6.1.90		National Research Centre on Plant Biotechnology (ICAR)
6.1.91		National Research Centre on Pomegranate (ICAR)
6.1.92		National Research Centre on Seed Species (ICAR)
6.1.93		National Research Centre on Yak (ICAR)
6.1.94		Project Directorate for Farming Systems Research (ICAR)
6.1.95		Project Directorate on Cattle (ICAR)
6.1.96		Project Directorate on Foot and Mouth Disease (ICAR)
6.1.97		Project Directorate on Poultry (ICAR)
6.1.98		Sugarcane Breeding Institute (ICAR)
6.1.99		Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR)
6.1.100		Zonal Project Directorate (ZPD), Zone I (ICAR)
6.1.101		Zonal Project Directorate Zone V (ICAR)
6.1.102		Zonal Project Directorate Zone VII (ICAR)
6.1.103		Zonal Project Directorate, Zone II (ICAR)
6.1.104		Zonal Project Directorate, Zone III (ICAR)
6.1.105		Zonal Project Directorate, Zone IV (ICAR)
6.1.106		Zonal Project Directorate, Zone VI (ICAR)
6.1.107		Zonal Project Directorate, Zone VIII (ICAR)
6.2	Department of Agriculture & Cooperation	
6.2.1		All India Soil & Land Use Survey
6.2.2		Central Farm Machinery Training & Testing Institute
6.2.3		Central Fertiliser Quality Control & Training Institute

S.No.	Ministry/Department	PAs who have submitted Annual Return
6.2.4		Central Institute of Horticulture
6.2.5		Coconut Development Board
6.2.6		Commission for Agricultural Cost & Prices(CACP)
6.2.7		Department of Agriculture & Cooperation
6.2.8		Directorate of Arecanut and Spices Development
6.2.9		Directorate of Cashewnut and Cocoa Development
6.2.10		Directorate of Cotton Development
6.2.11		Directorate of Economics and Statistics
6.2.12		Directorate of Extension
6.2.13		Directorate of Jute Development
6.2.14		Directorate of Marketing And Inspection
6.2.15		Directorate of Millets Development
6.2.16		Directorate of Oilseeds Development
6.2.17		Directorate of Plant Protection Quarantine & Storage
6.2.18		Directorate of Pulses Development
6.2.19		Directorate of Rice Development
6.2.20		Directorate of Sugarcane Development
6.2.21		Directorate of Wheat Development
6.2.22		Mahalanobis National Crop Forecast Centre
6.2.23		National Centre for Cold Chain Development
6.2.24		National Centre of Organic Farming
6.2.25		National Cooperative Development Corporation
6.2.26		National Horticulture Board(NHB)
6.2.27		National Institute of Agricultural Extension Mgmt.(MANAGE)
6.2.28		National Institute of Agricultural Marketing(NIAM)
6.2.29		National Institute of Plant Health Management
6.2.30		National Oilseeds and Vegetable Oils Development Board (NOVOD Board)
6.2.31		National Seeds Corporation Ltd.
6.2.32		National Seeds Research & Traing Centre (NSRTC)
6.2.33		North Eastern Regional Farm Machinery Training & Testing Instt.
6.2.34		Northern Region Farm Machinery Training & Testing Institute
6.2.35		Protection of Plant Varieties and Farmers Rights Authority
6.2.36		Small Farmers Agri Business Consortium
6.2.37		Southern Region Farm Machinery Training and Testing Institute
6.3	Department of Animal Husbandry, Dairying and Fisheries	
6.3.1		AQCS, Chennai
6.3.2		AQCS, Kolkatta
6.3.3		AQCS, Mumbai
6.3.4		AQCS, New Delhi
6.3.5		CCBF Suratgarh

S.No.	Ministry/Department	PAs who have submitted Annual Return
6.3.6		CCBF,Andeshnagar
6.3.7		CCBF,Avadi
6.3.8		CCBF,Chiplima
6.3.9		CCBF,Dhamrod
6.3.10		CCBF,Hesserghatta
6.3.11		CCBF,Sunebeda
6.3.12		CCBF,Suratgarh
6.3.13		Central Frozen Semen Production & Training Instt., Hesserghatta
6.3.14		Central Poultry Development Organization(ER),Bhubneshwar
6.3.15		Central Poultry Development Organization(NR),Chandigarh
6.3.16		Central Poultry Development Organization(SR), Hessarghatta
6.3.17		Central Poultry Development Organization(WR),Mumbai
6.3.18		Central Poultry Performing Testing Centre, Gurgoan
6.3.19		Central Sheep Breeding Farm,Hissar
6.3.20		CHRS, Ahmedabad
6.3.21		CHRS, Ajmer
6.3.22		CHRS, Ongole
6.3.23		CHRS,Rohtak
6.3.24		CICEF,Banglore
6.3.25		CIFNET, Kochi
6.3.26		CIFNET,Royapuram
6.3.27		CIFNET,Vishakhapatnam
6.3.28		Delhi Milk Scheme, New Delhi
6.3.29		Department of Animal Husbandry, Dairying and Fisheries
6.3.30		Fisheries Survey of India, Mumbai Base
6.3.31		Fisheries Survey of India, Porbandar Base
6.3.32		Fishery Survey of India, Bogda
6.3.33		Fishery Survey of India, Kochi
6.3.34		Fishery Survey of India,Chennai
6.3.35		Fishery Survey of India,Mumbai
6.3.36		Fishery Survey of India,Portblair
6.3.37		Fishery Survey of India,Vishakhapatnam
6.3.38		National Dairy Development Board
6.3.39		NIAH,Baghat
6.3.40		NIFPHATT, Kochi
6.3.41		NIFPHATT, Vishakhapatnam
6.3.42		Reginal Fodder Station, Gandhinagar
6.3.43		Reginal Fodder Station, Hyderabad
6.3.44		Reginal Fodder Station, Jammu
6.3.45		Reginal Fodder Station, Kalyani
6.3.46		Reginal Fodder Station, Sriganganagar

S.No.	Ministry/Department	PAs who have submitted Annual Return
6.3.47		Regional Fodder Station, Chennai
6.3.48		Regional Fodder Station, Hessarghatta
6.3.49		Regional Fodder Station, Hissar
7	Ministry of Chemicals & Fertilizers	
7.1	Department of Chemicals & Petrochemicals	
7.1.1		Brahmaputra Cracker and Polymer Limited
7.1.2		Central Institute of Plastics Engineering and Technology (CIPET)
7.1.3		Department of Chemicals & Petrochemicals
7.1.4		Hindustan Organic Chemicals Ltd
7.1.5		Institute of Pesticide Formulation Technology
7.1.6		Office of the Welfare Commissioner Bhopal Gas
7.2	Department of Fertilisers	
7.2.1		Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL)
7.2.2		Department of Fertilisers
7.2.3		FCI Aravali Gypsum and Minerals India Limited (FAGMIL)
7.2.4		Fertilizer and Chemical Travencore Limited (FACT)
7.2.5		Fertilizer Corporation of India Limited (FCI)
7.2.6		Hindustan Fertilizer Corporation Limited (HFC)
7.2.7		Madras Fertilizer Ltd.(MFL)
7.2.8		National Fertilizer Ltd.(NFL)
7.2.9		Projects And Development of India Ltd
7.2.10		Rashtriya Chemicals and Fertilizers Ltd. (RCF)
7.3	Department of Pharmaceuticals	
7.3.1		Bengal Chemicals & Pharmaceuticals Ltd.
7.3.2		Department of Pharmaceuticals
7.3.3		Hindustan Antibiotic Ltd.
7.3.4		Indian Drugs & Pharmaceuticals Ltd.
7.3.5		Karnataka Antibiotics & Pharmaceuticals Ltd.
7.3.6		National Institute of Pharmaceutical Education and Research
7.3.7		National Pharmaceuticals Pricing Authority
7.3.8		NIPER Ahmedabad
7.3.9		NIPER Kolkata
7.3.10		NIPER, Guwahati
7.3.11		NIPER, Hajipur
7.3.12		NIPER, Hyderabad
7.3.13		NIPER, Rae Bareilly
7.3.14		Rajasthan Drugs and Pharmaceuticals Ltd.
8	Ministry of Civil Aviation	
8.1		Air India
8.2		Airport Authority of India
8.3		Airports Economic Regulatory Authority of India

S.No.	Ministry/Department	PAs who have submitted Annual Return
8.4		Bureau of Civil Aviation Security
8.5		Commission of Railway Safety
8.6		Director General of Civil Aviation
8.7		Indira Gandhi Rashtriya Uran Akademi
8.8		Ministry of Civil Aviation
8.9		Pawan Hans Ltd.
8.10		Principal Account Office
9	Ministry of Coal	
9.1		Bharat Coking Coal Limited.
9.2		Central Coalfield Limited
9.3		Central Mine Planning and Design Institute
9.4		Coal Controller Organisation
9.5		Coal Mines Provident Fund Organisation
9.6		Eastern Coalfields Limited
9.7		Mahanadi Coalfields Limited
9.8		Ministry of Coal
9.9		Neyveli Lignite Corporation Limited
9.10		Northern Coalfield Ltd.
9.11		South Eastern Coalfields Ltd.
9.12		Western Coalfields Limited
10	Ministry of Commerce & Industry	
10.1	Department of Commerce	
10.1.1		Agricultural and Processed Food Products Export Development Authority
10.1.2		Cochin Special Economic Zone
10.1.3		Coffee Board
10.1.4		Department of Commerce
10.1.5		Directorate General of Commercial Intelligence and Statistics
10.1.6		Directorate General of Foreign Trade
10.1.7		Directorate General of Supplies & Disposals
10.1.8		ECGC LIMITED
10.1.9		Export Inspection Council of India
10.1.10		Falta Special Economic Zone
10.1.11		Footwear Design and Development Institute
10.1.12		Hindustan Diamond Company Pvt. Ltd.
10.1.13		India Trade Promotion Organisation
10.1.14		Indian Institute of Foreign Trade
10.1.15		Indian Institute of Packaging
10.1.16		Kandla Special Economic Zone
10.1.17		MEPZ Special Economic Zone & HEOUs
10.1.18		MMTC Limited
10.1.19		National Centre For Trade Information (NCTI)

S.No.	Ministry/Department	PAs who have submitted Annual Return
10.1.20		Noida Special Economic Zone
10.1.21		PEC Ltd.
10.1.22		Rubber Board
10.1.23		SEEPZ Special Economic Zone
10.1.24		Spices Board
10.1.25		STCL Limited
10.1.26		Tea Board
10.1.27		Tea Research Association
10.1.28		The Marine Products Export Development Authority
10.1.29		The State Trading Corporation of India Ltd.
10.1.30		Tobacco Board
10.1.31		UPASI Tea Research Foundation
10.1.32		Vishakhapatnam Special Economic Zone
10.2	Department of Industrial Policy & Promotion	
10.2.1		Central Manufacturing Technology Institute
10.2.2		Central Pulp & Paper Research Institute
10.2.3		Department of Industrial Policy & Promotion
10.2.4		Indian Rubber Manufacturers Research Association
10.2.5		National Council for Cement and Building Materials
10.2.6		National Institute of Design (NID)
10.2.7		National Productivity Council
10.2.8		Office of Chief Controller of Accounts, Ministry of Industry
10.2.9		Office of the Economic Adviser
10.2.10		Office of the Salt Commissioner
10.2.11		Petroleum and Explosives Safety Organisation
10.2.12		Quality Council of India
10.2.13		Tariff Commission
11	Ministry of Communications & Information Tech.	
11.1	Department of Information Technology	
11.1.1		Centre for Development of Advanced Computing (CDAC)
11.1.2		Department of Information Technology
11.1.3		National Informatics Centre
11.1.4		NIELIT
11.1.5		Society for Applied Microwave Electronics Engineering and Research (SAMEER)
11.1.6		Software Technology Parks of India (STPI)
11.1.7		Standardization, Testing and Quality Certification (STQC)
11.2	Department of Posts	
11.2.1		Department of Posts
11.3	Department of Telecommunications	
11.3.1		Bharat Sanchar Nigam Limited
11.3.2		C-DoT

S.No.	Ministry/Department	PAs who have submitted Annual Return
11.3.3		Department of Telecommunications
11.3.4		ITI Limited
11.3.5		MTNL
11.3.6		Telecom Consultants of India
11.3.7		Telecom Disputes Settlement & Appellate Tribunal
11.3.8		Telecom Regulatory Authority of India
12	Ministry of Consumer Aff., Food, & Public Dist.	
12.1	Department of Consumer Affairs	
12.1.1		Bureau of Indian Standards
12.1.2		Department of Consumer Affairs
12.1.3		Indian Institute of Legal Metrology
12.1.4		National Consumer Disputes Redressal Commission
12.1.5		National Test House
12.1.6		RRSL, Ahmedabad
12.1.7		RRSL, Bangalore
12.1.8		RRSL, Bhubaneswar
12.1.9		RRSL, Faridabad
12.1.10		RRSL, Guwahati
12.2	Department of Food & Public Distribution	
12.2.1		Central Railside Warehouse Company Limited
12.2.2		Central Warehousing Corporation
12.2.3		Department of Food & Public Distribution
12.2.4		Directorate of Sugar and Vegetable Oils
12.2.5		Food Corporation of India
12.2.6		Hindustan Vegetable Oils Corporation
12.2.7		Indian Grain Storage Management & Research Institute, Hapur
12.2.8		Indian Grain Storage Management and Research Institute, Field station Ludhiana
12.2.9		Indian Grain Storage Management and Research Institute, Field Station, Hyderabad
12.2.10		National Sugar Institute, Kanpur
12.2.11		Quality Control Cell Bhubaneswar
12.2.12		Quality Control Cell, Hyderabad
12.2.13		Quality Control Cell, Bangalore
12.2.14		Quality Control Cell, Bhopal
12.2.15		Quality Control Cell, Kolkata
12.2.16		Quality Control Cell, Lucknow
12.2.17		Quality Control Cell, Pune
12.2.18		Storage and Research Division
13	Ministry of Corporate Affairs	
13.1		Assistant Official Liquidator, Andhra Pradesh
13.2		Company Law Board

S.No.	Ministry/Department	PAs who have submitted Annual Return
13.3		Competition Appellate Tribunal
13.4		Competition Commission of India
13.5		Institute of Chartered Accountant of India
13.6		Institute of Companies Secretaries of India
13.7		Institute of Cost Accountants of India
13.8		Ministry of Corporate Affairs
13.9		Official Liquidator Jodhpur
13.10		Official Liquidator, Chandigarh
13.11		Official Liquidator, Delhi and Haryana
13.12		Official Liquidator, Goa
13.13		Official Liquidator, Gujarat
13.14		Official Liquidator, Guwahati
13.15		Official Liquidator, Jharkhand
13.16		Official Liquidator, Karnataka
13.17		Official Liquidator, Kerala
13.18		Official Liquidator, Madhya Pradesh and Chhatisgarh
13.19		Official Liquidator, Maharashtra
13.20		Official Liquidator, Nagpur
13.21		Official Liquidator, Rajasthan
13.22		Official Liquidator, Tamil Nadu
13.23		Official Liquidator, Uttar Pradesh and Uttrakhand
13.24		Official Liquidator, West Bengal
13.25		Regional Director (SER)
13.26		Regional Director(ER),Kolkata
13.27		Regional Director(NR), New Delhi
13.28		Regional Director(NWR), Ahmedabad
13.29		Regional Director(SR), Chennai
13.30		Regional Director(WR),Mumbai
13.31		Registrar of Companies cum Official Liquidator Chhatisgarh
13.32		Registrar of Companies, Andhra Pradesh
13.33		Registrar of Companies, Bangalore
13.34		Registrar of Companies, Coimbatore
13.35		Registrar of Companies, Delhi and Haryana
13.36		Registrar of Companies, Goa
13.37		Registrar of Companies, Gujarat
13.38		Registrar of Companies, Gwalior
13.39		Registrar of Companies, Kochi
13.40		Registrar of Companies, Mumbai
13.41		Registrar of Companies, Orissa
13.42		Registrar of Companies, Puducherry
13.43		Registrar of Companies, Pune
13.44		Registrar of Companies, Punjab

S.No.	Ministry/Department	PAs who have submitted Annual Return
13.45		Registrar of Companies, Rajasthan
13.46		Registrar of Companies, Shillong
13.47		Registrar of Companies, Tamil Nadu
13.48		Registrar of Companies, UP(Kanpur)
13.49		Registrar of Companies, West Bengal
13.50		ROC cum OL, Bihar
13.51		ROC cum OL, Uttarakhand
13.52		Serious Fraud Investigation Office
14	Ministry of Culture	
14.1		Allahabad Museum
14.2		Anthropological Survey of India
14.3		Archaeological Survey of India
14.4		Asiatic Society
14.5		Central Institute of Buddhist Studies.
14.6		Central Institute of Himalayan Culture Studies,Dahung
14.7		Central Reference Library
14.8		Central University of Tibetan Studies (Deemed University).
14.9		Centre for Cultural Resources and Training
14.10		Delhi Public Library
14.11		Eastern Zonal Cultural Centre
14.12		Gandhi Smriti Darshan Samiti
14.13		Indian Museum
14.14		Indira Gandhi National Centre for the Arts
14.15		Indira Gandhi Rashtriya Manav Sangrahalaya
14.16		Kalakshetra Foundation
14.17		Khuda Bakhsh Oriental Public Library
14.18		Lalit Kala Akademi
14.19		Maulana Abul Kalam Azad Instt. of Asian Studies.
14.20		Ministry of Culture
14.21		National Archives of India
14.22		National Council of Science Museums.(Hqrs./CRTL)
14.23		National Culture Fund
14.24		National Gallery of Modern Arts
14.25		National Library
14.26		National Museum
14.27		National Museum Institute of History of Art Conservation and Museology Janpath New Delhi.
14.28		National School of Drama
14.29		Nava Nalanda Mahavihara
14.30		Nehru Memorial Museum & Library
14.31		North Central Zone Cultural Centre Allahabad
14.32		North East Zone Cultural Centre

S.No.	Ministry/Department	PAs who have submitted Annual Return
14.33		North Zone Cultural Centre, Patiala
14.34		Raja Rammohan Roy Library Foundation.
14.35		Rampur Raza Library
14.36		Sahitya Akademi
14.37		Salar Jung Museum
14.38		Sangeet Natak Akademi
14.39		South Central Zone Cultural Centre
14.40		South Zone Cultural Centre
14.41		Victoria Memorial Hall
14.42		West Zone Cultural Centre
15	Ministry of Defence	
15.1	Department of Defence	
15.1.1		Armed Forces Films & Photo Division
15.1.2		Army Purchase Organisation
15.1.3		Border Road Organisation
15.1.4		Border Roads Development Board (BRDB)
15.1.5		College of Defence Management
15.1.6		Defence Services Staff College
15.1.7		Department of Defence
15.1.8		Director General National Cadet Corps (NCC)
15.1.9		Directorate General Defence Estates (DGDE)
15.1.10		Directorate General, Armed Forces Medical Services
15.1.11		Directorate of Public Relations
15.1.12		Headquarters Integrated Defence Staff
15.1.13		Himalayan Mountaineering Institute (HMI)
15.1.14		History Division
15.1.15		Indian Air Force
15.1.16		Indian Army
15.1.17		Indian Coast Guard
15.1.18		Indian Navy
15.1.19		Institute for Defence Studies and Analyses
15.1.20		Jawahar Institute of Mountaineering & Winter Sports (JIM)
15.1.21		Military Engineer Services
15.1.22		National Defence College
15.1.23		Nehru Institute of Mountaineering (NIM)
15.1.24		Office of Chief Administrative Officer (CAO)
15.1.25		School of Foreign Languages
15.1.26		Security Office
15.1.27		Services Sports Control Board (SSCB)
15.1.28		Weapons and Electronics Systems Engineering Establishment
15.2	Department of Defence Production	

S.No.	Ministry/Department	PAs who have submitted Annual Return
15.2.1		BEML Limited
15.2.2		Bharat Dynamics Ltd.
15.2.3		Bharat Electronics Ltd.
15.2.4		Defence Exhibition Organisation
15.2.5		Department of Defence Production
15.2.6		Department of Defence Production Sectt.
15.2.7		Directorate General of Aeronautical Quality Assurance
15.2.8		Directorate General of Quality Assurance
15.2.9		Directorate of Standardisation
15.2.10		Dte of Planning and Coordination
15.2.11		Garden Reach Shipbuilders and Engineers Limited
15.2.12		Goa Shipyard Limited
15.2.13		Hindustan Aeronautics Ltd.
15.2.14		HSL
15.2.15		Mazagon Dock Limited
15.2.16		MIDHANI Limited
15.2.17		Ordnance Factory Board
15.3	Department of Defence Research & Development	
15.3.1		Aeronautical Development Agency
15.3.2		Defence Institute of Advanced Technology
15.3.3		Defence Research and Development Organization
15.3.4		Department of Defence Research & Development
15.3.5		Society for Integrated circuit Technology and Applied Research
15.4	Department of Ex-Servicemen Welfare	
15.4.1		Department of Ex-Servicemen Welfare
16	Ministry of Development of North Eastern Region	
16.1		Ministry of Development of North Eastern Region
16.2		North Eastern Council (NEC)
16.3		North Eastern Development Finance Corp. (NEDFi)
16.4		North Eastern Regional Agricultural Marketing Corporation (NERAMAC)
17	Ministry of Earth Sciences	
17.1		Centre for Marine Living Resources and Ecology
17.2		India Meteorological Department
17.3		Indian Institute of Tropical Meteorology
17.4		Indian National Centre for Ocean Information Services
17.5		Integrated Coastal and Marine Area Management (ICMAM) Project Directorate
17.6		Ministry of Earth Sciences
17.7		National Centre for Antarctic and Ocean Research
17.8		National Centre for Medium Range Weather Forecasting
17.9		National Institute of Ocean Technology

S.No.	Ministry/Department	PAs who have submitted Annual Return
17.10		Pr.AO, MoES
18	Ministry of Environment & Forests	
18.1		Andaman & Nicobar Forest Plantation Development Corporation, Port Blair
18.2		Animal welfare Board of India, Chennai
18.3		Botanical Survey of India, Kolkatta
18.4		Central Pollution Control Board, Delhi
18.5		Central Regional Office, Lucknow
18.6		Central Zoo Authority, New Delhi
18.7		Directorate of Forest Education, Dehradun
18.8		Forest Survey of India, Dehradun
18.9		Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora
18.10		Indian Council of Forestry Research and Education, Dehradun
18.11		Indian Institute of Forests Management, Bhopal
18.12		Indian Plywood Industries Research and Training Institute, Bangalore
18.13		Indira Gandhi National Forest Academy, Dehradun
18.14		Ministry of Environment & Forests
18.15		National Biodiversity Authority
18.16		National Centre for Sustainable Coastal Management (NCSCM)
18.17		National Green Tribunal
18.18		National Museum of Natural History, New Delhi
18.19		National Zoological Park, New Delhi
18.20		North Eastern Regional Office, Shillong
18.21		Northern Regional Office, Chandigarh
18.22		Regional Office, Bhopal
18.23		Regional Office, Bhubaneswar
18.24		Regional Office, Chennai
18.25		Regional Office, Dehradun
18.26		Regional Office, Nagpur
18.27		Regional Office, Ranchi
18.28		Regional Office, Bangalore
18.29		Wildlife Crime Control Bureau Head Quarter
18.30		Wildlife Crime Control Bureau, Chennai
18.31		Wildlife Crime Control Bureau, Kolkatta
18.32		Wildlife Crime Control Bureau, Mumbai
18.33		Wildlife Crime Control Bureau, New Delhi
18.34		Wildlife Institute of India, Dehradun
18.35		Zoological Survey of India, Kolkatta
19	Ministry of External Affairs	
19.1		Indian Council for Cultural Relations

S.No.	Ministry/Department	PAs who have submitted Annual Return
19.2		Indian Council of World Affairs
19.3		Ministry of External Affairs
19.4		Ministry of External Affairs CPV Division
20	Ministry of Finance	
20.1	Department of Disinvestment	
20.1.1		Department of Disinvestment
20.2	Department of Economic Affairs	
20.2.1		Department of Economic Affairs
20.2.2		India Security Press, Nashik Road
20.2.3		National Savings Institute (NSI)
20.2.4		Securities and Exchange Board of India (SEBI), Head Office
20.2.5		Securities Appellate Tribunal (SAT)
20.2.6		Specified Undertaking of Unit Trust of India (SUUTI), Mumbai
20.2.7		SPMCIL - India Government Mint, Kolkata
20.2.8		SPMCIL - India Government Mint, Mumbai
20.2.9		SPMCIL - India Government Mint, Noida
20.2.10		SPMCIL Security Printing Press Hyderabad
20.2.11		SPMCIL Bank Note Press
20.2.12		SPMCIL Corporate Office
20.2.13		SPMCIL Currency Note Press Nashik
20.2.14		SPMCIL India Government Mint, Hyderabad
20.2.15		SPMCIL Security Paper Mill, Hoshangabad
20.2.16		UTI Infrastructure Technology And Services Limited
20.3	Department of Expenditure	
20.3.1		Central Pension Accounting Office
20.3.2		Controller General of Accounts
20.3.3		Department of Expenditure
20.4	Department of Financial Services	
20.4.1		AAIFR
20.4.2		Agriculture Insurance Company of India Ltd.
20.4.3		Allahabad Bank
20.4.4		Andhra Bank
20.4.5		Bank of Baroda
20.4.6		Bank of India
20.4.7		Bank of Maharashtra
20.4.8		Bharatiya Mahila Bank Ltd.
20.4.9		BIFR
20.4.10		Canara Bank
20.4.11		Central Bank of India
20.4.12		Corporation Bank
20.4.13		Debts Recovery Tribunal Chandigarh II
20.4.14		Debts Recovery Tribunal, Ahmedabad II

S.No.	Ministry/Department	PAs who have submitted Annual Return
20.4.15		Dena Bank
20.4.16		Department of Financial Services
20.4.17		DRAT, Allahabad
20.4.18		DRAT, Chennai
20.4.19		DRAT, Delhi
20.4.20		DRAT, Kolkata
20.4.21		DRAT, Mumbai
20.4.22		DRT Cuttack
20.4.23		DRT II Mumbai
20.4.24		DRT III Kolkata
20.4.25		DRT, Ahmedabad
20.4.26		DRT, Allahabad
20.4.27		DRT, Aurangabad
20.4.28		DRT, Bangalore
20.4.29		DRT, Chandigarh
20.4.30		DRT, Chennai
20.4.31		DRT, Coimbatore
20.4.32		DRT, Delhi
20.4.33		DRT, Ernakulam
20.4.34		DRT, Guwahati
20.4.35		DRT, Hyderabad
20.4.36		DRT, Jaipur
20.4.37		DRT, Kolkata
20.4.38		DRT, Lucknow
20.4.39		DRT, Madurai
20.4.40		DRT, Nagpur
20.4.41		DRT, Patna
20.4.42		DRT, Pune
20.4.43		DRT, Ranchi
20.4.44		DRT, Vishakhapatnam
20.4.45		DRT-II Chennai
20.4.46		DRT-II Delhi
20.4.47		DRT-III, Chennai
20.4.48		DRT-III, Delhi
20.4.49		DRT-Jabalpur
20.4.50		Export Import Bank of India (EXIM Bank)
20.4.51		General Insurance Corporation of India
20.4.52		IDBI Bank Ltd.
20.4.53		IFCI Limited (IFCI)
20.4.54		India Infrastructure Finance Co. Ltd. (IIFCL)
20.4.55		Indian Bank
20.4.56		Indian Overseas Bank

S.No.	Ministry/Department	PAs who have submitted Annual Return
20.4.57		Insurance Regulatory and Development Authority
20.4.58		Life Insurance Corporation of India
20.4.59		Mumbai Debts Recovery Tribunal No.I
20.4.60		Mumbai Debts Recovery Tribunal No.Three
20.4.61		NABARD
20.4.62		National Housing Bank (NHB)
20.4.63		National Insurance Company Limited
20.4.64		Office of the Custodian
20.4.65		Oriental Bank of Commerce
20.4.66		Oriental Insurance Company Ltd.
20.4.67		Pension Fund Regulatory and Development Authority
20.4.68		Punjab & Sind Bank
20.4.69		Punjab National Bank
20.4.70		Reserve Bank of India
20.4.71		Small Industries Development Bank of India (SIDBI)
20.4.72		State Bank of Bikaner & Jaipur
20.4.73		State Bank of Hyderabad
20.4.74		State Bank of India
20.4.75		State Bank of Mysore
20.4.76		State Bank of Patiala
20.4.77		State Bank of Travancore
20.4.78		Stressed Assets Stabilization Fund (SASF)
20.4.79		Syndicate Bank
20.4.80		The New India Assurance Company Ltd.
20.4.81		UCO Bank
20.4.82		Union Bank of India
20.4.83		United Bank of India
20.4.84		United India Insurance Co. Ltd.
20.4.85		Vijaya Bank
20.5	Department of Revenue	
20.5.1		CBDT Director (ITCC)
20.5.2		CBEC
20.5.3		Central Revenues Control Laboratory
20.5.4		Chief Commissioner Central Excise, Cochin Zone
20.5.5		Chief Commissioner of Central Excise & Customs, Pune Zone
20.5.6		Chief Commissioner of Central Excise, Ranchi Zone, Patna
20.5.7		Chief Commissioner of Custms & Central Excise, Lucknow Zone
20.5.8		Chief Commissioner of Custms & Central Excise, Nagpur Zone
20.5.9		Chief Commissioner of Custms & Central Excise, Vadodara Zone

S.No.	Ministry/Department	PAs who have submitted Annual Return
20.5.10		Chief Commissioner of Customs & Central Excise, Shillong Zone
20.5.11		Chief Commissioner of Customs & Central Excise, Vishakhapatnam Zone
20.5.12		Chief Commissioner of Customs (Preventive), Tiruchirapalli
20.5.13		Chief Commissioner of Customs and Central Excise Hyderabad Zone
20.5.14		Chief Commissioner of Customs and Central Excise, Bhopal Zone
20.5.15		Chief Commissioner of Customs and Central Excise, Meerut Zone
20.5.16		Chief Commissioner of Customs Preventive, Delhi Zone
20.5.17		Chief Commissioner of Customs, Ahmedabad Zone
20.5.18		Chief Commissioner of Customs, Bangalore Zone
20.5.19		Chief Commissioner of Customs, Chennai Zone
20.5.20		Chief Commissioner of Customs, Delhi Zone
20.5.21		Chief Commissioner of Customs, Kolkata Zone
20.5.22		Chief Commissioner of Customs, Mumbai-I Zone
20.5.23		Chief Commissioner of Customs, Mumbai-II Zone
20.5.24		Chief Commissioner of Customs, Mumbai-III Zone
20.5.25		Chief Commissioner of Customs, Patna
20.5.26		Chief Commissioner of Income Tax (CCA) , Kochi
20.5.27		Chief Commissioner of Income Tax (CCA) , Bhopal
20.5.28		Chief Commissioner of Income Tax (CCA) , Kanpur
20.5.29		Chief Commissioner of Income Tax (CCA) , Kolkata
20.5.30		Chief Commissioner of Income Tax (CCA) , Patna
20.5.31		Chief Commissioner of Income Tax (CCA), Bangalore
20.5.32		Chief Commissioner of Service Tax, Chennai
20.5.33		Chief Commissioner of Service Tax, Kolkata Zone
20.5.34		Chief Commissioner of Service Tax, Mumbai Zone
20.5.35		Chief Commissioner of Service Tax, New Delhi
20.5.36		Chief Commissioner, Central Excise, Ahmedabad Zone
20.5.37		Chief Commissioner, Central Excise, Bangalore Zone
20.5.38		Chief Commissioner, Central Excise, Bhubaneshwar Zone
20.5.39		Chief Commissioner, Central Excise, Chandigarh Zone
20.5.40		Chief Commissioner, Central Excise, Chennai Zone
20.5.41		Chief Commissioner, Central Excise, Coimbatore Zone
20.5.42		Chief Commissioner, Central Excise, Delhi Zone
20.5.43		Chief Commissioner, Central Excise, Jaipur Zone
20.5.44		Chief Commissioner, Central Excise, Kolkata Zone
20.5.45		Chief Commissioner, Central Excise, Mumbai-I Zone
20.5.46		Chief Commissioner, Central Excise, Mumbai-II Zone
20.5.47		Chief Commissioner, Central Excise, Mysore Zone
20.5.48		Department of Revenue

S.No.	Ministry/Department	PAs who have submitted Annual Return
20.5.49		Direcot General of Income Tax (Inv.) Lucknow
20.5.50		Director General of Incoem Tax (Inv.), Ahmedabad
20.5.51		Director General of Income Tax (Admn.) New Delhi
20.5.52		Director General of Income Tax (Inv.) Bangalore
20.5.53		Director General of Income Tax (Inv.) Jaipur
20.5.54		Director General of Income Tax (Legal and Research)
20.5.55		Director general of Income Tax (Logistics)
20.5.56		Director General of Income Tax (Systems) ,New Delhi
20.5.57		Director General of Income Tax(Inv.) Kochi
20.5.58		Director Genral of Income Tax (Inv.) Chandigarh
20.5.59		Directorate of Legal Affairs
20.5.60		Directorate of Logistics
20.5.61		Directorate of Organisation & Personnel Management
20.5.62		Directorate of Revenue Intelligence
20.5.63		Directorate General NACEN
20.5.64		Directorate General of Audit
20.5.65		Directorate General of Central Excise Intelligence
20.5.66		Directorate General of Export Promotion
20.5.67		Directorate General of Inspection
20.5.68		Directorate General of Publicity and Public Relations
20.5.69		Directorate General of Safeguards
20.5.70		Directorate General of Service Tax
20.5.71		Directorate General of Systems & Data Management
20.5.72		Directorate General of Valuation
20.5.73		Directorate General of Vigilance
20.5.74		LTU, Chennai
20.5.75		LTU, Kolkata
20.5.76		LTU-Bangalore
20.5.77		Pr.Chief Commissioner of Income Tax (CCA), Pune
20.5.78		Principal Chief Commissioner of Income Tax, Mumbai
21	Ministry of Food Processing Industries	
21.1		Ministry of Food Processing Industries
22	Ministry of Health & Family Welfare	
22.1	Department of AIDS Control	
22.1.1		Department of AIDS Control
22.2	Department of AYUSH	
22.2.1		Central Council for Homoeopathy
22.2.2		Central Council for Research in Ayurvedic Sciences (CCRAS)
22.2.3		Central Council for Research in Homoeopathy (CCRH)
22.2.4		Central Council for Research in Siddha
22.2.5		Central Council for Research in Unani Medicine(CCRUM)
22.2.6		Central Council for Research in Yoga & Naturopathy

S.No.	Ministry/Department	PAs who have submitted Annual Return
22.2.7		Central Council of Indian Medicine
22.2.8		Department of AYUSH
22.2.9		Homoeopathic Pharmacopoeia Laboratory
22.2.10		IMPCL
22.2.11		Morarji Deseai National Institute of Yoga
22.2.12		National Institute of Ayurveda (NIA)
22.2.13		National Institute of Homoeopathy
22.2.14		National Institute of Naturopathy
22.2.15		National Institute of Siddha
22.2.16		National Institute of Unani Medicine (NIUM)
22.2.17		National Medicinal Plants Board
22.2.18		Pharmacopoeial Laboratory for Indian Medicine
22.2.19		Rashtiya Ayurved Vidhya Peeth
22.3	Department of Health & Family Welfare	
22.3.1		AIRPORT BORDER QUARANTINE,AMRITSAR
22.3.2		AIRPORT HEALTH ORGANISATION, DELHI
22.3.3		AIRPORT HEALTH ORGANISATION, KOLKATA
22.3.4		AIRPORT HEALTH ORGANISATION, MUMBAI
22.3.5		AIRPORT HEALTH ORGANISATION,CHENNAI
22.3.6		ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HE,KOLKATAALTH
22.3.7		All India Institute of Medical Sciences
22.3.8		AI INDIA INSTITUTE OF PHYSICAL MEDICINE AND REHABILITATION,MUMBAI
22.3.9		All India Institute of Speech and Hearing
22.3.10		ASSTT. DRUGS CONTROLLER(I),AHMEDABAD
22.3.11		ASSTT. DRUGS CONTROLLER(I),KOLKATTA
22.3.12		ASSTT. DRUGS CONTROLLER(I),MUMBAI
22.3.13		ASSTT. DRUGS CONTROLLER(I),NEW DELHI
22.3.14		ASSTT. DRUGS CONTROLLER(I),NHAVA,MUMBAI
22.3.15		B. C. G. VACCINE LABORATRY, CHENNAI
22.3.16		CENTRAL DRUG STANDARD CONTROL ORGANISAATION,KOLKATA
22.3.17		CENTRAL DRUG STANDARD CONTROL ORGNISATION, DRUGS INSPECTORS.TRAINING SCHEME, MUMBAI
22.3.18		CENTRAL DRUGS STANDARD CONTROL ORGANIS ATION ,CHENNAI
22.3.19		CENTRAL DRUGS STANDARD CONTROL ORGANIS ATION WEST ZONE MUMBAI
22.3.20		CENTRAL DRUGS STANDARD CONTROL ORGANISATION, COCHIN.
22.3.21		CENTRAL DRUGS TESTING LABORATORY, CHENNAI
22.3.22		CENTRAL DRUGS TESTING LABORATORY, THANE, MUMBAI

S.No.	Ministry/Department	PAs who have submitted Annual Return
22.3.23		CENTRAL FOOD LABORATORY,KOLKATA
22.3.24		CENTRAL INSTITUTE OF PSYCHIATRY, RANCHI
22.3.25		CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE, CHENGALPATTU
22.3.26		CENTRAL RESEARCH INSTITUTE,KASAULI
22.3.27		CGHS, Delhi
22.3.28		Chintranjan National Cancer Institute.
22.3.29		Dental Council of India
22.3.30		Department of Health & Family Welfare
22.3.31		DEPUTY DRUGS CONTROLLER (INDIA), HYDERABAD
22.3.32		Directorate of General of Health Services
22.3.33		DR. R. M. L. HOSPITAL,NEW DELHI
22.3.34		Food Safety and Standard Authority of India
22.3.35		GOVERNMENT MEDICAL STORE DEPOT, GUWAHATI
22.3.36		GOVERNMENT MEDICAL STORE DEPOT,HYDERABAD
22.3.37		GOVERNMENT MEDICAL STORE DEPOT,KARNAL
22.3.38		GOVERNMENT MEDICAL STORE DEPOT,MUMBAI
22.3.39		GOVERNMENT MEDICAL STORE DEPOT, NEW DELHI
22.3.40		GOVT. MEDICAL STORE DEPOT,KOLKATA
22.3.41		GOVT. MEDICAL STORE DEPOT,CHENNAI
22.3.42		HLL Lifecare Limited
22.3.43		HSCC, India Ltd.
22.3.44		Indian Council of Medical Research
22.3.45		Indian Nursing Council
22.3.46		INDIAN PHARMACOPOEIA COMMISSION, GHAZIABAD
22.3.47		International Institute of Population Sciences
22.3.48		KALAWATI SARAN CHILDRENS HOSPITAL,NEW DELHI
22.3.49		LHMC AND SMT. S.K. HOSPITAL, NEW DELHI.
22.3.50		Medical Council of India
22.3.51		National Board of Examinations
22.3.52		NATIONAL CENTRE FOR DISEASE CONTROL, DELHI
22.3.53		National Institute of Biological
22.3.54		National Institute of Health & Family Welfare
22.3.55		National Institute of Mental Health & Neuro Sciences (NIMHANS)
22.3.56		National Institute of Tuberculosis and Respiratory Diseases
22.3.57		NATIONAL T. B. INSTITUTE,BANGLORE
22.3.58		NATIONAL VECTOR BORNE DISEASE CONTROL PROGRAMME, NEW DELHI
22.3.59		North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences.
22.3.60		Pasteur Institute of India
22.3.61		PG Institute of Medical Education & Research, Chandigarh

S.No.	Ministry/Department	PAs who have submitted Annual Return
22.3.62		Pharmacy Council of India
22.3.63		PORT HEALTH ORGANISATION, COCHIN
22.3.64		PORT HEALTH ORGANISATION, KANDLA
22.3.65		PORT HEALTH ORGANISATION, KOLKATA.
22.3.66		PORT HEALTH ORGANISATION, MUMBAI,
22.3.67		PORT HEALTH ORGANISATION,MANDAPAM CAMP
22.3.68		PORT HEALTH ORGANISATION,VISHAKHAPATNAM
22.3.69		REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE, GANJAM,ASKA
22.3.70		REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE, RAIPUR
22.3.71		REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE, BANKURA
22.3.72		REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, KOLKATA
22.3.73		REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA
22.3.74		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE ,THIRUVANTHAPURAM
22.3.75		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE
22.3.76		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHILLONG
22.3.77		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, AHMDABAD
22.3.78		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BHOPAL
22.3.79		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BHUBENESWAR
22.3.80		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, CHANDIGARH
22.3.81		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, CHENNAI
22.3.82		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, HYDERABAD
22.3.83		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,JAIPUR
22.3.84		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,LUCKNOW
22.3.85		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, PUNE
22.3.86		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHIMLA
22.3.87		REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SRINAGAR
22.3.88		SAFDARJUNG HOSPITAL, NEW DELHI

S.No.	Ministry/Department	PAs who have submitted Annual Return
22.3.89		SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY, KOLKATA
22.3.90		THE DIRECTOR, JIPMER, PUDUCHERRY
22.4	Department of Health Research	
22.4.1		Department of Health Research
23	Ministry of Heavy Industry & Public Enterprises	
23.1	Department of Heavy Industries	
23.1.1		Andrew Yule and Co. Ltd.
23.1.2		Automotive Research Association of India (ARAI)
23.1.3		BBJ Construction Co. Ltd.
23.1.4		Bharat Pumps and Compressors Ltd.
23.1.5		BHEL
23.1.6		Bridge and Roof Co India Ltd
23.1.7		Cement Corporation of India Ltd.
23.1.8		Department of Heavy Industries
23.1.9		Engineering Projects (India) Ltd.
23.1.10		Fluid Control Research Institute
23.1.11		Heavy Engineering Corporation Ltd., Ranchi
23.1.12		Hindustan Cables Ltd.
23.1.13		Hindustan Newsprint Ltd.
23.1.14		Hindustan Paper Corporation Ltd.
23.1.15		Hindustan Photo Films Mfg. Co. Ltd.
23.1.16		Hindustan Salts Ltd.
23.1.17		HMT (International) Ltd.
23.1.18		HMT Bearings Ltd.
23.1.19		HMT Chinar Watches Ltd.
23.1.20		HMT Ltd.
23.1.21		HMT Machine Tools Ltd.
23.1.22		HMT Watches Ltd.
23.1.23		Hooghly Printing Co. Ltd.
23.1.24		Instrumentation Ltd.
23.1.25		National Automotive Training and RandD Infrastructure Project
23.1.26		NEPA Ltd.
23.1.27		Rajasthan Electronics & Instruments Ltd.
23.1.28		Richardson Cruddas Ltd.
23.1.29		Sambhar Salts Ltd
23.1.30		Scooters India Ltd.
23.1.31		Tungbhadra Steel Products Ltd.
23.2	Department of Public Enterprises	
23.2.1		Department of Public Enterprises
24	Ministry of Home Affairs	
24.1	Department of Home	
24.1.1		Assam Rifles

S.No.	Ministry/Department	PAs who have submitted Annual Return
24.1.2		Border Security Force
24.1.3		Bureau of Police Research & Development
24.1.4		Central Forensic Science Laboratory(CBI)
24.1.5		Central Industrial Security Force
24.1.6		Central Reserve Police Force
24.1.7		Central Translation Bureau Department of Official Language, MHA
24.1.8		Delhi Police
24.1.9		Department of Coordination(Police Wireless)
24.1.10		Department of Home
24.1.11		Department of Official Language
24.1.12		Directorate General Civil Defence
24.1.13		Directorate of Forensic Science
24.1.14		Indo Tibetan Border Police
24.1.15		Intelligence Bureau
24.1.16		Inter State Council
24.1.17		LNJP National Institute of Criminology & Forensic Science
24.1.18		Narcotics Control Bureau R K Puram
24.1.19		National Civil Defence College
24.1.20		National Crime Record Bureau
24.1.21		National Disaster Management Authority
24.1.22		National Fire Service College
24.1.23		National Human Rights Commission
24.1.24		National Security Guard
24.1.25		North Eastern Police Academy
24.1.26		Office of the Custodian of Enemy Property for India
24.1.27		Office of the Registrar General of India
24.1.28		Repatriates Cooperative Finance and Development Bank Limited
24.1.29		Sashastra Seema Bal,
24.1.30		Supreme Court of India
24.1.31		SVP National Police Academy,
24.1.32		Zonal Council Secretariat
25	Ministry of Housing & Urban Poverty Alleviation	
25.1		Building Material and Technology Promotion Council
25.2		Central Govt. Employees Welfare Housing Organisation
25.3		Hindustan Prefab Ltd.
25.4		Housing and Urban Development Corporation Ltd.
25.5		Ministry of Housing & Urban Poverty Alleviation
25.6		National Building Organization
26	Ministry of Human Resource Development	
26.1	Department of Higher Education	

S.No.	Ministry/Department	PAs who have submitted Annual Return
26.1.1		Aligarh Muslim University
26.1.2		All India Council for Technical Education (AICTE)
26.1.3		Assam University
26.1.4		Auroville Foundation
26.1.5		Babasaheb Bhimrao Ambedkar University, Lucknow
26.1.6		Banaras Hindu University
26.1.7		Board of Apprenticeship Training (BOAT) (NR) Kanpur
26.1.8		Board of Apprenticeship Training (W R) Mumbai
26.1.9		Board of Apprenticeship Training, Chennai
26.1.10		Board of Practical Training Eastern Region Kolkata
26.1.11		Central Hindi Directorate
26.1.12		CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT)
26.1.13		Central Institute of Indian Languages (CIIL)
26.1.14		Central Institute of Technology, Kokrajhar
26.1.15		Central University of Bihar
26.1.16		Central University of Gujarat
26.1.17		CENTRAL UNIVERSITY OF HARYANA
26.1.18		Central University of Himachal Pradesh
26.1.19		Central University of Jharkhand
26.1.20		CENTRAL UNIVERSITY OF KARNATAKA
26.1.21		Central University of Kashmir
26.1.22		Central University of Kerala
26.1.23		Central University of Orissa
26.1.24		Central University of Punjab
26.1.25		Central University of Rajasthan
26.1.26		Central University of Tamil Nadu
26.1.27		Commission for Scientific and Technical Terminology (CSTT)
26.1.28		Council of Architecture
26.1.29		Department of Higher Education
26.1.30		Dr. B.R. Ambedkar National Institute of Technology, Jalandhar
26.1.31		Dr. Harisingh Gaur Vishwa Vidyalaya
26.1.32		EdCIL (India) Limited
26.1.33		Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET) Malda West Bengal
26.1.34		Guru Ghasidas Vishwavidyalaya, Bilaspur
26.1.35		Hemwati Nandan Bahuguna Garhwal University
26.1.36		I I M Kashipur
26.1.37		I I M Raipur
26.1.38		I I M Ranchi
26.1.39		I I M Rohtak
26.1.40		I I M Tiruchirapalli

S.No.	Ministry/Department	PAs who have submitted Annual Return
26.1.41		I I M Udaipur
26.1.42		I S M University, Dhanbad
26.1.43		IIT Hyderabad
26.1.44		IIT, Ropar
26.1.45		Indian Council of Historical Research (ICHR)
26.1.46		Indian Council of Philosophical Research (ICPR),
26.1.47		Indian Council of Social Science Research (ICSSR)
26.1.48		Indian Institute of Management, Kolkata
26.1.49		Indian Institute of Management, Kozhikode
26.1.50		Indian Institute of Advanced Studies (IIAS),
26.1.51		Indian Institute of Information Technology , Allahabad
26.1.52		Indian Institute of Information Technology , Gwalior
26.1.53		Indian Institute of Information Technology Design and Manufacturing Kancheepuram
26.1.54		Indian Institute of Management (IIM), Ahmedabad
26.1.55		Indian Institute of Management Indore
26.1.56		Indian Institute of Management, Bangalore
26.1.57		Indian Institute of Management, Lucknow
26.1.58		Indian Institute of Science Education & Research (IISER), Pune
26.1.59		Indian Institute of Science Education and Research (IISER) Bhopal
26.1.60		Indian Institute of Science Education And Research (IISER) Mohali
26.1.61		Indian Institute of Science Education and Research Kolkata
26.1.62		Indian Institute of Science Education and Research Thiruvananthapuram
26.1.63		Indian Institute of Science, Bangalore
26.1.64		Indian Institute of Technology (BHU), Varanasi
26.1.65		Indian Institute of Technology (IIT) Patna
26.1.66		Indian Institute of Technology (IIT), Bhubaneshwar
26.1.67		Indian Institute of Technology (IIT), Indore
26.1.68		Indian Institute of Technology (IIT), Mandi
26.1.69		Indian Institute of Technology (IIT), ROORKEE
26.1.70		Indian Institute of Technology , Madras
26.1.71		Indian Institute of Technology , Mumbai
26.1.72		Indian Institute of Technology Delhi
26.1.73		Indian Institute of Technology Gandhinagar
26.1.74		Indian Institute of Technology Guwahati
26.1.75		Indian Institute of Technology Jodhpur
26.1.76		Indian Institute of Technology, Kanpur
26.1.77		Indian Institute of Technology, Kharagpur
26.1.78		Indira Gandhi National Open University (IGNOU)

S.No.	Ministry/Department	PAs who have submitted Annual Return
26.1.79		Indira Gandhi National Tribal University, Amarkantak
26.1.80		JAMIA MILLIA ISLAMIA
26.1.81		Jawaharlal Nehru University, New Delhi
26.1.82		Kendriya Hindi Sansthan, Agra
26.1.83		Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan
26.1.84		Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya
26.1.85		Malavya National Institute of Technology, Jaipur
26.1.86		Manipur University
26.1.87		Maulana Azad National Institute of Technology, Bhopal
26.1.88		Maulana Azad National Urdu University (MANUU)
26.1.89		Mizoram University
26.1.90		Motilal Nehru National Institute of Technology Allahabad
26.1.91		Nagaland University
26.1.92		National Book Trust
26.1.93		National Commission for Minority Educational Institutions,
26.1.94		National Council for Promotion of Sindhi Language,
26.1.95		National Council for Promotion of Urdu Language (NCPUL)
26.1.96		National Council of Rural Institutes (NCRI), Hyderabad
26.1.97		National Institute of Foundry and Forge Technology (NIFFT)
26.1.98		National Institute of Industrial Engineering (NITIE), Mumbai
26.1.99		National Institute of Technical Teachers Training and Research Chennai
26.1.100		National Institute of Technical Teachers' Training and Research, Bhopal
26.1.101		National Institute of Technical Teachers' Training and Research, Chandigarh
26.1.102		National Institute of Technical Teachers Training and Research, Kolkata
26.1.103		National Institute of Technology, Agartala
26.1.104		National Institute of Technology, Arunachal Pradesh
26.1.105		National Institute of Technology, Calicut
26.1.106		National Institute of Technology, Delhi
26.1.107		National Institute of Technology, Durgapur
26.1.108		National Institute of Technology, Goa
26.1.109		National Institute of Technology, Hamirpur
26.1.110		National Institute of Technology, Jamshedpur
26.1.111		National Institute of Technology, Kurukshetra
26.1.112		National Institute of Technology, Manipur
26.1.113		National Institute of Technology, Meghalaya
26.1.114		National Institute of Technology, Mizoram
26.1.115		National Institute of Technology, Nagaland
26.1.116		National Institute of Technology, Patna
26.1.117		National Institute of Technology, Puducherry

S.No.	Ministry/Department	PAs who have submitted Annual Return
26.1.118		National Institute of Technology, Raipur
26.1.119		National Institute of Technology, Rourkela
26.1.120		National Institute of Technology, Sikkim
26.1.121		National Institute of Technology, Silchar
26.1.122		National Institute of Technology, Srinagar
26.1.123		National Institute of Technology, Surthkal
26.1.124		National Institute of Technology, Tiruchirappalli
26.1.125		National Institute of Technology, Uttarakhand
26.1.126		National Institute of Technology, Warangal
26.1.127		National University of Educational Planning and Administration (NUEPA)
26.1.128		North Eastern Hill University
26.1.129		North Eastern Regional Institute of Science and Technology (NERIST)
26.1.130		PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur
26.1.131		Puducherry University
26.1.132		Rajiv Gandhi Indian Institute of Management, Shillong
26.1.133		Rajiv Gandhi University
26.1.134		Rashtriya Sanskrit Sansthan
26.1.135		Rashtriya Sanskrit Vidyapeetha
26.1.136		S.V. National Institute of Technology, Surat
26.1.137		Sant Longowal Institute of Engineering & Technology (SLIET)
26.1.138		School of Planning and Architecture
26.1.139		School of Planning and Architecture (SPA), Bhopal
26.1.140		School of Planning and Architecture (SPA), Vijayawada
26.1.141		Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha
26.1.142		Sikkim University
26.1.143		Tezpur University
26.1.144		The English and Foreign Languages University
26.1.145		Tripura University
26.1.146		University Grants Commission (UGC)
26.1.147		University of Allahabad
26.1.148		University of Delhi
26.1.149		University of Hyderabad
26.1.150		Visva-Bharati
26.1.151		Visvesvaraya National Institute of Technology, Nagpur
26.2	Department of School Education and Literacy	
26.2.1		Central Board of Secondary Education
26.2.2		Central Tibetan Schools Administration, Delhi
26.2.3		Department of School Education and Literacy
26.2.4		Directorate of Adult Education

S.No.	Ministry/Department	PAs who have submitted Annual Return
26.2.5		Kendriya Vidyalaya Sangathan
26.2.6		National Bal Bhavan
26.2.7		National Council for Teacher Education
26.2.8		National Council of Educational Research & Training
26.2.9		National Institute of Open Schooling
26.2.10		Navodaya Vidyalaya Samiti
27	Ministry of Information & Broadcasting	
27.1		Broadcast Engineering Constulatants India Ltd
27.2		Central Board of Film Certification(CBFC)
27.3		Childrens Film Society India
27.4		DG All India Radio
27.5		DG, Doordarshan
27.6		Directorate of Advertising and Visual Publicity
27.7		Directorate of Field Publicity
27.8		Directorate of Film Festivals
27.9		Electronic Media Monitoring Centre
27.10		Film and Television Institute, Pune
27.11		Films Division
27.12		Indian Institute of Mass Communication
27.13		Ministry of Information & Broadcasting
27.14		National Film Archives of India (NFAI)
27.15		NFDC
27.16		P A O IRLA
27.17		Photo Division
27.18		Pr Accounts Office
27.19		Press Council of India
27.20		Press Information Bureau
27.21		Prsar Bharati Secretariat
27.22		Publication Division
27.23		Registrar of Newspapers of India
27.24		Research Reference and Training Division
27.25		Satyajit Ray Film and Television Institute
27.26		Song and Drama Division
28	Ministry of Labour & Employment	
28.1		Board of Arbitration
28.2		Central Board for Workers Education
28.3		Central Government Industrial Tribunal cum Labour Court Jabalpur
28.4		Central Government Industrial Tribunal cum Labour Court, Asansol
28.5		Central Government Industrial Tribunal cum Labour Court, Bangalore

S.No.	Ministry/Department	PAs who have submitted Annual Return
28.6		Central Government Industrial Tribunal cum Labour Court, Bhubneshwar
28.7		Central Government Industrial Tribunal-cum-Labour Court, Ahmedabad
28.8		Central Government Industrial Tribunal-cum-Labour Court, Chandigarh.I
28.9		Central Government Industrial Tribunal-cum-Labour Court, Ernakulam, Cochin
28.10		Central Government Industrial Tribunal-cum-Labour Court, Guwahati
28.11		Central Government Industrial Tribunal-cum-Labour Court, Jaipur
28.12		Central Government Industrial Tribunal-cum-Labour Court, Kanpur
28.13		Central Government Industrial Tribunal-cum-Labour Court, Kolkata
28.14		Central Government Industrial Tribunal-cum-Labour Court, Lucknow
28.15		Central Government Industrial Tribunal-cum-Labour Court, Nagpur
28.16		Central Govt. Industrial Tribunal cum Labour court, Chennai
28.17		CGIT no. I, Dhanbad
28.18		CGIT no. I, Mumbai
28.19		CGIT no. I, Delhi
28.20		CGIT no. II, Dhanbad
28.21		CGIT no. II, Chandigarh
28.22		CGIT no. II, Delhi
28.23		CGIT no. I I, Mumbai
28.24		CGIT, Hyderabad
28.25		Directorate General Factory Advice Service and Labour Institutes
28.26		Directorate General of Employment and Training
28.27		Directorate General of Labour & Welfare, Head Quarter
28.28		Directorate General of Mines Safety
28.29		Employees Provident Fund Organisation
28.30		Employees State Insurance Corporation
28.31		ESIC Model Hospital Industrial Area II Chandigarh
28.32		Labour Bureau
28.33		Ministry of Labour & Employment
28.34		Office of Dy. CLC(C), Bangalore
28.35		Office of RLC(C) Raipur
28.36		Office of The Chief Labour Commissioner (Central)
28.37		Office of the DY. CLC(C), Chennai
28.38		Office of the DY. CLC(C), Jabalpur
28.39		Office of the Dy. CLC(C), Kanpur

S.No.	Ministry/Department	PAs who have submitted Annual Return
28.40		Office of the DY. CLC(C), Mumbai
28.41		Office of the Dy.CLC(C), Chandigarh
28.42		Office of the RLC(C) Ahmedabad
28.43		Office of the RLC(C), Asansole, Bardhaman
28.44		Office of the RLC(C), Bhopal
28.45		Office of the RLC(C), Nagpur
28.46		Office of the RLC(C), Patna
28.47		Office of the RLC(C), Ranchi
28.48		Office of the Welfare Commissioner, Ajmer
28.49		Office of The Welfare Commissioner, Allahabad
28.50		Office of the Welfare Commissioner, Bangalore
28.51		Office of the Welfare Commissioner, Bhubaneswar
28.52		Office of The Welfare Commissioner, Hyderabad
28.53		Office of the Welfare Commissioner, Jabalpur
28.54		Office of the Welfare Commissioner, Koderma
28.55		Office of the Welfare Commissioner, Kolkatta
28.56		Office of The Welfare Commissioner, Nagpur
28.57		V.V. Giri National Labour Institute
29	Ministry of Law & Justice	
29.1	Department of Justice	
29.1.1		Department of Justice
29.1.2		HIGH COURT OF DELHI
29.2	Department of Legal Affairs	
29.2.1		Appellate Tribunal for Foreign Exchange
29.2.2		Branch Sectt. Bangalore
29.2.3		Branch Sectt. Mumbai
29.2.4		Branch Sectt. Chennai
29.2.5		Branch Sectt. Kolkata
29.2.6		Central Agency Section,
29.2.7		Department of Legal Affairs
29.2.8		Law Commission of India
29.2.9		NATIONAL LEGAL SERVICES AUTHORITY
29.3	Legislative Department	
29.3.1		Legislative Department
30	Ministry of Micro, Small and Medium Enterprises	
30.1		CDGI Ferozabad
30.2		CFTI Agra
30.3		CFTI Chennai
30.4		CIHT Jalandhar
30.5		Coir Board
30.6		CTR Ludhiana
30.7		CTRTC Bhubneswar

S.No.	Ministry/Department	PAs who have submitted Annual Return
30.8		CTRTC KolKata
30.9		Development Commissioner (Micro Small and Medium Enterprises)
30.10		ESTC Ramnagar
30.11		FFDC Kannauj
30.12		HTDDTC Nagaur
30.13		IDEMI Mumbai
30.14		IDTR Jamshedpur
30.15		IGTR Aurangabad
30.16		Khadi & Village Industries Commission
30.17		M S M E TESTING CENTRE NEW DELHI
30.18		Mahatma Gandhi Institute for Rural Industrialisation (MGIRI)
30.19		MEME DI Gangtok
30.20		Ministry of Micro, Small and Medium Enterprises
30.21		MSME TOOL ROOM HYDERABAD CITD
30.22		MSME Development Institute Bangalore
30.23		MSME Development Institute Agra
30.24		MSME Development Institute Chennai
30.25		MSME Development Institute karnal
30.26		MSME Development Institute, Ludhiana
30.27		MSME Development Institute,Kolkata
30.28		MSME DI JAIPUR
30.29		MSME DI SOLAN
30.30		MSME DI Guwahati
30.31		MSME DI Hubli
30.32		MSME DI Hyderabad
30.33		MSME DI KANPUR
30.34		MSME DI, Haldwani
30.35		MSME DEVELOPMENT INSTITUTE INDORE
30.36		MSME Testing Centre Kolkata
30.37		MSME Testing Centre, Chennai
30.38		MSME tool room Ahmedabad
30.39		MSME TOOL ROOM GUWAHATI
30.40		MSME Tool Room Indore
30.41		MSMEDI Muzaffarpur
30.42		MSMEDI Patna
30.43		MSMEDI Thrissur
30.44		MSMEDI, Cuttack
30.45		MSMEDI Ahmedabad
30.46		MSMETI Ettumanoor
30.47		MSMETI Thiruvalla

S.No.	Ministry/Department	PAs who have submitted Annual Return
30.48		National Institute of Micro Small and Medium Enterprises (NIMSME)
30.49		PPDC Agra
30.50		PPDC Meerut
30.51		RTC-Mumbai
30.52		SISI Agartala
30.53		SISI Allahabad
30.54		SISI-Goa
30.55		SISI-Imphal
30.56		SISI-Jammu
30.57		SISI-Mumabi
30.58		SISI-Nagpur
30.59		SISI-New Delhi
30.60		SISI-Raipur
30.61		SISI-Ranchi
30.62		The National Small Industries Corporation Ltd
31	Ministry of Mines	
31.1		Hindustan Copper Ltd.
31.2		Indian Bureau of Mines
31.3		Jawaharlal Nehru Aluminium Research Development and Design Centre.
31.4		Mineral Exploration Corporation Ltd.
31.5		Ministry of Mines
31.6		National Aluminium Company Ltd.
32	Ministry of Minority Affairs	
32.1		Central Wakf Council
32.2		Maulana Azad Education Foundation
32.3		Ministry of Minority Affairs
32.4		National Commission for Minorities
32.5		Office of the Commissioner for Linguistic Minorities
33	Ministry of New & Renewable Energy	
33.1		Indian Renewable Energy Development Agency
33.2		Ministry of New & Renewable Energy
33.3		National Institute of Wind Energy
33.4		Sardar Swaran Singh National Institute of Renewable Energy
34	Ministry of Panchayati Raj	
34.1		Ministry of Panchayati Raj
35	Ministry of Parliamentary Affairs	
35.1		Ministry of Parliamentary Affairs
36	Ministry of Personnel, Public Grievances & Pensions	
36.1	Department of Administrative Reforms & PG	
36.1.1		Department of Administrative Reforms & PG

S.No.	Ministry/Department	PAs who have submitted Annual Return
36.2	Department of Pensions & Pensioners Welfare	
36.2.1		Department of Pensions & Pensioners Welfare
36.3	Department of Personnel & Training	
36.3.1		Central Administrative Tribunal
36.3.2		Central Information Commission
36.3.3		Central Vigilance Commission
36.3.4		Department of Personnel & Training
36.3.5		ISTM
36.3.6		LBSNAA
36.3.7		Staff Selection Commission
36.3.8		Union Public Service Commission
37	Ministry of Petroleum & Natural Gas	
37.1		Balmer Lawrie & Co. Ltd.
37.2		Bharat Petroleum Corporation Limited (BPCL)
37.3		Biecco Lawrie Limited
37.4		Chennai Petroleum Corporation Limited (CPCL)
37.5		Directorate General of Hydrocarbons
37.6		Engineers India Limited (EIL)
37.7		GAIL (India) Limited
37.8		GAIL Gas Limited
37.9		Hindustan Petroleum Corporation Limited (HPCL)
37.10		Indian Oil Corporation Limited (IOCL)
37.11		Mangalore Refinery and Petrochemicals Limited (MRPL)
37.12		Ministry of Petroleum & Natural Gas
37.13		Numaligarh Refinery Limited (NRL)
37.14		Oil & Natural Gas Corporation Limited (ONGC)
37.15		Oil Industry Development Board (OIDB)
37.16		Oil Industry Safety Directorate (OISD) under MOPNG
37.17		ONGC Videsh Limited (OVL)
37.18		Petroleum and Natural Gas Regulatory Board (PNGRB)
37.19		Petroleum Conservation Research Association
37.20		Petroleum Planning & Analysis Cell (PPAC)
38	Ministry of Power	
38.1		Appellate Tribunal for Electricity
38.2		Bhakra Beas Management Board
38.3		Bureau of Energy Efficiency
38.4		Central Electricity Regulatory Commission
38.5		Central Electricity Authority
38.6		Central Power Research Institute
38.7		Damodar Valley Corp.
38.8		Ministry of Power
38.9		National Power Training Institute

S.No.	Ministry/Department	PAs who have submitted Annual Return
38.10		National Thermal Power Corporation Ltd.
38.11		NHPC Ltd.
38.12		North Eastern Electric Power Corporation
38.13		Power Finance Corporation Ltd.
38.14		Rural Electrification Corporation Ltd.
38.15		Sutluj Jal Vidyut Nigam(NJPC)
38.16		THDC INDIA LIMITED
39	Ministry of Railways	
39.1		Bharat Wagon Engineer Company Ltd
39.2		Braithwaite and Co Ltd
39.3		Burn Standrad Co. Ltd. (Subs BBUNL)
39.4		Centre for Railway Information System (CRIS)
39.5		Container Corporation of India Ltd.
39.6		DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED
39.7		Indian Railway Catering & Tourism Corpn .Ltd.
39.8		Indian Railway Finance Corporation Ltd.
39.9		IRCON International Limited
39.10		Konkan Railway
39.11		Ministry of Railways
39.12		Mumbai Railway Vikas Corporation Ltd.
39.13		Rail India Technical & Economic Services (RITES) Ltd.
39.14		Rail Tel Corporation of India Ltd.
39.15		Rail Vikas Nigam Ltd.
40	Ministry of Road Transport & Highways	
40.1		Ministry of Road Transport & Highways
41	Ministry of Rural Development	
41.1	Department of Land Resources	
41.1.1		Department of Land Resources
41.2	Department of Rural Development	
41.2.1		CAPART
41.2.2		Department of Rural Development
42	Ministry of Science & Technology	
42.1	Department of Bio-Technology	
42.1.1		Bharat Immunolgicals & Biologicals Corp. Ltd. (BIBCOL)
42.1.2		Center of Innovative and Applied Bioprocessing Mohali
42.1.3		Centre for DNA Fingerprinting and Diagnostics (CDFD)
42.1.4		Department of Bio-Technology
42.1.5		Institute of Life Sciences(ILS)
42.1.6		Natinal Institute of Animal Biotechnolgy (NIAB)
42.1.7		National Agri Food Biotechnology Institute (NABI)
42.1.8		National Brain Research Centre (NBRC)

S.No.	Ministry/Department	PAs who have submitted Annual Return
42.1.9		National Centre for Cell Science (NCCS)
42.1.10		National Institute of Immunology (NII)
42.1.11		National Institute of Plant Genome Researchc (NIPGR)
42.1.12		Translational Health Science and Technology Institute
42.2	Department of Science & Technology	
42.2.1		Aghakar Research Institute
42.2.2		Aryabhatta Research Institute of Observational Sciences
42.2.3		Birbal Sahni Institute of Palaeosciences (BSIP)
42.2.4		Bose Institute
42.2.5		Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research)
42.2.6		Department of Science & Technology
42.2.7		Indian Academy of Sciences
42.2.8		Indian Association for the cultivation of Science
42.2.9		Indian Institute of Astro Physics
42.2.10		Indian Institute of Geomagnetism
42.2.11		Indian National Science Academy
42.2.12		Indian National Academy of Engg.
42.2.13		Indian Science Congress Association
42.2.14		International Advanced Research Centre for Powder Metallurgy
42.2.15		Jawahar Lal Nehru Centre for Advanced Scientific Research
42.2.16		National Academy of Sciences
42.2.17		National Accreditation Board for Testing and Calibration Laboratories
42.2.18		National Atlas & Thematic Mapping Organisation
42.2.19		Raman Research Institute
42.2.20		S.N. Bose National Centre for Basic Sciences
42.2.21		Shree Chitra Triunai Institute for Medical Sciences and Technology
42.2.22		Survey of India
42.2.23		Technology Development Board
42.2.24		Technology Information, Forecasting and Assessment Council
42.2.25		Vigyan Prasar
42.2.26		Wadia Institute of Himalayan Geology
42.3	Department of Scientific & Industrial Research	
42.3.1		Academy of Scientific and Innovative Research
42.3.2		Advanced Materials and Process Research Institute (AMPRI), Bhopal
42.3.3		CBRI, Roorkee
42.3.4		CCMB, Hyderabad
42.3.5		CDRI, Lucknow
42.3.6		CECRI, Karaikudi

S.No.	Ministry/Department	PAs who have submitted Annual Return
42.3.7		CEERI, Pilani
42.3.8		Central Electronics Limited
42.3.9		CFTRI, Mysore
42.3.10		CGCRI, Calcutta
42.3.11		CIMAP, Lucknow
42.3.12		CIMFR, Dhanbad
42.3.13		CMERI, Durgapur
42.3.14		Consultancy Development Centre
42.3.15		CRRI, New Delhi
42.3.16		CSIO, Chandigarh
42.3.17		CSIR Central Leather Research Institute, Chennai
42.3.18		CSIR Fourth Paradigm Institute
42.3.19		CSIR Hqrs., New Delhi
42.3.20		CSIR Madras Cx, Chennai
42.3.21		CSMCRI, Bhavnagar
42.3.22		Department of Scientific & Industrial Research
42.3.23		IGIB, Delhi
42.3.24		IHBT, Palampur
42.3.25		IICB, Calcutta
42.3.26		IICT, Hyderabad
42.3.27		IIP, Dehradun
42.3.28		IITR, Lucknow
42.3.29		IMT, Chandigarh
42.3.30		Indian Institute of Integrative Medicine (IIIM), Jammu
42.3.31		Institute of Minerals & Materials Technology (IMMT), Bhubaneswar
42.3.32		NAL, Bangalore
42.3.33		National Environmental Engineering Research Institute, Nagpur
42.3.34		National Institute for Interdisciplinary Science and Technology (NIIST), Thiruvananthapuram
42.3.35		National Research Development Corporation
42.3.36		NBRI, Lucknow
42.3.37		NCL, Pune
42.3.38		NGRI, Hyderabad
42.3.39		NIO, Goa
42.3.40		NISCAIR, New Delhi
42.3.41		NISTADS, New Delhi
42.3.42		NML, Jamshedpur
42.3.43		North East Institute of Science and Technology (NEIST), Jorhat
42.3.44		NPL, New Delhi

S.No.	Ministry/Department	PAs who have submitted Annual Return
42.3.45		SERC, Chennai
43	Ministry of Shipping	
43.1		Andaman Lakshadweep Harbour Works
43.2		Calcutta Dock Labour Board
43.3		Central Inland Water Transport Corporation Ltd.
43.4		Chennai Port Trust
43.5		Cochin Port Trust
43.6		Cochin Shipyard Ltd.
43.7		Directorate General of Lighthouses & Lightships
43.8		Directorate General of Shipping DG(S)
43.9		Dredging Corporation of India Limited, Visakhapatnam
43.10		Hooghly Dock And Port Engineers Ltd
43.11		Inland Waterways Authority of India, Noida
43.12		Jawaharlal Nehru (Nhava Seheva) Port Trust
43.13		Kamarajar Port Limited
43.14		Kandla Port Trust
43.15		Kolkata Port Trust
43.16		Ministry of Shipping
43.17		Minor Ports Survey Organisation
43.18		Mormugao Port Trust
43.19		Mumbai Port Trust
43.20		New Mangalore Port Trust
43.21		Paradip Port Trust
43.22		Seamen Provident Fund Organisation, Mumbai
43.23		Sethusamudram Corporation Ltd
43.24		Shipping Corp. of India Ltd.
43.25		Tariff Authority for Major Ports
43.26		V.O. Chidambarnar Port Trust
43.27		Visakhapatnam Port Trust
44	Ministry of Social Justice & Empowerment	
44.1		Ali Yavar Jung, National Institute for the Hearing Handicapped
44.2		Artificial Limbs Manufacturing Corporation of India
44.3		Babu Jagjiwan Ram National Foundation
44.4		Deendayal Upadhyay Institute for the Physically Handicapped (IPH)
44.5		Department of Empowerment of Persons with Disabilities (Divyangjan)
44.6		Dr. Ambedkar Foundation
44.7		Ministry of Social Justice & Empowerment
44.8		National Backward Classes Finance & Development Corporation
44.9		National Commission for Backward Classes

S.No.	Ministry/Department	PAs who have submitted Annual Return
44.10		National Commission for Safai Karamcharis
44.11		National Handicapped Finance and Development Corporation
44.12		National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD)
44.13		National Institute for Orthopaedically Handicapped
44.14		National Institute for Social Defence
44.15		National Institute for the Mentally Handicapped
44.16		National Institute for the Visually Handicapped
44.17		National Safai Karmacharis Finance and Development Corporation
44.18		National Scheduled Castes Finance and Development Corporation
44.19		National Trust for the Persons with Cerebral Palsy, Autism, Mental Retardation & Multiple Disability
44.20		Office of the Chief Commissioner for Persons with Disabilities
44.21		Rehabilitation Council of India
44.22		Swami Vivekanand National Institute of Rehabilitation Training and Research
45	Ministry of Statistics & Programme Implementation	
45.1		Indian Statistical Institute
45.2		Ministry of Statistics & Programme Implementation
46	Ministry of Steel	
46.1		Biju Patnaik National Steel Institute
46.2		Ferro Scrap Nigam Limited
46.3		Hindustan Steelworks Construction Ltd.(HSCL)
46.4		Institute of Steel Developemnt Growth (INSDAG)
46.5		Joint Plant Committee
46.6		KIOCL Limited
46.7		MECON Limited
46.8		Ministry of Steel
46.9		MOIL LIMITED
46.10		MSTC Limited
46.11		National Institute of Secondary Steel Technology(NISST)
46.12		NMDC Ltd.
46.13		Rashtraiya Ispat Nigam Ltd.
46.14		Steel Authority of India Ltd. (SAIL)
47	Ministry of Textiles	
47.1		Central Cottage Industries Corporation of India Ltd.
47.2		Central Silk Board
47.3		Central Wool Development Board
47.4		Cotton Corporation of India Ltd.
47.5		Handicrafts and Handlooms Exports Corpn. of India
47.6		Ministry of Textiles

S.No.	Ministry/Department	PAs who have submitted Annual Return
47.7		National Handloom Development Corporation Limited
47.8		National Institute of Fashion Technology
47.9		National Jute Board
47.10		National Jute Manufacturing Corporation Ltd.
47.11		Office of Development Commissioner(Handicrafts)
47.12		Office of Development Commissioner(Handlooms)
47.13		Office of Jute Commissioner
47.14		Office of Textile Commissioner
47.15		Sardar Vallabhbhai Patel Institute of Textile Management
47.16		Textile Committee
47.17		The Jute Croperation of India Limited
48	Ministry of Tourism	
48.1		IHM Bangaluru
48.2		IHM Bhopal
48.3		IHM Bhubaneswar
48.4		IHM Chandigarh
48.5		IHM Chennai
48.6		IHM Gandhinagar
48.7		IHM Gurdaspur
48.8		IHM Guwahati
48.9		IHM Gwalior
48.10		IHM Hajipur
48.11		IHM Hyderabad
48.12		IHM Jaipur
48.13		IHM Kolkatta
48.14		IHM Lucknow
48.15		IHM Mumbai
48.16		IHM PUSA
48.17		IHM Shimla
48.18		IHM Srinagar
48.19		IHM Thiruvananthapuram
48.20		IITTM Gwalior
48.21		India Tourism Development Corporation (ITDC)
48.22		Ministry of Tourism
48.23		NCHMCT NOIDA
49	Ministry of Tribal Affairs	
49.1		Ministry of Tribal Affairs
49.2		NCST
49.3		NSTFDC
50	Ministry of Urban Development	
50.1		DDG (Works) Directorate General
50.2		DDG(HQ), o/o spl.DG(DR)

S.No.	Ministry/Department	PAs who have submitted Annual Return
50.3		DDG(HQ), o/o spl.DG(ER)
50.4		DDG(HQ), o/o spl.DG(NR)
50.5		DDG(HQ), o/o spl.DG(WR)
50.6		Delhi Development Authority
50.7		Delhi Metro Rail Corporation
50.8		Delhi Urban Art Commission
50.9		Department of Publication
50.10		Directorate of Estates
50.11		Directorate of Printing
50.12		Government of India Stationery Office
50.13		Land and Development Office
50.14		Ministry of Urban Development
50.15		National Building Construction Corporation Limited
50.16		National Capital Region Planning Board
50.17		National Institute of Urban Affairs
50.18		Principal Accounts Office
50.19		Rajghat Samadhi Committee
50.20		Town and Country Planning Organisation
51	Ministry of Water Resources	
51.1		Betwa River Board
51.2		Brahmaputra Board
51.3		Central Ground Water Board
51.4		Central Soil & Materials Research Station
51.5		Central Water and Power Research Station
51.6		Central Water Commission
51.7		Farakka Barrage Project
51.8		Ganga Flood Control Commission
51.9		Ministry of Water Resources
51.10		Narmada Control Authority
51.11		National Institute of Hydrology
51.12		National Projects Construction Corporation Limited
51.13		National Water Development Agency
51.14		Pay & Accounts Office
51.15		Sardar Sarovar Construction Advisory Committee
51.16		Tungabhadra Board
51.17		Upper Yamuna River Board
51.18		WAPCOS Limited
52	Ministry of Women & Child Development	
52.1		Central Adoption Resource Agency
52.2		Central Social Welfare Board
52.3		Ministry of Women & Child Development
52.4		National Commission for Protection of Child Rights

S.No.	Ministry/Department	PAs who have submitted Annual Return
52.5		National Institute of Public Cooperation and Child Development (NIPCCD)
52.6		Rashtriya Mahila Kosh
53	Ministry of Youth Affairs & Sports	
53.W1		Lakshmi Bai National Institute of Physical Education
53.2		Ministry of Youth Affairs & Sports
53.3		National Service Scheme
53.4		Rajiv Gandhi National Institute of Youth Development
53.5		Sports Authority of India
54	Niti Ayog	
54.1		Niti Ayog
55	President	
55.1		President
56	Prime Minister's Office	
56.1		Prime Minister's Office
57	UT of Chandigarh	
57.1		AC (FA) Rents
57.2		Administrator office
57.3		Agricultural Census
57.4		Agriculture Department
57.5		Agriculture Marketing Board
57.6		Animal Husbandry
57.7		Block Development Panchayat Officer
57.8		Central Craft Institute
57.9		Central Treasury
57.10		Chandigarh Child Women Development Corporation Limited
57.11		Chandigarh College of Architecture
57.12		Chandigarh Housing Board
57.13		Chandigarh Industrial Tourism Development Corporation Limited
57.14		Chandigarh S.C. B.C. and Development Corporation Limited
57.15		Chandigarh State Consumer Disputes Redressal Commission
57.16		Chandigarh Transport Undertaking
57.17		Chandigarh College of Engineering Technology
57.18		Chief Engineer
57.19		Construction Circle
57.20		Controller Civil Defence
57.21		Cooperative Societies
57.22		Department of Urban Planning (Town Planning)
57.23		Director Health Services
57.24		Director Public Instructions (S)

S.No.	Ministry/Department	PAs who have submitted Annual Return
57.25		Directorate of Ayurveda, Yoga and Naturapathy, Unani Siddha and Homeopathy
57.26		Election Department
57.27		Electrical Circle
57.28		Electricity OP Circle
57.29		Employment Exchange
57.30		Environment Department
57.31		Estate Office
57.32		Excise Taxation
57.33		Food Supplies Department
57.34		Forest Wildlife Department
57.35		Government Polytechnic for Women
57.36		Govt. College of Arts
57.37		Govt. Insitute for Mentally Retarded Children
57.38		Govt. Medical College Hospital
57.39		Govt. Museum Art Gallery
57.40		Higher Education
57.41		Home Department
57.42		Home Guards
57.43		Hospitality Department
57.44		Industries Department
57.45		Information Technology Department
57.46		ITI
57.47		Labour Department
57.48		Law Prosecution Department
57.49		Local Audit
57.50		Municipal Corporation
57.51		NCC
57.52		Planning Evaluation Organization
57.53		Police Department
57.54		Printing Stationery Department
57.55		Prison Department
57.56		Public Health Department
57.57		Public Relation Department
57.58		Punjab Engineering College
57.59		Red Cross Society
57.60		Registring Licensing Authority
57.61		Science Technology
57.62		Social Welfare
57.63		Sports Department
57.64		State Legal Services Authority
57.65		State Transport Authority

S.No.	Ministry/Department	PAs who have submitted Annual Return
57.66		Statistical Cell
57.67		Sub Divisional Magistrate (East)
57.68		Sub Divisional Magistrate (South)
57.69		Technical Education
57.70		Tourism Department
57.71		Urban Planning Architecture Department
57.72		UT of Chandigarh
57.73		Vigilance Department
57.74		Weights Measure
57.75		Zila Parishad
57.76		Zila Sainik Welfare Board
58	UT of Daman & Diu	
58.1		UT of Daman & Diu
59	UT of Delhi	
59.1		A and U Tibbia College and Hospital
59.2		Acharayashree Bhikshu Government Hospital
59.3		Acharya Narendra Dev College
59.4		Aditi Mahavidyalaya
59.5		Administrative Reforms Department
59.6		Ambedkar University Delhi
59.7		Art, Culture and Language Department
59.8		Aruna Asaf Ali Government Hospital
59.9		Aryabhat Institute of Technology
59.10		Attar Sain Jain Eye and General Hospital
59.11		Babu Jagjivan Ram Memorial Hospital
59.12		Bhagini Nivedita College
59.13		Bhagwan Mahavir Hospital
59.14		Bhaskaracharya College of Applied Science
59.15		Bhim Rao Ambedkar College
59.16		Board of Homoeopathic System of Medicine Delhi
59.17		Board of Technical Education
59.18		Central Jail Tihar
59.19		Centralised Accident and Trauma Services
59.20		Ch Brham Prakash Government Engineering College
59.21		Chacha Nehru Bal Chikitsalaya
59.22		College of Art
59.23		Commission for OBC
59.24		Deen Dayal Upadhyay Hospital
59.25		Deen Dayal Upadhyaya College
59.26		Delhi Agricultural Marketing Board
59.27		Delhi Bharatiya Chikitsa Parishad
59.28		Delhi Cantonment Board

S.No.	Ministry/Department	PAs who have submitted Annual Return
59.29		Delhi Co Operative Housing Finance Corporation Limited
59.30		Delhi Commission for Safai Karamcharis
59.31		Delhi Commission for Women
59.32		Delhi Consumers Cooperative Wholesale Store Limited
59.33		Delhi Dental Council
59.34		Delhi Electricity Regulatory Commission
59.35		Delhi Financial Corporation
59.36		Delhi Fire Services
59.37		Delhi Institute of Heritage Research and Management
59.38		Delhi Institute of Hotel Management and Catering Technology
59.39		Delhi Institute of Pharmaceutical Sciences and Research
59.40		Delhi Jal Board
59.41		Delhi Khadi and Village Industries Board
59.42		Delhi Labour Welfare Board
59.43		Delhi Legislative Assembly Secretariat
59.44		Delhi Minorities Commission
59.45		Delhi Nursing Council
59.46		Delhi Pharmacy Council
59.47		Delhi Pollution Control Committee
59.48		Delhi Sanskrit Academy
59.49		Delhi SC ST OBC Minority Handicapped Finance and Dev Corp
59.50		Delhi State AIDS Control Society
59.51		Delhi State Civil Supplies Corporation Limited
59.52		Delhi State Consumer Disputes Redressal Commission
59.53		Delhi State Haj Committee
59.54		Delhi State Industrial and Infrastructure Development Corporation Limited
59.55		Delhi State Legal Services Authority
59.56		Delhi Subordinate Services Selection Board
59.57		Delhi Technological University
59.58		Delhi Tourism and Transportation Development Corporation Limited
59.59		Delhi Transco Limited
59.60		Delhi Transport Corporation
59.61		Delhi Wakf Board
59.62		Department for the Welfare of SC, ST, OBC and Minorities
59.63		Department of Archaeology
59.64		Department of Delhi Archives
59.65		Department of Environment
59.66		Department of Food Safety
59.67		Department of Forest and Wild Life
59.68		Department of Industries

S.No.	Ministry/Department	PAs who have submitted Annual Return
59.69		Department of Law, Justice and Legislative Affairs
59.70		Department of Power
59.71		Department of Social Welfare GNCT of Delhi
59.72		Department of Trade and Taxes
59.73		Department of Training and Technical Education
59.74		Department of Urban Development
59.75		Department of Women and Child Development
59.76		Development Department
59.77		Directorate General of Home Guards GNCTD
59.78		Directorate of Agricultural Marketing
59.79		Directorate of Audit
59.80		Directorate of Education
59.81		Directorate of Employment
59.82		Directorate of Family Welfare
59.83		Directorate of Gurudwara Election
59.84		Directorate of Health Services Head Quarter
59.85		Directorate of Higher Education
59.86		Directorate of Indian System of Medicine and Homoeopathy
59.87		Directorate of Information and Publicity
59.88		Directorate of Prohibition
59.89		Directorate of Prosecution Delhi
59.90		Directorate of Small Savings and Lotteries
59.91		Directorate of Training UTCS
59.92		Directorate of Vigilance and Anti Corruption
59.93		Dr Goswami Giridhari Lal Shastri Prachya Vidya Pratishthan
59.94		Dr. B.R. Sur Homoeopathic Medical College and Hospital
59.95		Dr. Baba Saheb Ambedkar Hospital
59.96		Dr. Hedgewar Arogya Sansthan
59.97		Dr. N.C. Joshi Memorial Hospital
59.98		Drug Control Department
59.99		Dte. of Economics and Statistics
59.100		East Delhi Municipal Corporation Engineering Deptt
59.101		East Delhi Municipal Corporation HQ
59.102		East Delhi Municipal Corporation Shahdara North Zone
59.103		East Delhi Municipal Corporation Shahdara South Zone
59.104		Excise Entertainment and Luxury Tax
59.105		Finance Department
59.106		Food Supply and Consumers Affairs
59.107		G.B. Pant Hospital
59.108		General Administration Department
59.109		Guru Gobind Singh Government Hospital
59.110		Guru Gobind Singh Indraprastha University

S.No.	Ministry/Department	PAs who have submitted Annual Return
59.111		Guru Nanak Eye Centre
59.112		Guru Teg Bahadur Hospital
59.113		Health and Family Welfare Department
59.114		Hindi Academy Delhi
59.115		Home Department GNCTD
59.116		Human Rights Committee for Arrestees Delhi
59.117		Indira Gandhi Institute of Physical Education and Sports Sciences
59.118		Information and Technology Department
59.119		Institute of Human Behaviour and Allied Sciences
59.120		Irrigation and Flood Control Department
59.121		Jag Pravesh Chandra Hospital
59.122		Keshav Mahavidyalaya
59.123		Labour Department Delhi
59.124		Lal Bahadur Shastri Hospital
59.125		Land and Building Department
59.126		Lok Nayak Hospital
59.127		Lt. Governors Secretariat
59.128		Maharaja Agrasen College Delhi
59.129		Maharishi Valmiki Hospital
59.130		Maharshi Valmiki College of Education
59.131		Mahatma Gandhi Institute for Combating Climate Change
59.132		Maithili Bhojpui Academy Delhi
59.133		Maulana Azad Institute of Dental Sciences
59.134		Maulana Azad Medical College
59.135		National Law University, Delhi
59.136		NCC Department
59.137		Nehru Homoeopathic Medical College and Hospital
59.138		Netaji Subhas Institute of Technology
59.139		New Delhi Municipal Council
59.140		North Delhi Municipal Corporation City Zone
59.141		North Delhi Municipal Corporation Civil Line Zone
59.142		North Delhi Municipal Corporation Engineering Deptt
59.143		North Delhi Municipal Corporation HQ
59.144		North Delhi Municipal Corporation Karol Bagh Zone
59.145		North Delhi Municipal Corporation Narela Zone
59.146		North Delhi Municipal Corporation Rohini Zone
59.147		North Delhi Municipal Corporation Sadar Pahar Ganj Zone
59.148		Office of the Chief Electoral Officer
59.149		Office of the Chief Minister Delhi
59.150		Office of the Chief Secretary Delhi
59.151		Office of the Deputy Chief Minister

S.No.	Ministry/Department	PAs who have submitted Annual Return
59.152		Office of the Deputy Commissioner Central
59.153		Office of the Deputy Commissioner East
59.154		Office of the Deputy Commissioner New Delhi
59.155		Office of the Deputy Commissioner North
59.156		Office of the Deputy Commissioner North East
59.157		Office of the Deputy Commissioner North West
59.158		Office of the Deputy Commissioner South
59.159		Office of the Deputy Commissioner West
59.160		Office of the Lokayukta Delhi
59.161		Office of the Minister of Food and Civil Supplies
59.162		Office of the Minister of Transport Development GAD Employment and Labour
59.163		Office of the Registrar Cooperative Societies
59.164		Planning Department
59.165		Principal Accoun Office
59.166		Pt Madan Mohan Malviya Hospital
59.167		Public Grievance Commission
59.168		Public Works Department Delhi
59.169		Punjabi Academy Delhi
59.170		Rajiv Gandhi Super Speciality Hospital
59.171		Rajya Sainik Board Delhi
59.172		Rao Tula Ram Memorial Hospital
59.173		Registrar Chit Fund
59.174		Revenue Department
59.175		Sahitya Kala Parishad
59.176		Samajik Suvidha Sangam
59.177		Sanjay Gandhi Memorial Hospital
59.178		Sardar Vallabh Bhai Patel Hospital
59.179		Satyawadi Raja Harishchandra Hospital
59.180		Services Department
59.181		Shaheed Rajguru College of Applied Sciences for Women
59.182		Shaheed Sukhdev College of Business Studies
59.183		Sindhi Academy
59.184		South Delhi Municipal Corporation Central Zone
59.185		South Delhi Municipal Corporation Education Department
59.186		South Delhi Municipal Corporation Engineering Deptt
59.187		South Delhi Municipal Corporation Finance Deptt
59.188		South Delhi Municipal Corporation Head Quarter
59.189		South Delhi Municipal Corporation Health Department
59.190		South Delhi Municipal Corporation Najafgarh Zone
59.191		South Delhi Municipal Corporation South Zone
59.192		South Delhi Municipal Corporation West Zone

S.No.	Ministry/Department	PAs who have submitted Annual Return
59.193		State Council of Educational Research and Training
59.194		State Election Commission Delhi
59.195		Tourism Department Delhi
59.196		Transport Department Delhi
59.197		Urdu Academy Delhi
59.198		Weights and Measures Department
60	UT of Puducherry	
60.1		Accounts and Treasuries
60.2		Adi Dravidar Welfare Department
60.3		Agriculture Department
60.4		Animal Husbandry and Animal Welfare
60.5		Art and Culture
60.6		CHIEF SECRETARIAT, RTI RETURNS
60.7		Civil Supplies and Consumer Affairs
60.8		Collectorate Karaikal
60.9		Commercial Taxes Department
60.10		Cooperative Department
60.11		Department of Science Technology and Environment
60.12		Directorate of Higher and Technical Education
60.13		Directorate of Rural Development
60.14		DIRECTORATE OF STATIONERY AND PRINTING
60.15		Economics and Statistics
60.16		Elections Department
60.17		Electricity Department
60.18		Fire Service
60.19		Fisheries
60.20		Forest and Wild life
60.21		Health and Family Welfare
60.22		Industries and Commerce
60.23		Information and Publicity
60.24		Information Technology
60.25		Judicial Department Puducherry
60.26		L.G. Secretariat
60.27		Labour Department
60.28		Land and Survey Department
60.29		Law Department, Director of Prosecution
60.30		Legislative Assembly Secretariat
60.31		NCC Group Head Quarters Puducherry
60.32		Office of the Regional Administrator, Yanam
60.33		Office of the Chief Minister
60.34		Office of the Council of Ministers
60.35		Office of the Regional Administrator Mahe

S.No.	Ministry/Department	PAs who have submitted Annual Return
60.36		Office of the Resident Commissioner
60.37		Planning and Research
60.38		Police
60.39		Public Works Department
60.40		Revenue and Disaster management
60.41		Sainik Welfare
60.42		School Education
60.43		Social Welfare
60.44		State Election Commission
60.45		Tourism Department
60.46		Town and Country Planning Department
60.47		Transport Department
60.48		UT of Puducherry
60.49		Women and Child Development Department
61	Vice-President	
61.1		Vice-President







Central Information Commission